2596872  16/09/2013
SHRI. AMARJEET SINGH
trading as ;AMARJEET & BROTHERS
74, JAWAHAR PARK, BEHAT ROAD, SAHARANPUR, UP
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
THE APEX COMPANY
1026/21-23 INDO FLOOR GAGRENA HOUSE GALI TELIYAN TILAK BAZAR DELHI-06
Used Since :31/03/1989
To be associated with:
513328
DELHI
BROOMS FOR SALE IN THE STATE OF UTTRAKHAND AND UTTAR PRADESH.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
NO EXCLUSIVE RIGHT OVER THE TERM "SUPREME".
SSM GOLDSTAR
2747912  31/05/2014
PRATEEK ARORA
trading as ;M/S. SHRI SAI METALS
K-222 A, KARAWAL NAGAR, DELHI-110094
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMAHAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2014
DELHI
ALUMINIUM KITCHEN UTENSILS AND CONTAINERS, PRESSURE COokers AND NONSTIC COOKWARES
ONE UP
2863187  12/12/2014
MAYANK JAIN
trading as ;SHEOSONS INDIA
379/324/1, KASHI NAGAR, MODEL TOWN, AMBALA CITY-134003, HARYANA
MANUFACTURER AND MERCHANT
PROPRIETORSHIP
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since :25/03/2005
DELHI
SCRUBBER, SCRUB PADS, SCOURING PADS & SPONGES AND FLOOR CLEANING WIPERS
AJAY QUEST
3052411  09/09/2015
RAGHAV LIFESTYLE PRODUCTS
C-109/3, NARAINA INDUSTRIAL AREA, PHASE-I, NEW DELHI - 28, INDIA
Manufacturers and Merchants
Address for service in India/Agents address:
RANJAN NARULA ASSOCIATES.
VATIKA TOWERS, 10TH FLOOR, BLOCK-B, SECTOR-54, GURGAON 122002, NATIONAL CAPITAL REGION, (HARYANA)
Used Since : 22/08/1986
To be associated with:
2980351
DELHI
TOOTH BRUSHES, SHAVING BRUSHES, COMBS AND SPONGES, BRUSHES (EXCEPT PAINTS BRUSHES), BRUSH MAKING MATERIALS, ARTICLES FOR CLEANING PURPOSES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2192443..
SAGA
3059031  18/09/2015
KANCHAN VERMA
trading as ;KOHINOOR METALS
A-237, Lajpat Nagar, Moradabad, Uttar Pradesh, India
Manufacturer & Merchant.
Address for service in India/Attorney address:
AARYAVARTT
102, 1st Floor, Alliance Tower-II, Savita Vihar, Delhi-110092, India.
Proposed to be Used
DELHI
Household or Kitchen Utensils and Containers.
KANVIN

3062111  22/09/2015
SUCCESS PEN IMPEX PRIVATE LIMITED
65 GROUND FLOOR RANI JHANSI ROAD,JHANDEWALAN,NEW DELHI - 110055,
MANUFACTURER & MERCHANTS
An Indian Company

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.
Used Since :01/01/2003

DELHI
FLASKS, SMALL DOMESTIC UTNENSILS AND CONTAINERS NOT OF PRECIOUS METAL NOR COATED THEREWITH COMBS AND SPONGES BRUSHES OTHER THAN PAINT BRUSHES BRUSH MAKING MATERIALS INSTRUMENTS AND MATERIALS FOR CLEANING PURPOSES STEELWOOL GLASSWARE PORCELAIN AND EARTHWARE NOT INCLUDED IN OTHER CLASSES.
3071252    06/10/2015
ASHISH GUPTA
ROHIT JINDAL
trading as ;ASRO PLASTOWARE
39-40, A-ONE PREMISES, BALLABHGARH-SOHNA ROAD, NEAR SECTOR-55, FARIDABAD-121004, HARYANA.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, N.I.T. PO. BOX NO. -29, FARIDABAD -121 001.
Used Since :01/04/2012
DELHI
HOUSEHOLD, KITCHENWARE, BOTTLES, SIPPERS, TUMBLERS, DONAS, JUGS & PLASTIC DISPOSABLE TABLE PRODUCTS LIKE SPOONS, FORKS, KNIVAS, STIRRERS, STRAWS, HAIR BRUSH & COMBS, TOOTH PICKS, TOOTH BRUSH, WOODEN & BAMBOO TOOTH PICKS & SKEWER
3073357  08/10/2015
SH. RAJESH KUMAR GUPTA
trading as ;PRIYA ENTERPRISES
80 BANK COLONY, PRIMER NAGAR, ALIGARH U.P
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
GLOBAL TRADE MARK SERVICE
L8, P.S. RATHI BLOCK, TIS HAZARI COURT, DELHI 110 054
Used Since :25/01/2008
To be associated with:
2013964
DELHI
BROOMS BEING IN CLASS 21.
WOOD PECKER

3094424   05/11/2015
AKSHKIRAN STORES PVT. LTD.
House no. 85, Floor 2nd, Block-C, Pocket-12, Sector-5, Rohini, New Delhi-110085
Manufacturer and Merchant

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI
TOOTHPICKS

MARK SHOULD BE READ AND USE AS A WHOLE.
3115632  04/12/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP. MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI, {INDIA }
Used Since :31/12/1996
To be associated with:
3108583, 3108628, 3115587
DELHI
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OR COATED THEREWITH); COMBS AND SPONGES; BRUSHES (EXCEPT PAINT BRUSHES); BRUSH-MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES
THE MARK TO BE READ AS WHOLE.
3160522    14/01/2016

PRINCE CORP PRIVATE LIMITED
trading as ;PRINCE CORP PRIVATE LIMITED

Omkar Esquare, 7th Floor, Opp Sion –Chunabhatti Signal, Eastern Express Highway, Sion (East), Mumbai-400022, Maharashtra.
MANUFACTURERS & MERCHANTS
a Company incorporated under the Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :01/08/2010

MUMBAI

THERMALLY INSULATED CONTAINERS FOR FOOD, WATER AND BEVERAGES; VACUUM FLASKS; ICE-BOXES, Tiffin Carriers, Casseroles; Lunch Boxes; Milk Boilers; Small Domestic Utensils and Containers (Non-Electric); Small Hardware and Hollowware Articles (Not of Precious Metal, Nor Coated Therewith); Cookers of All Types (Non-Electric); Glassware, Porcelain and Earthenware Included in Class 21; Water Filters; Kettles; Jars and Jugs, Pots; Instrument and Material for Cleaning Purposes; Brushes (Other Than Paint Brushes).
WE ENHANCE WELLBEING

3323164    30/07/2016
KAMANI FOODS PRIVATE LIMITED

trading as ;KAMANI FOODS PRIVATE LIMITED

One BKC, C Wing, 810, BKC, Bandra (East), Mumbai- 400051.

Manufacturers, Exporters and Merchants.

A company registered under the Indian Companies Act, 1956.

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

Household or kitchen utensils & containers; combs & sponges; brushes (except paintbrushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain & earthenware being goods included in class 21.
3478786  09/02/2017
RAMA UDYOGR
trading as : RAMA UDYOGR
OPP. MAIN GATE, KSHEER SAGAR HOTEL, MOTILAL ATAL ROAD, JAIPUR (RAJASTHAN) INDIA
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since : 02/08/1987
AHMEDABAD
JARS, LAMP JARS, HOUSEHOLD OR KITCHEN UTENSILS, CONTAINERS STEELWOOL, GLASSWARE, PORCELAIN AND
EARTHENWARE, COMBS, SPONGES, BRUSHES (NOT OF PRECIOUS METAL OR COATED THEREWITH, EXCEPT PAINT
BRUSHES, NOT INCLUDED IN OTHER CLASS), DISPOSABLE KITCHEN UTENSILS AND CONTAINERS WHICH ARE
INCLUDED IN CLASS 21
3483305  15/02/2017
JEHANGIR BRAND MANAGEMENT PRIVATE LIMITED
READY MONEY HOUSE, 4TH FLOOR, 39/43, VEER NARIMAN ROAD, HUTATMA CHOWK, FORT, MUMBAI 400 001
MANUFACTURERS AND MERCHANTS
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NEOLEGAL ASSOCIATES
World Trade Centre, 12th floor, 4C 1, Cuffee Parade, Mumbai-400005
Used Since :16/10/2012
MUMBAI
STATUES OF PORCELAIN, EARTHENWARE, CERAMIC OR GLASS; SIGNBOARDS OF PORCELAIN OR GLASS; WORKS OF ART, OF PORCELAIN, TERRACOTTA OR GLASS
3486508  17/02/2017
VINAYBHAI K. SUREJA
VINAYBHAI K. SUREJA
MAYURBHAI S. BHADANIYA
MANISHBHAI J. KHANT
trading as ;SHRESH INTERIOR PRODUCT
SURVEY NO. 171-172, PLOT NO.4-A, NEAR YAMUNA INDUSTRIES, S.I.D.C. MAIN ROAD, VERAVAL (SHAPAR), DIST:- RAJKOT, GUJARAT, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :01/02/2017
AHMEDABAD
STAINLESS STEEL KITCHEN BASKET, ALUMINIUM BASKET AND KITCHEN ACCESSORIES INCLUDED IN CLASS 21.
3490664 22/02/2017
HIRENBhai V. DHOLARIYA
trading as; HI-TECH MARKETING
SHIV SHAKTI INDUSTRIES AREA, MANDA DUNGAR, BHAVNAGAR ROAD, RAJKOT-360003, GUJARAT, INDIA.
MANUFACTURE AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since: 01/04/2010
AHMEDABAD
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, COOKWARE AND NON STICK COOKWARE, NON ELECTRIC PRESSURE COOKER, SQUARE AND ROUND TIN (DABBA), STANDS FOR KITCHEN UTENSILS, PLASTIC HOUSEHOLD STORAGE CONTAINERS, FRYING PAN, LUNCH BOXES, CASSEROLES, HOTPOTS NOT ELECTRICALLY HEATED, KITCHEN BASKET, SEV SANCHA, KITCHEN PRESS, CHAPATI PRESS, PRESS SANCHA, KHANDANI - DASTA, MEDU WADA MAKER, COCONUT SCRAPPER, LEMON SQUEEZER, BEATER, ONION SCRAPPER, POTATO MASHER INCLUDED IN CLASS 21.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE STEEL....
Trade Marks Journal No: 1902, 20/05/2019  Class 21

3511269  22/03/2017
MR. PRAVINSINH ABHESINHBHAI BHATTI
trading as; VIKAS ENGINEERING
STREET NO.02, KHODIYAR INDUSTRIAL AREA, BH. SAHJANAND HARDWARE, MAVDI BY PASS ROAD, MAVDI, RAJKOT-360004

Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJARAT

Proposed to be Used
AHMEDABAD
DRYING RACKS FOR WASHING, TOOTHBRUSH HOLDER AND TOOTHPASTE DISPENSER- INCLUDING IN CLASS-21.
subject to restriction of the goods for sale in the state of GUJARAT only.
3537110  28/04/2017
BARODA SCIENTIFIC GLASS WORKS
Juna Modi Khana, Sardar Bhavan Lane, Raopura, Vadodara 390001, Gujarat, India.
An Indian Partnership Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :01/04/2012

AHMEDABAD
Glassware and articles in porcelain, Un worked or semi-worked glass (except glass used in building), powdered glass for decoration

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE VADODARA.
THE MUG COMPANY
3543293 06/05/2017
ANAND BAJORIA TRADING AS S.K. INDUSTRIAL CORPORATION
25, DAIKHNEE COOPERATIVE HOUSING SOCIETY, NEAR SOUTH CANAL ROAD, KOLKATA - 700105
AN INDIAN PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Proposed to be Used
KOLKATA
MUGS INCLUDING BUT NOT LIMITED TO MUGS MADE OF GLASS, CERAMIC, EARTENWARE, CHINA, PORCELAIN OR PLASTIC; COFFEE MUGS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
3549711   16/05/2017
MANJUL TRADE LINK
Word No.22, Pratap Talkies Road, Bhilwara - 311001, Rajasthan.
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2010
AHMEDABAD
Household or kitchen utensils and containers; Combs and sponges; Brushes [except paintbrushes]; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware.
3551255  18/05/2017
ANKIT KUMAR KHATRI S/O. SURENDRA KUMAR KHATRI
trading as ;THE ASHARAM TRADING COMPANY
PLOT NO. 94, RAMJANJI KA HATTHA, BANAR ROAD, JODHPUR - 342 006 - RAJASTHAN
Address for service in India/Agents address:
SHARAD AGRAWAL,
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :12/04/2013
AHMEDABAD
BROOMS.
3551256  18/05/2017  
ANKIT KUMAR KHATRI S/O. SURENDRA KUMAR KHATRI  
trading as ;THE ASHARAM TRADING COMPANY  
PLOT NO. 94, RAMJANJI KA HATTHA, BANAR ROAD, JODHPUR - 342 006 - RAJASTHAN  
Address for service in India/Agents address:  
SHARAD AGRAWAL.  
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).  
Used Since :12/04/2013  
AHMEDABAD  
BROOMS.  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. sale of goods is restricted in the state of Rajasthan only.
3725410  12/01/2018
V.B. INDUSTRIES
ATUL ENGINEERING COMPOUND, GOGATE WADI, OFF AAREY ROAD, GOREGON EAST, MUMBAI - 400063.
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
PLASTIC ARTICLES OF KITCHENWARE, PET BOTTLES AND CONTAINERS, PLASTIC LIQUID DISPENSERS, HOLLOWWARE, INCLUDED IN CLASS 21.
3740976   31/01/2018
JALARAM IMPEX
388 Annapoorneshwari Nagar, Kalakere Main Road, NRI Layout, Bengaluru - 560016, Karnataka
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Household and kitchen utensils and containers (Kitchen accessories basket)

The mark as a label should be used in whole as a composite mark depicting the distinctive lettering style, artwork and colour combination, there is no exclusive right over the descriptive words in the mark with restriction to use within the territorial jurisdiction of State of Karnataka.
3743275 02/02/2018
SKY POLYCRAFT LLP
BORANA INDUSTRIAL ESTATE, SURVEY NO. 66, PLOT NO.22/24, OPP.: PUSHPRAJ IND. ESTATE, BEHIND SUNITA TOOLS, NEAR LAXMI COMPOUND, NAIK PADA, VASAI (EAST), DIST: PALGHAR, PIN CODE NO. : 401208
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOT NO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
MUMBAI
HOUSEHOLD & KITCHEN UTENSILS, THERMOWARE ITEM, HOT POT & HOT PACKS, CASSEROLE, PLASTIC BOTTLE, TIFFIN BOX, CONTAINERS, PLASTIC CONTAINERS, VACCUM FLASK, JUG, MUG, GIFT PLASTIC ARTILES, GLASSWARE, CROCKERY & STAINLESS STEEL PRODUCTS.
3744806   05/02/2018
GHANA TIRPUDE TRADING AS :- WOTFIM INC
B-604, UTKARSHA ANURADHA APPARTMENT, B WING, NEAR HOTEL HERITAGE, CIVIL LINE, NAGPUR - 440001.
MAHARASHTRA. INDIA.
SINGLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.
Proposed to be Used
MUMBAI
Household or kitchen utensils and containers; Tableware, Mixing & Serving spoons, Articles for cleaning purposes;
Unworked or semi-worked glass, Glassware, porcelain and earthenware.
3751499  12/02/2018
MAXXTIL
At post chousala tel. Dist Beed pin 431126
My tredmark class is 21
Proprietor
Proposed to be Used
MUMBAI
S.S. Scrubbers, Scrub Pad, Floor & Kitchen Wipers ,Household Cleaning Products.
LARAH OPAL GLASS BY BOROSIL

3786474 23/03/2018
BOROSIL GLASS WORKS LTD.
Crescenzo, 1101, 11th Floor, G Block, Plot No. C 38/39, Bandra Kurla Complex, Bandra ( East ),Mumbai – 400051.

Body Incorporate
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
To be associated with:
3328614, 3328615, 3563507

MUMBAI
household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steel wool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes; kitchen grinder, non electric; coffee grinders, other than electric; pressure cookers; kitchenware; water filter; thermoware; non-stick cookware; glass ware; dinner ware; serving ware; articles for cleaning purposes, steel wool; buckets, pots, pitchers, bottles gourds, dishes, bottles, bowls, bowls for flowers, vases, flower vases, tumbler, drinking water bottles, potteries, soap dish, pest stand, bowls, mugs, plates, trays, boxes, dustbin, lunch box and bottles (not of precious metal or coated therewith); traps (insect, mouse, fly, rat); mops; mop wringers; cleaning sponges; paper and plastic cups; paper and table plates; paper baking cups; toilet paper holders and dispenser; electric toothbrushes and denture brushes and parts; toothbrush nozzles and heads and parts; instruments for cleaning teeth and gums; instruments for dental care as far as not included in other classes
NAGPUR POLYFILMS PRIVATE LIMITED.
PLOT NO. F 9/18, M.I.D.C., HINGNA, NAGPUR - 440016. MAHARASHTRA. INDIA.
COMPANY REGISTERED UNDER COMPANIES ACT

Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
Household or kitchen utensils and containers; Pet, Jars, Combs and sponges; Brushes [except paintbrushes]; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware.
LARAH
3793685  31/03/2018
BOROSIL GLASS WORKS LTD.
CRESSENZO, 1101, 11TH FLOOR, G BLOCK, PLOT NO. C 38/39, BANDRA KURLA COMPLEX, BANDRA ( EAST ), MUMBAI - 400051.

Body Incorporate
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steel wool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes; kitchen grinder, non electric; coffee grinders, other than electric; pressure cookers; kitchenware; water filter; thermoware; non-stick cookware; glass ware; dinner ware; serving ware; articles for cleaning purposes, steel wool; buckets, pots, pitchers, bottles gourds, dishes, bottles, bowls, bowls for flowers, vases, flower vases, tumblers, drinking water bottles, potteries, soap dish, pest stand, bowls, mugs, plates, trays, boxes, dustbin, lunch box and bottles (not of precious metal or coated therewith); traps (insect, mouse, fly, rat); mops; mop wringers; cleaning sponges; paper and plastic cups; paper and table plates; paper baking cups; toilet paper holders and dispenser; electric toothbrushes and denture brushes and parts; toothbrush nozzles and heads and parts; instruments for cleaning teeth and gums; instruments for dental care as far as not included in other classes
ASSOCIATION NO. 3786474, 3791599.
AMRITA ENTERPRISES
PLOT C-8/2, RELIABLE SPACES, MIDC, NEAR AMP GATE, KANSAI GAON, OPP: ORDNANCE FACTORY, AMBERNATH WEST – 421501, DIST. THANE.
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI

STAINLESS STEEL HOUSEHOLD PRODUCTS, KITCHEN UTENSILS AND CONTAINERS, NON-STICK COOKWARE, KITCHEN STANDS, KITCHENWARE, RACKS AND STANDS FOR ELEVATING PET FEEDING BOWLS AND DISHES, STANDS FOR DISHES, TEAPOT STANDS, POT STANDS (TRIVETS), BOTTLE STANDS, CRUET STANDS OF PRECIOUS METALS, TIERED CAKE STANDS, BOTTLE STANDS, FLAT IRON STANDS, SHAVING STANDS, TOILET ROLL STANDS, LAVATORY BRUSH STANDS, STANDS FOR SHAVING UTENSILS, STANDS FOR PORTABLE BABY BATHS, BASKETS FOR DOMESTIC USE AND HOUSEHOLD PURPOSES, WIRE BASKETS (COOKING UTENSILS), WIRE BASKETS FOR GRILLING, METAL BASKETS FOR HOUSEHOLD PURPOSES, LITTER BASKETS, WASTE PAPER BASKETS, STEAMER BASKETS, LAUNDRY BASKETS, FLOWER BASKETS, TOWEL BASKETS, PLANT BASKETS, CHIP PAN BASKETS, PICNIC BASKETS, PLASTIC HAND-HELD SHOPPING BASKETS FOR DOMESTIC USE, REUSABLE STAINLESS STEEL WATER BOTTLES, INCLUDED IN CLASS 21.

area restricted to MAHARASHTRA ,mp and cg.
4003830  21/11/2018
MUKESH SHAH
trading as ;MECHELEC STEEL PRODUCTS
3/13, BIDC INDUSTRIAL ESTATE, GORWA, VADODARA

Registered partnership firm
Address for service in India/Attorney address:
ABHIYAN LEGAL SERVICE
591/3740, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380024, GUJARAT

Proposed to be Used
AHMEDABAD
INSECT TRAPS
4086537  14/02/2019

MANISH AGGARWAL
70 H.NO. 398 STREET NO. 2 CHANDRA LOK SHAHADARA EAST DELHI
Individual

Address for service in India/Attorney address:
LAXMI NARAYAN MITTAL
L.N. MITTAL Advocate Office No. 201, 2nd Floor, Shop No. 6, West Guru Angad Nagar Main Road, Opp. Radhu Palace Cinema, Laxmi Nagar New Delhi 110092
Used Since :01/04/2014

DELHI
Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes.
411174  08/03/2019
ZAINAB SHABBIR GADIWALA M/S LIHAAZ
8th Saifee Jubilee Street, 7th Salamat House, Room No. 9, Bhendi Bazaar, Mumbai 400003
Individual (Proprietorship Firm)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
MUMBAI
Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steel wool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
SINTEX TITUS

4117706    14/03/2019

SINTEX-BAPL LTD.
KALOL, (N.G.) – 382721, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :01/04/1975

To be associated with:
393301

AHMEDABAD

HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OR COATED THEREWITH), COMBS AND SPONGES, BRUSHES (EXCEPT PAINT BRUSHES), BRUSH MAKING MATERIALS, ARTICLES FOR CLEANING PURPOSES, STEELWOOL, UNWORKED OR SEMI WORKED GLASS (EXCEPT GLASS USED IN BUILDING), GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES
Kiwilon
4119450 15/03/2019
GORANK JAIN (PROPRIETOR) TRADING AS GO 2 RETAIL
2nd FLOOR, GALA NO. 204/213, BLDG-J, SHREE RAJLAXMI COMMERCIAL COMPLEX, KALHER GRAM PANCHAYAT, BHIWANDI Maharashtra India 421302
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Kitchen utensils;
SOLARIO
4119751  16/03/2019
RAJESH JAIN
BK-74, Shalimar Bagh, New Delhi-110088
Individual
Address for service in India/Attorney address:
KAMAL BANSAL
H-34, LGF, SOUTH EXTENSION PART-I, NEW DELHI-110049
Used Since :08/03/2017
DELHI
Utensils and Containers for household or kitchen use, insulated bags and containers, baskets, plastic molds, dispensers, trays, food blenders, smoke absorbers, strainers, sponges, glassware, semi-worked or unworked glass,
4120152  16/03/2019
BHIKHABHAI KARSHANBHAI JETANI
A-202, Sarjan Residency, Near Haridarshan Khado, Singanpor Road, Surat - 395004
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :01/11/2018
AHMEDABAD
Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and
sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-
worked glass, except building glass; glassware, porcelain and earthenware
4121709    18/03/2019
NIRMIT JAIN PROP OF THE HOME DECOR STORE
D-50, SHYAM PARK EXTENSION, SAHIBABAD, GHAZIABAD, U.P-201005
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OR COATED THEREWITH), COMBS AND SPONGES, ARTICLES FOR CLEANING PURPOSES, STEELWOOL, GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES.
CLARKIA

4124664  20/03/2019

ARPIT SODANI
214, GOTAM MARG, UJJAIN - 456006

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware
ARYAAVART

4124677    22/03/2019
ARYAAVART LIFESTYLES PVT. LTD.
A-80, VIVEK VIHAR-I, DELHI-110095.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Household or kitchen utensils and containers; Combs and sponges; Brushes [except paintbrushes]; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware.
4125732  22/03/2019
SUNHERI MARKETING PRIVATE LIMITED
PLOT NO. 92, SECTOR-29, PART- II, HUDA PANIPAT - 132103
BODY INCORPORATE
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :05/03/2019
DELHI
brush-making materials; articles for cleaning purposes
4126491  23/03/2019
GHANA TIRPUDE TRADING AS :- WOTFIM INC
B-604, UTKARSHA ANURADHA APPARTMENT, B WING, NEAR HOTEL HERITAGE, CIVIL LINE, NAGPUR - 440001.
MAHARASHTRA. INDIA.
SINGLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.
Proposed to be Used
MUMBAI
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware, Wooden Kitchen Utensils, Ceramic Tableware, Ceramics for household purpose, Bamboo Coaster, Bamboo Baskets.
4127256   25/03/2019
UMANG BANSAL
trading as ;M/S ISWAR LAL RAM AVTAR & CO.
643, BEHIND MAHDEV DHARAM KANTA, SIRASPUR, DELHI-110042.
MANUFACTURERS AND MERCHANTS
Used Since :03/06/2008
DELHI
COTTON MOPS, BUCKET MOPS, WET MOPS, ALL KINDS OF FLOOR WIPERS, GLASS WIPERS, ROOF WIPERS, WALL
WIPERS, BRUSHES USED FOR CLEANING, BRUSH FOR CLEANING FOOTWEAR, CARPET BEATERS AND CARPET
BRUSHERS, SPONGE MOP, WIPING MOP, FLOOR WIPERS HAND OPERATED, TOILET BRUSHES, SPONGES FOR
HOUSEHOLD USE.
4127470    25/03/2019
FASHION WORLD A PROPRIETORSHIP FIRM THROUGH ITS PROPRIETOR BADRUKHIYA AMIT NARSHIBHAI
1ST FLOOR, 62, MAGAN NAGAR SOCIETY 1, KATARGAM SINGANPOR ROAD, SURAT, GUJARAT-395004
PROPRIETOR
Address for service in India/Attorney address:
PRINCE
B-2/58 SECTOR-18 ROHINI DELHI 110085
Proposed to be Used
AHMEDABAD
aerosol dispensers, not for medical purposes autoclaves [pressure cookers], non-electric / pressure cookers [autoclaves],
non-electric baskets mugs beaters blenders bottles boxes for dispensing paper towels buckets car washing mitts
chopsticks cleaning instruments, hand-operated feather-dusters frying pans graters for kitchen use hair for brushes ice
cube molds kitchen grinders kitchen containers kitchen utensils lunch boxes mops soap holders / dishes for soap
tableware, other than knives, forks and spoons toilet paper dispensers toothbrushes
4127487 25/03/2019
KAMAL KUMAR JANGIR
RZ- B5A, B Block, East Dabri, Extension, Nasirpur, Palam Village, New
Individual
Address for service in India/Agents address:
SURESH PANDEY
207, SUCHET CHAMBERS, 1224/5, NAIWALA, KAROL BAGH, NEW DELHI-110005.

Proposed to be Used
DELHI
Description: Kitchen moulds, Household or kitchen utensils, Kitchen jars, Kitchen sponges, Kitchen sieves, Kitchen graters, Kitchen containers, Kitchen mixers, Kitchen grinders, Crushers for kitchen use, Wooden Chopper, Glass Melamine utensils, Spoon Stand steel.
TRENZO

4127567    25/03/2019
OM PLASTICS
D-72, FOCAL POINT, RAJPURA-140401 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2013

DELHI
4127825  25/03/2019
FOUR LEAVES TURNKEY SOLUTIONS PRIVATE LIMITED
ROOM NO.8,FLOOR 2,SWAPNIL ENCLAVE,MARINE DRIVE,KOCHI-682 031,KERALA STATE,INDIA

Body Incorporate

Address for service in India/Attorney address:
LAWYERS’ ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
Furniture dusters, stands for indoor aquaria and window dusters.
4127926  25/03/2019
NITIN DUA
204, AGGARWAL SHOPPING CENTER, LSC, PLOT NO-1, CD-BLOCK, PITAMPURA, DELHI-110034
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019

Proposed to be Used
DELHI
Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
VAIBHAV BHASKAR PROPRIETOR OF BH&S RETAIL
H.NO 84, ANAND VIHAR, PITAMPURA, DELHI-110034
Single Firm

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :19/03/2019

DELHI
Household or kitchen utensils.
LASTWAVE

4130098    27/03/2019
ANUP KUMAR PANDEY
N-119, THIRD FLOOR, GREATER KAILASH-I, DELHI-110048
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
CA SUNIL KUMAR GUPTA
1019/18, 3RD FLOOR, NAIVALA, ARYA SAMAJ ROAD, KAROL BAGH, NEW DELHI-110005

Proposed to be Used
DELHI
Ceramic mugs and Mugs made of Ceramic Materials
NADUR

4130516  27/03/2019
RAINTECH INTERNATIONAL (INDIA),
A-77/1, INDUSTRIAL AREA, WAZIRPUR, NEW DELHI-110052.

PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

PLASTIC BOTTLE FOR PACKAGING, UTENSILS, CUPS, GLASSES, PLATES AND TRAYS, FOOD STORAGE CONTAINERS,
INDUSTRIAL PACKAGING CONTAINERS OF GLASS, INDUSTRIAL PACKAGING CONTAINERS OF PORCELAIN,
DISPOSABLE LIDS FOR HOUSEHOLD CONTAINERS, COMBINED LIDS FOR KITCHEN CONTAINERS, DISPOSABLES,
PETCARE FEEDING UTENSILS AND BOWLS, STAINLESS STEEL UTENSILS AND CONTAINER, PLASTIC UTENSILS,
PRESSURE COOKERS, PORCELAIN AND EARTHENWARE INCLUDED IN CLASS 21.
4131150  28/03/2019
PARAM SOLANKI
Madhukar Dharohar, #14, Middle School Road, V.V. Puram,Bangalore - 560 004.
Individual

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used
CHENNAI
Stainless Steel Utensils and Household Vessels, Water Filter, Kitchen Ware, Pressure Cooker, Pan, Non-Stick Cookware, Steel Flasks and Small Domestic Utensils, Containers, Plastic Mounded House Ware, Thermo ware and Gift ware, Serving Utensils and Vessels, Pep Bottles and Plastic House Ware Items
4131229   28/03/2019
MOHAMMAD IRFAN SHAIKH
6,Happy Nagar, Near Shyam Nagar, Piraman Road, Ankleshwar, Gujarat - 393001
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :19/06/2018
AHMEDABAD
Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware
4131847  29/03/2019
VARUN MAHAJAN TRADING AS: M/S MSQUARE ENTERPRISES
FIST FLOOR, A-6/27, SHOP NO.-4, KRISHNA NAGAR, DELHI-110051
Individual
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Proposed to be Used
DELHI
KITCHENWARE, KITCHEN CUTTING TOOLS, COOKWARES, KITCHEN TOOLS, HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS( NOT OF PRECIOUS METAL OR COATED THEREWITH); COMBS AND SPONGES; BRUSHES(EXCEPT PAINTS BRUSHES); BRUSH MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES
MR. NIKUNJBHAI MAHENDRABHAI SUBA, TRADING AS: M.K. SALES
PLOT NO. 166, RUDA TRANSPORT NAGAR, OPP. V- TRANSPORT, NEAR SAT HANUMAN TEMPLE, KUVADVA ROAD, RAJKOT

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
PRESSURE COOKERS, COOKING UTENSILS, KITCHEN CONTAINERS, COOKING POTS- INCLUDING IN CLASS-21.
NIKNATS

4132317   29/03/2019

HIRPARA KRISHNA NIKHIL
SAKAR TENAMENT, SHOP NO. 2, NIKOL, NARODA, AHMEDABAD
AN INDIVIDUAL

Address for service in India/Attorney address:

KANIKKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi-110034

Proposed to be Used

AHMEDABAD

Tableware, cookware and containers, Household utensils for cleaning, brushes and brush-making materials, Cosmetic and toilet utensils, Statues, figurines, plaques and works of art, made of materials such as porcelain, terra-cotta or glass, included in the class
4132661  29/03/2019
SMARTPADDLE TECHNOLOGY PRIVATE LIMITED
3rd Floor, Krislon House, Off. Saki Vihar Road, Sakinaka, Andheri (East) Mumbai–400072
Private Limited
Address for service in India/Attorney address:
ESHA AUNDBIYA
Flat No. 302, Nav Samaj Society, Near K.E.S. School, CST Road, Kalina, Santacruz (East), Mumbai–400098
Used Since :19/12/2018
MUMBAI
cups; cups of paper or plastic
4134782  02/04/2019
PREETI SAPRU
SHOP NO - 03, C C-TYPE, SHIVLEELA WADHWA HIEGHTS, GODREJ HILL ROAD, NEAR SHANI MANDIR, KALYAN -421301

THE TRADEMARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware
BIORE

3669260  03/11/2017

BIORE INDIA LIMITED
5TH KM MILE STONE, MANDLESHWAR ROAD, TEHSIL-KASRAWAD, DIST.-KHARGONE (M.P.)-451228

Director

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.

Used Since: 15/03/2017

MUMBAI

ROPES, STRINGS, NETS, AWININGS, TARPAULINS, SAILS, SACKS, PADDINGS AND STUFFING MATERIALS (HAIR,
CAPOC, FATHERS, SEAWEEDS,), RAW FIBROUS MATERIALS, Ropes and synthetic ropes, Towing ropes for
automobiles, Ropes (Non-metallic -) for handling articles, Ropes and strings
VISION

3792864  30/03/2018
BOROSIL GLASS WORKS LTD.
CRESCEZNO, 1101, 11TH FLOOR, G BLOCK, PLOT NO. C 38/39, BANDRA KURLA COMPLEX, BANDRA (EAST), MUMBAI –
400051.

Body Incorporate

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
To be associated with:
3778616

MUMBAI

glass fibres for textile use / glass fibers for textile use.twine made of paper; padding materials, not of rubber, plastics,
paper or cardboard / stuffing, not of rubber, plastics, paper or cardboard; packing [cushioning, stuffing] materials, not of
rubber, plastics, paper or cardboard

ASSOCIATION NO. 3778616.
4109966    07/03/2019
THE BOARD OF CONTROL FOR CRICKET IN INDIA
2nd Floor, Cricket Centre, Wankhede Stadium, ‘D’ Road, Churchgate, Mumbai 400 020, Maharashtra, India
A Society registered under the Tamil Nadu Societies Registration Act, 1975
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :18/12/2018
To be associated with:
1931422
MUMBAI
Ropes, String, Nets, Tents, Awnings, Tarpaulins, Sails, Sacks And Bags (Not Included In Other Classes); Padding And Stuffing Materials (Except Of Rubber Or Plastic); Raw Fibrous Textile Materials
MR. JASWANT L. YADAV
SHOP NO. 2, PILA BUNGALOW COMPOUND, OPP. PILA BUNGALOW BUS STOP, SION BANDRA LINK ROAD, DHARAVI, SION (W), MUMBAI- 400017, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
ROPES, STRING, NETS, TENTS, AWNINGS, TARPALINS, SAILS, SACKS AND BAGS (NOT INCLUDED IN OTHER CLASSES) PADDING AND STUFFING MATERIALS (EXCEPT OF RUBBER OR PLASTICS); RAW FIBROUS TEXTILE MATERIALS
4111576 08/03/2019
PASHUPATI ENTERPRISES
107, Gagandeep Building, Rajendra Place, New Delhi - 110008
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2016
DELHI
Tents for camping.
Trade Marks Journal No: 1902, 20/05/2019

MISS SHRUTI KHANDELWAL D/O SHRI KRISHNAKANT GUPTA
117, GROUND FLOOR, MALL 21, OPP. RAJ MANDIR CINEMA, C-SCHEME, JAIPUR, RAJASTHAN - 302001
INDIVIDUAL

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Used Since: 06/01/2018

AHMEDABAD

FIBRES, TEXTILE FILAMENTS, RAW FIBROUS TEXTILE MATERIALS, TWINE AND CORDAGE, NETS, TENTS, AWNINGS, TARPALINS, SAILS, SACKS OF TEXTILE FOR PACKAGING, ROPES, PADDING CUSHIONING AND STUFFING MATERIALS, EXCEPT OF PAPER, CARDBOARD, RUBBER OR PLASTICS, RAW FIBROUS TEXTILE MATERIALS UNDER CLASS 22.
4127198  25/03/2019

PRADIPKUMAR HIMMATBHAI PATEL
trading as ;R.R. AGROTECH
SURVEY NO. 56/2, VILLAGE-KHANDERAVPURA, TA - KADI, DIST MAHESANA - 382215, GUJARAT (INDIA)

Proposed to be Used
AHMEDABAD

ROPES, STRING, NETS, TENTS AND TARPALINS AWING OF TEXTILE AND SYNTHETIC MATERIALS.
Greenova

4131111  28/03/2019
AYM SYNTESX LIMITED
AYM SYNTESX LIMITED, 9TH FLOOR , TRADE WORLD, B-WING, KAMALA CITY, SENAPATI BAPAT ROAD, LOWER
PAREL, MUMBAI-400 013. MAHARASHTRA-INDIA.
MANUFACTURER, TRADER
PRIVATE LIMITED COMPANY.

Proposed to be Used
MUMBAI
ROVES AND STRING; NETS; TENTS AND TARPALINS; AWNINGS OF TEXTILE OR SYNTHETIC MATERIALS; SAILS;
SACKS FOR THE TRANSPORT AND STORAGE OF MATERIALS IN BULK; PADDING, CUSHIONING AND STUFFING
MATERIALS, EXCEPT OF PAPER, CARDBOARD, RUBBER OR PLASTICS; RAW FIBROUS TEXTILE MATERIALS AND
SUBSTITUTES THEREFOR.
SMARTPADDLE TECHNOLOGY PRIVATE LIMITED
3rd Floor, Krislon House, Off. Saki Vihar Road, Sakinaka, Andheri (East) Mumbai-400072
Private Limited

Address for service in India/Attorney address:
ESHA AUNDIHYA
Flat No. 302, Nav Samaj Society, Near K.E.S. School, CST Road, Kalina, Santacruz (East), Mumbai-400098
Used Since :19/12/2018

MUMBAI
bags [envelopes, pouches] of textile, for packaging
Patanjali Paridhan - Swadeshi Ka Swabhiman

4133126  30/03/2019
PATANJALI PARIDHAN PVT. LTD.
KRIPALU BAGH, KANKHAL, HARIDWAR, UTTRAKHAND-249408.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3653584, 3885321, 4133137

DELHI
Ropes and string; Nets; Tents and tarpaulins; Awnings of textile or synthetic materials; Sails; Sacks for the transport and storage of materials in bulk; Padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; Raw fibrous textile materials and substitutes therefor.
4133362    30/03/2019

YOGESH MITTAL
HOUSE NO.638-B,Band GALI,VISHWAKARMA MANDIR RISHI NAGAR, HISAR
SHRI RAM TEXTILE
proprietorship

Proposed to be Used

DELHI

Bags for Transport and Storage of Material, Bags and Basket of Textile for Storage and Packing services, Non Woven Bags, Bags of textiles, Manufacturing of non woven bags and Bags made out of woven fabric.
SMITZ
3063655  28/09/2015
HARISH KUMAR
trading as ;SMITZ MARKETING
1043/9 BASEMENT, GOVIND PURI, KALKAJEE, NEW DELHI-110019.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASHOKA & CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, NEW DELHI - 110 001
Used Since :01/01/1999
DELHI
YARNS AND THREADS FOR TEXTILE USE
3064890  28/09/2015
TRIDENT LIMITED
SANGHERA, PUNJAB-148101, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA

Proposed to be Used
DELHI
YARN; YARN FOR SALE IN INDIA AND FOR EXPORTS
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
TRIDENT PLATINUM

3064891   28/09/2015
TRIDENT LIMITED
SANGHERA, PUNJAB-148101, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA

Proposed to be Used
DELHI
YARN; YARN FOR SALE IN INDIA AND FOR EXPORTS
3107515   27/11/2015
SHIRISH JAIN
trading as ;MAHAVIRA TRADING COMPANY
7, SAWAN PARK EXTENTION, ASHOK VIHAR, NEW DELHI -110052.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/01/1998
DELHI
COTTON, SYNTHETIC, EMBROIDERY THREAD & YARNS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2091029..
3107516  27/11/2015
SHIRISH JAIN
trading as; MAHAVIRA TRADING COMPANY
7, SAWAN PARK EXTENTION, ASHOK VIHAR, NEW DELHI -110052.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since: 01/01/1998
DELHI
COTTON, SYNTHETIC, EMBROIDERY THREAD & YARNS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2091029.
3199068 01/03/2016
BHAVESHBHAI RAGHAVBHAI GOTI 
trading as ;SHREE HARI STORE
SHOP NO. 03, PLOT NO. 368, GHANSHYAM NAGAR, SHERI NO.24, LAMBE HANUMAN ROAD, SURAT - 395 006
MANUFACTURE AND MERCHANT
Address for service in India/Attorney address:
ADORE BUSINESS CONSULTANCY
103, GURUNAGAR SOCIETY, OPP. BARODA PRISTAGE, VARACHHA ROAD, SURAT - 395 006 - GUJARAT
Used Since :03/05/2010
AHMEDABAD
YARNS AND THREADS.
DECCAN

3550622  17/05/2017

MD. ASAD UZ ZAMAN

trading as ;DECCAN EMBROIDERY MILLS

62/U,TILJALA ROAD,KOLKATA 700046,WEST BENGAL,INDIA

MANUFACTURER & MERCHANT

SOLE PROPRIETOR BEING INDIAN CITIZEN

Address for service in India/Attorney address:

RIMA DAS, ADVOCATE

81,MAHATMA GANDHI ROAD,KOLKATA 700 082,WEST BENGAL,INDIA.

Used Since :01/06/2013

KOLKATA

YARNS AND THREADS FOR TEXTILE USE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
3567216  09/06/2017
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Yarns, threads, wool being goods included in class 23.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Rupee sign.
3719883  05/01/2018
HARESH AMBABHAI KEVADIYA
trading as ;DEEP ENTERPRISE
SAI BABA CHAWL, COMMITTEE DEVI PADA, W.E. HIGHWAY, BORIVALI (EAST), MUMBAI- 400066
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Used Since :18/10/2017
MUMBAI
YARNS AND THREADS, FOR EXTEXILE USE INCLUDE IN CLASS 23
3767483 01/03/2018
RAMESH BHOSLE
trading as ;R.R. ENTERPRISES
GALA NO. 201, OM SAI BABA COMPOUND, OPP. DHANLAXMI, BUILDING, GHATKOPAR, ASALFA LINK ROAD, MUMBAI - 400 072
MANUFACTURER AND MERCHANT
INDIVIDUAL
Proposed to be Used
MUMBAI
YARNS AND THREADS, FOR TEXTILE USE
MR. S. SENTHILNATHAN.
No: 47, Co-Operative Colony, Upplipalayam, Coimbatore-641015, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Yarns and Threads for Textile Use.
4131113  28/03/2019
AYM SYNTAX LIMITED
9TH FLOOR, TRADE WORLD, B-WING, KAMALA CITY, SB ROAD, LOWER PAREL, MUMBAI- 400013 MAHARASHTRA, INDIA
Proposed to be Used
MUMBAI
YARNS AND THREADS FOR TEXTILE USE
Greenova
4131114  28/03/2019
AYM SYNTEX LIMITED
AYM SYNTEX LIMITED, 9TH FLOOR, TRADE WORLD, B-WING, KAMALA CITY, SENAPATI BAPAT ROAD, LOWER PAREL, MUMBAI-400 013. MAHARASHTRA-INDIA.
MANUFACTURER, TRADER
PRIVATE LIMITED COMPANY.
Proposed to be Used
MUMBAI
YARNS AND THREADS FOR TEXTILE USE
CARTER
4134697  02/04/2019
MRS. ROSAMMA JOY
40/9595, Chittoor Road, Pullepady Jn, Ernakulam, Kerala, India
Individual trading as KC PAPPU SONS
Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.
Proposed to be Used
CHENNAI
SEWING THREADS
4134917 02/04/2019
MOHD LUQMAN PROPRIETOR OF K.T.M THREADS CO.
2863/14, PRATAP MKT SADAR BAZAR, DELHI-110006
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
DELHI
THREADS INCLUDED IN CLASS 23
RAVIKA
2751227  06/06/2014
VASIM BANSAL
trading as ;RAUNAQ CREATIONS
#726, GULCHAMAN GALLI, LUDHIANA, PUNJAB
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2012

DELHI
BLANKETS, TEXTILE PIECE GOODS, TEXTILE MATERIALS, ALL BEING GOODS FALLING IN CLASS - 24.
2786013  04/08/2014
SCM SILKS PVT LTD.,
trading as ;SCM SILKS PVT LTD.,
NO. 74, NEW MARKET STREET, TIRUPUR-641 604, TAMILNADU.
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
TEXTILE AND TEXTILE PIECE GOODS INCLUDING SUITING, SHIRTING.
FABINDIA CELEBRATE INDIA

2845334   19/11/2014
FABINDIA OVERSEAS PRIVATE LIMITED
14 N BLOCK MARKET GREATER KAILASH -I NEW DELHI-110048.
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49

Used Since :30/09/2014

To be associated with:
759212, 1745551, 1759767, 1808304, 1808305

DELHI
"TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED COVERS; TABLE COVERS"

NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “CELEBRATE INDIA” APART FROM THE MARK AS SHOWN..
2956821  06/05/2015
SUMIT SAPRA
BHUSHAN BATRA
trading as :CHOICE FURNISHINGS
SHOP NO 1 PLOT NO 65 FURNITURE BLOCK KIRTI NAGAR DELHI 110015
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VGNARUS LEGAL SOLUTIONS
742/45 SHAMBHU NAGAR TRI NAGAR, DELHI-35
Used Since :25/10/2013
DELHI
UPHOLSTERY AND HOME FURNISHING ITEMS, CURTAINS AND FABRIC INCLUDED IN CLASS 24
ZARDOZI RETAILERS PVT. LTD.
A -203, SECTOR -83, NOIDA-201305
MERCHANTS & MANUFACTURERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :01/01/1998
DELHI
TEXTILE AND TEXTILE GOODS, FABRIC, DRESS MATERIAL, SAREES, BED AND TABLE COVERS, FURNISHINGS IN CLASS 24.
DOLPHIN
3076794  13/10/2015
PRAKASH WOOLLEN & SYNTHETIC MILLS LIMITED
430, CIVIL LINES, KANTH ROAD, MORADABAD-244001 (U.P.)
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/04/1998
DELHI
BLANKETS INCLUDING MINK BLANKETS.
APPLE GOLD

3076795  13/10/2015
PRAKASH WOOLLEN & SYNTHETIC MILLS LIMITED
430, CIVIL LINES, KANTH ROAD, MORADABAD-244001 (U.P.)
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/04/2008

DELHI
BLANKETS INCLUDING MINK BLANKETS.
HERITAGE

3076796  13/10/2015
PRAKASH WOOLLEN & SYNTHETIC MILLS LIMITED
430, CIVIL LINES, KANTH ROAD, MORADABAD-244001 (U.P.)
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/04/2012

DELHI
BLANKETS INCLUDING MINK BLANKETS
BLACK BERRY

3076797  13/10/2015
PRAKASH WOOLLEN & SYNTHETIC MILLS LIMITED
430, CIVIL LINES, KANTH ROAD, MORADABAD-244001 (U.P.)
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/04/2010

DELHI
BLANKETS INCLUDING MINK BLANKETS.
3077293   12/10/2015

SAMPATBEN S BAID

trading as ;FABRIC ZONE

E-69, Ground Flour, B/h.,New Model School, Bhathena-2, Surat. Gujarat. (India).

MANUFACTURE AND MERCHANT

Address for service in India/Attorney address:

M.N.SHAH & CO.,

1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since :01/04/2015

AHMEDabad

TEXTILE AND TEXTILS GOODS,DRESS MATERIAL

subject to restriction of the goods for sale in the state of GUJARAT only, no exclusive right to word "FABRIC".
3093382  04/11/2015
SH. AMANDEEP SINGH
20/4, JANTA ENCLAVE, DHANDRA ROAD, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2015
DELHI
TEXTILE PIECE GOODS INCLUDED IN CLASS-24.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., ROYALE and MARK TO BE USED AS A WHOLE.
ARUN KUMAR MITTAL
trading as : BSB SPINNERS
PLOT NO 11 SHRI RAM MARG OPP INDO FARM HOUSE HUDA PANIPAT 132103 HARYANA
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since : 01/10/2015

DELHI

TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS INCLUDING BED SHEET BED SPREADS, PILLOW & CUSHION COVERA PILLOW COVERS, FLEECE BLANKET, BLANKET, QUILT BLANKET, QUILT COVER, MINK BLANKETS, SHOWER CURTAIN; ACRYLIC CLOTHES, BLOUSE PIECE, TOWEL, COMFORTERS, HANDKERCHIEF, TISSUES, SILKS, QUILT, LINEN, CURTAIN AND CURTAIN CLOTH AND WOOLEN CLOTH & POLYSTER WOOLEN, WOVEN OR KNITTED CLOTH NOT INCLUDED IN OTHER CLASSES INCLUDED IN CLASS 24
3101278  19/11/2015

HOME FLOORING & DÉCOR PVT. LTD.
Pure Gulab, Gopiganj, S.R.N Bhadoi, U.P India
Manufacturers and Traders
Pvt. Ltd Company
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308
Used Since: 20/03/2010

DELHI
Textiles and textile goods, not included in other classes; bed and table covers
3101289  19/11/2015
MR. RIZWAN ANSARI
Pure Gulab, Gopiganj, S.R.N Bhadoi, U.P India
Manufacturers and Traders
Single Firm

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308
Used Since :20/03/2010

DELHI
Textiles and textile goods, not included in other classes; bed and table covers
YOG GURU RAMDEVJI

3108473  30/11/2015

PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :31/12/1996

DELHI

TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..307414.
3185827  15/02/2016
RANNALLA RETAIL PRIVATE LIMITED
835, 2nd Floor, Anna Salai, Chennai 600002, Tamil Nadu
MANUFACTURERS AND MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT
Used Since :01/10/2014
CHENNAI
DRESS MATERIALS FOR MEN, WOMEN AND CHILDREN, TEXTILES AND TEXTILE GOODS
neerus.com
3260507  13/05/2016
NEERUS ENSEMBLES PRIVATE LIMITED
3-5-784/6-1, Rekha House, King Koti, Hyderabad-500029, Telangana, India
Manufacturers and Traders
Private Limited
Address for service in India/Attorney address:
ALTACIT GLOBAL
CREATIVE ENCLAVE, III FLOOR, 148-150, LUZ CHURCH ROAD, MYLAPORE, CHENNAI - 600 004.
Used Since :01/04/1981
To be associated with:
3260501
CHENNAI
With restriction to use within the territorial jurisdiction of State of Karnataka, Tamilnadu, Telangana, Kerala & Andhra Pradesh..
Trade Marks Journal No: 1902, 20/05/2019 Class 24

3360987 12/09/2016
PUKH RAJ JAIN
trading as ;M/s. PADMAVATI MILLS
Malani Nagar, Peathkabas, PALI - Marwar 306401, Rajasthan State, India
MANUFACTURER AND MERCHANT
A Sole Proprietary Concern
Address for service in India/Attorney address:
HEMANT KHATRI
11, NIMBEDA HOUSE MANDORE ROAD PAOTA, JODHPUR (RAJASTHAN) - 342 010.
Used Since :01/06/2007

AHMEDABAD
Textiles and textile goods, not included in other classes; bed and table covers
subject to restriction of the goods for sale in the state of RAJASTHAN only.
3477633 08/02/2017
SANDIP KESHUBHI NAVADIYA
J B Diamond, Opp. D. Nitin, Patel Nagar, Near Gaushala Circle, A. K. Road, Surat - 395008
Manufacturer and Trader

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :08/02/2017

AHMEDABAD
ASRA AGRICO PVT LTD
trading as ;ASRA AGRICO PVT LTD
PLOT NO-659/2741,BIJIPUR, TAMANDO, Bhubaneswar, Khordha-752054, Odisha.
MANUFACTURE & TRADERS
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD, MANA VILLAS, COLLEGE SQUARE, CUTTACK 753 003, ODISHA, INDIA
Used Since : 24/06/2016
KOLKATA
TEXTILE & TEXTILE GOODS & INCLUDED IN THIS CLASS.
NO EXCLUSIVE RIGHT ON ANY DESSCRIPTIVE MATTER.
3498040  02/03/2017
ANKUR KISHORKUMAR BISKITWALA
trading as ;ANKUR LACE
3/2885, MALINIWADI, OPP. KOHINOOR MARKET GATE NO. 1, SALABATPURA, SURAT – 395 003, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/2017
AHMEDABAD
TEXTILE AND TEXTILE GOODS, NOTINCLUDED IN OTHER CLASSES, FABRICS FOR TEXTILE USE, TEXTILE MATERIALS, SILK FABRICS, SILK CLOTHES.
Trade Marks Journal No: 1902, 20/05/2019 Class 24

3502028 03/03/2017
FUTURE CONSUMER LIMITED
Knowledge House, Shyam Nagar, Off Jogeshwari Vikhroli Link Road, Jogeshwari (E), Mumbai-400060
Manufacturer and Merchants
BODY INCORPORATE
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BHADUR MANSION, 20 AMBALAL Doshi Marg, FORT, MUMBAI-400023.

Proposed to be Used
To be associated with:
3382721
MUMBAI
textiles and textile goods, not included in other classes; bed and table covers; textile sheet, handkerchiefs, tablecloths, household textile, curtain holder(textile), microfiber towels, towels used for cleaning purposes.
CLIQ
3504392  04/03/2017
CLICK CORPORATION
ROHIT BALASARIA
GULSHAN LALGARHIA
trading as ;CLICK CORPORATION
F-88, ROAD No. 07, VKI AREA, JAIPUR-302013 (RAJASTHAN) INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2009
AHMEDABAD
BEDDING, BED SHEET, BED SPREAD, BED LINEN, COMFORTER, DOHAR, PILLOW, PILLOW COVER, TABLE COVER, QUILTS, TOWEL, BED BLANKET, CURTAINS, TEXTILE AND TEXTILE GOODS WHICH ARE INCLUDED IN CLASS 24
3508336  15/03/2017
SMT. INDIRA DEVI SHARMA
trading as ; APOORVA IMPEX
214, GOVARDHAN COLONY, BHAGWAN MARG, INFRONT OF SANJEEVANI HOSPITAL, NEW SANGANER ROAD, JAIPUR-302019

Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJARAT

Proposed to be Used
AHMEDABAD
BED COVERS, BED CLOTHES, BED BLANKETS, COTTON FABRICS, COVERS FOR CUSHIONS, DOOR CURTAINS, MATTRESS COVERS, HOUSEHOLD LINEN, QUILTS, RUNNERS FOR TABLE, TABLE CLOTHES, TEXTILES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
DREAM GIRL

3536064  28/04/2017
RAJENDRA B SANWAL TRADING AS DINESH FABRICS
C-13, 2ND FLOOR, SUMEL BUISNESS PARK-1, B/H, NEW CLOTH MARKET, AHMEDABAD.GUJARAT.INDIA
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :28/07/2010
AHMEDABAD
FABRIC, DRESS MATERIAL, TEXTILE AND TEXTILE GOODS, TEXTILE FABRIC
3578394   26/06/2017
MANJIT SINGH ABROL
602 Tolaram Apartment, Tolaram Nagar, Chembur Colony,
Single Firm

Address for service in India/Attorney address:
JAIN JOSHI & ASSOCIATES
17/3, Parvati Niwas, 1st floor, Juhu Village, Sector-11, Vashi Navi Mumbai- 400 703.

Proposed to be Used
MUMBAI
Textile & Fabrics
3614075  17/08/2017
WEARIT GLOBAL LIMITED
Sterling Tower, Office No. 214, 4th Floor, 2 M.G. Road, Indore-452001, M.P.
A company registered under Indian Companies Act
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :08/05/2002
To be associated with:
3614073
MUMBAI
DENIM FABRIC, COTTON FABRIC
BIORE
3669262  03/11/2017
BIORE (INDIA) LTD,
5TH KM MILE STONE, MANDLESHWAR ROAD, TEHSIL-KASRAWAD, DIST.-KHARGONE (M.P.)-451228
Body Incorporate
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :15/03/1997
MUMBAI
TISSUE (PIECE GOODS), BED AND TABLE COVERS, TEXTILE ARTICLES NOT INCLUDED IN OTHER CLASSES INCLUDED
IN CLASS 24.
3698559   08/12/2017  
AKRO FITNESS LLP  
4A Dev Nibru Building, 369 Linking Road, Khar West Mumbai, Maharashtra 400052, India  
A limited liability partnership incorporated in India under The Limited Liability Partnership Act, 2008  
Address for service in India/Attorney address:  
INFINI JURIDIQUE  
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001  
Used Since :24/10/2016  
MUMBAI  
HAND TOWELS; FACE TOWELS
3699897 11/12/2017
Physis Ventures LLP
Dilrag, B Wing Ground Floor, Juhu, N.S. Road No. 9, Presidency Society, Plot No. 4, Mumbai 400049, India
A Limited Liability Partnership firm
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
MUMBAI
Textiles and substitutes for textiles; household linen; curtains of textile or plastic.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.CALIFORNIA..
CHESTERFIELD DESIGNS LLP.
501, Shetty Tower, Plot-28, Nutan Laxmi Chs.Ltd., N.S.Road, 10, JVPD, Vile Parle (West), Mumbai -400 056.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :03/11/2017

MUMBAI
Furnishing fabrics, curtains, cushions, table covers, bed sheets, pillowcases, bed covers, blankets, bed, table and bath linen, table runners, table mats, duvet covers, napkins, upholstery, pillowcases, quilts, comforters, home linen & mattresses, bed & bath linens, bed covers, bed spreads, bed sheets, textile piece goods, fabrics and textiles for interior decorating being goods included in class 24.
3724747  11/01/2018
GARODIA SYNTEX PRIVATE LIMITED.
8/12 Bhaskar Lane, 1st Floor, R.No.15 & 16, Bhuleshwar, Mumbai-400 002.
A company registered in India.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since : 01/08/2010
MUMBAI
Textile goods and substitutes for textile goods; suitings and shirtings being goods included in class 24.
3730032  18/01/2018
SIYARAM SILK MILLS LIMITED
B/5, TRADE WORLD, KAMALA CITY, KAMALA MILLS COMPOUND, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI 400 013
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956,
Address for service in India/Agents address:
RAM PARKASH KUMAR & C0.
Ram Parkash Kumar & Co., 2204, Neptune, Suncity, A.S. Road, Nr. Gandhi Nagar Flyover, Powai, Mumbai 400 076.

Proposed to be Used
MUMBAI
TEXTILES, SUITINGS, SHIRTINGS, DRESS MATERIALS, BED AND TABLE COVERS
3734822  23/01/2018
ARVIND KUMAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS M ASHOK CREATIONS
No-67, Ground Floor, Sanjeevappa Lane, K R Setty Pet, Avenue Road Cross, Bengaluru - 560002, Karnataka
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :31/12/2007
CHENNAI
Textile Fabrics
Subject to restrict the area to South India only.
SUN COTTON
3740598  31/01/2018
ATUL J. HARIA
trading as ; A. J. TEXTILES
24--A, SIDDHIVINAYAK BHUVAN, 1ST FLOOR, OFFICE NO. 10, OLD HANUMAN 1st X LANE, KALBADEVI, MUMBAI--400 002
MANUFACTURERS, MERCHANTS, TRADERS AND EXPORTERS
PARTNERSHIP FIRM
Used Since :01/04/2003
MUMBAI
SHIRTING AND TEXTILE PIECES GOODS, BEING GOODS INCLUDING IN CLASS 24
The trade mark is restricted to use the mark in the state of Maharashtra...
3769598  05/03/2018
SHANAYA VIRAF CHINOY
trading as ;FLEUR DE LIS
SPENTA 6 3/4, RIDGE ROAD, MALBAR HILL, MUMBAI- 400006
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
THE PROPRIETOR IS IN THE BUSSINESS OF TRADING TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES BED AND TABLE COVERS
DEEPAK J. KAPADIA
trading as ;LA BELLA
A-406, SAGAR PARK, AMRUT NAGAR, GHATKOPAR (WEST), MUMBAI-400086
MANUFACTURER AND MERCHANT
INDIVIDUAL
Used Since :01/01/1990
MUMBAI
DRESS MATERIAL, UNSTITCH SALWAR KAMEEZ, DUPATTA FABRICS, TEXTILE PCS., BLOUSE PIECES, SCARF,
PRINTED SAREE, TOWELS, TABLE COVERS, TABLE LINEN AND TABLE NAPKIN, SHIRTINGS, SUITINGS, ARTIFICIAL
SILK DRESS MATERIALS, WITH DUPATTA AND SAREES, TEXTILE AND TEXTILE GOODS BEDSHEET, BED COVER,
TABLE COVER, CUSHION BEING GOODS INCLUDED IN CLASS 24
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1538357.
3817543   26/04/2018
HANDU E-COMMERCE GROUP
ROOM 906, 9TH FLOOR, BUILDING 2, AOSHENG MANSION, NO.1166 XINLUO AVENUE, HIGH-TECH DISTRICT, JINAN CITY 250000, SHANDONG PROVINCE, CHINA
A Company existing under the laws of China

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
UPHOLSTERY FABRICS; BATH LINEN, EXCEPT CLOTHING; TOWELS OF TEXTILE; TABLE NAPKINS OF TEXTILE; HANDKERCHIEFS OF TEXTILE; BATH TOWELS; HOUSEHOLD LINEN; BED LINEN; TABLECLOTHS, NOT OF PAPER; BED BLANKETS.
4111029  08/03/2019
MR. JASWANT L. YADAV
SHOP NO. 2, PILA BUNGALOW COMPOUND, OPP. PILA BUNGALOW BUS STOP, SION BANDRA LINK ROAD, DHARAVI,
SION (W), MUMBAI-400017, MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS
4111588  08/03/2019

RANI GUPTA
RANI GUPTA PROPRIETOR M/S LUXMI HANDLOOM, DHOOP SINGH NAGAR, GALI NO.20, WARD NO.12, PANIPAT-132103 (HARYANA)

SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA

Proposed to be Used

DELHI

BED SHEETS, BLANKETS, BED AND TABLE COVERS, MINK BLANKETS, DOHARS, LINEN, BED SPREADS, DUVET COVERS, COMFORTERS, SOFA COVERS, MATTRESS COVERS, CURTAINS, CUSHION COVERS, QUILTS, TOWELS, PILLOW COVERS, TEXTILES AND TEXTILE GOODS & FABRICS INCLUDED IN CLASS-24
Proprietorship Firm

Address for service in India/Agents address:

VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.

Proposed to be Used

TEXTILES AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE OR PLASTIC, BABY BED COVERS, PILLOWS, BED SHEETS, BLANKETS AND QUILTS; TABLE COVERS; BED AND PILLOW COVERS; UPHOLSTERY; TEXTILE LININGS; CLOTH AND CANVAS FOR TAPESTRY AND EMBROIDERY; CURTAIN AND CURTAIN HOLDERS; TOWELS AND HANDKERCHIEFS, POLYSTER WOOLEN BLENDED FABRICS; COTTON WOVEN, EMBROIDERED AND ARTIFICIAL FUR FABRICS; TEXTILE PIECE GOODS IN CLASS - 24.
Mohinee
Fabrics for the Beautiful You

Mafatlal

4121316   18/03/2019
MAFATLAL INDUSTRIES LIMITED.
6TH FLOOR, B-WING, KALEDONIA BUILDING, SAHAR ROAD, ANDHERI EAST, MUMBAI-400 069
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
TEXTILES & TEXTILES GOODS NOT INCLUDED IN OTHER CLASSES, FABRICS OF ALL TYPES, SUITING, SHIRTING, DENIM, BED & TABLE COVERS, BLANKETS, MATTRESS COVERS,BED SPREADS, COVERS FOR CUSHIONS, PILLOW CASES, CURTAINS, FURNITURE COVERINGS OF TEXTILES AND TEXTILE PIECE GOODS, TOWELS, QUILT COVERS, BLANKETS & DUVETS.
Trade Marks Journal No: 1902, 20/05/2019 Class 24

4121716 18/03/2019
SULTAN TRADING AS VIKAS TRADERS.
# 51, NEAR REFINARY TOWN ROAD, BARAULI, PANIPAT, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 02/01/2019

DELHI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; SUITING MATERIALS [TEXTILE], COVERS FOR
FURNITURE, BED SPREADS, BEDSHEETS, SLEEPING BAGS, PILLOW & CUSHION COVER, FLEECE BLANKETS,
BLANKET, SHOWER CURTAIN OF TEXTILES OR PLASTIC; TOWELS OF TEXTILE, HANDKERCHIEF OF TEXTILES, SILK
(CLOTH), QUILT, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC AND CURTAIN CLOTH AND WOOLLEN CLOTH
& NON-WOVEN TEXTILE FABRICS, FURNISHING FABRICS, ELASTIC WOVEN MATERIAL OR KNITTED FABRIC, WALL
HANGINGS OF TEXTILE INCLUDED IN CLASS 24.
4121727   18/03/2019
Anjali Gupta Trading as Shubhavay & Company
1K, 42, Ground Floor, NIT, Faridabad, Haryana - 121001
Individual
Address for service in India/Attorney address:
GYANESHWAR
A 1404, The Resort, Sector 75, Faridabad
Proposed to be Used
DELHI
Fabric and other items covered under class 24
IKAIRA

4122821  19/03/2019
RATIKA DANG TRADING AS IKAIRA HOMES.
PV-37, THE PALM SPRINGS, GOLF COURSE ROAD, SECTOR-54, GURGAON, HARYANA-122002.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Furnishing fabrics, Soft furnishings, Window furnishing fabrics, Furnishing fabrics in the piece, Furnishing fabrics being textile piece goods, Throws, Furniture throws, Bed throws, Textile wall hangings, Wall hangings of silk, Handcrafted textile wall hangings and Decorative wall hangings of textile.
MANDEEP KUMAR TRADING AS HEINSTON PRODUCTS
G.T. ROAD, OPP. JIFCO RESORT, SAHNEWAL, LUDHIANA-141120 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Towels, Terry Towels, Bed-sheets, Quilts, Covers for Quilts, Blankets, Curtains & Pillow Covers.
SHENZHEN WIND-WALKER CULTURE COMMUNICATION CO. LTD.
1st and 6th Floor, No.77 Xinhe Road, Shangmugu Community, Pinghu Town, Longgang District, Shenzhen City CHINA.

Company

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Chennai

Sleeping bags; canvas for tapestry or embroidery; travelling rugs [lap robes]; bed linen; mosquito nets; loose covers for furniture; drink coasters of table linen; place mats of textile; covers for cushions; trellis [cloth]; shower curtains of textile or plastic; furniture coverings of textile; billiard cloth; table runners; tablecloths, not of paper; bed blankets; shower curtains; curtains; cotton fabrics; glass cloths [towels]; quilts.
E-WISH BOX

4124522   21/03/2019
RAM KUMARI
PLOT NO. 1, GULAB NAGAR ADVANCE HOSPITAL, DIGGI ROAD SANGANER, JAIPUR RAJASTHAN 302029

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD

Bed covers, Table covers of textile, Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic.
4125817    22/03/2019
MANOJ AMRUTLAL CHANGEDIYA
8/804, ARIHANT MANOR, THORAT CHOWK, ICHALKARANJI
CLOTH
INDIVIDUAL
Proposed to be Used
MUMBAI
CLOTH
4126024  23/03/2019
MANJUNATHA KC, PROPRIETOR OF M/S. OYAA7VEN
BANGALORE -560097, KARNATAKA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

TEXTILE MATERIAL, TEXTILE LININGS FOR GARMENTS, TEXTILE TOWELS, TEXTILE TABLECLOTHS, TEXTILE
HANDKERCHIEFS, TEXTILE HAND TOWELS, TEXTILE FACE TOWELS, PRINTERS' BLANKETS OF TEXTILE, FURNITURE
COVERINGS OF TEXTILE, COTTON FABRICS, SYNTHETIC FIBRE FABRICS, SILK FABRICS, PRINTED FABRICS, WOOLEN
FABRICS, ELASTIC YARN MIXED FABRICS, SILK FABRICS FOR PRINTING PATTERNS, FURNISHING AND UPHOLSTERY
FABRICS, SILK BASE MIXED FABRICS.
4126538  23/03/2019

MR.S.SENTHILNATHAN.
No:47, Co-Operative Colony, Upplipalayam, Coimbatore-641015, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used

CHENNAI
Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic.
Trade Marks Journal No: 1902, 20/05/2019 Class 24

Goodrik
4126653  24/03/2019
M/S SARASWATI TRADING CO. PROP. DHARAM SINGH VERMA
402, INDIRA COLONY, GALI NO. 05, TEHSIL CAMP, PANIPAT
PROPRIETORSHIP
Address for service in India/Attorney address:
LOKESH ARORA
16, BISHAN SARUP COLONY
Used Since: 01/04/2018
DELHI
bed blankets, bed clothes, bed covers, quilts, bed linen, covers for cushions, curtains of textile, door curtains, fabric for footwear, covers for cushions, furniture coverings of textile, face towels of textile, pillowcases, textile material, towels of textile, cotton fabrics.
4127559    25/03/2019
VINOD KUMAR REHAN
H.N. 259, NEW GARDEN COLONY, JALANDHAR, PUNJAB - 144003
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Fabrics, Textile goods, and substitutes for textile goods
DEBABRATA DAS TRADING AS SUBHAM APPARELS
Khejurta Bazar, Vill + Po – Tilkhoja, Ps - Moyna, Dist - East Medinipur, West Bengal - 721629
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/04/2009
KOLKATA
Fabrics for textile use, Fabric, Textile material.
LAMI
4129593  27/03/2019
LACE MAKERS INDIA
6/417, PIPLA SHERI, LALDARWAJA, SURAT - 395003, GUJARAT
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :02/06/1983
To be associated with:
3133363
AHMEDABAD
TEXTILE MATERIAL, TEXTILES AND SUBSTITUTES FOR TEXTILES, FABRICS FOR TEXTILE USE, FABRIC
4130819  28/03/2019
GAHLYAN EXPORTS PRIVATE LIMITED
GAHLYAN EXPORTS PRIVATE LIMITED C/O DHARAMPAL, VILLAGE DIKADLA, TEHSIL SAMALKHA, DISTT. PANIPAT-132122 (HARYANA)
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA
Proposed to be Used
DELHI
BEDSHEETS, BLANKETS, QUILTS, TABLE COVERS, PILLOW COVERS, MINK BLANKETS, BED SPREADS, DOHARS, DUVET COVERS, BED COVERS, COMFORTERS, CURTAINS, CUSHION COVERS, TOWELS, TEXTILES AND TEXTILE GOODS & FABRICS INCLUDED IN CLASS-24
HEMANT BHARAT RAM
1/30A, Shanti Niketan, South Moti Bagh, New Delhi-110021
Individual

Address for service in India/Agents address:
SURESH PANDEY
207, SUCHET CHAMBERS, 1224/5, NAIWALA, KAROL BAGH, NEW DELHI-110005.

Proposed to be Used

DELHI
Viscose textiles, Polyester textiles, Coated textiles, Household textiles, Textiles for furnishings, Non-woven textiles,
Handkerchiefs of textiles, Tablecloths of textiles, Substitutes for textiles, Towels of textiles, Textiles made of linen, Textiles
made of satin, Textiles made of wool, Water vapour permeable textiles, Textiles made of velvet, Textiles made of
cotton, Textiles for interior decorating, Textiles for digital printing, Dinner mats of textiles, Textiles made of flannel, Face
towels of textiles, Curtains of textiles or plastic, Ready made curtains of textiles, Textiles made of synthetic materials,
Textiles for making articles of clothing, Patterned textiles for use in embroidery, Textiles in the form of window
furnishings, Textiles treated with a flame resistant finish, Textiles treated with a fire resistant finish, Woven textiles having
protective properties against electromagnetic rays, Textiles for making up into articles of clothing, Curtains and lace
curtains of textiles or plastic, Textiles impervious to water but permeable to moisture, Textiles for use in the manufacture
of ships sails, artificial Silk, Baby Blanket, Bar Cloths, Bath sheets, Bathrooms Towels, Bed Cloths and blanket made of
cotton and other fabric, Bed Quilts, Cloths, Cotton Fabrics, Cover for Pillow or mattresses or cushions.
Trade Marks Journal No: 1902, 20/05/2019 Class 24

4131952 29/03/2019
NATURE’S NAUGHTY
Shop No. 122, Opp. Bharat Green Lawns, Press Bazar, Shivaji Chowk, Ulhasnagar – 421 003
INDIAN INHABITANT
Address for service in India/Aгерs address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoob Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601
Proposed to be Used
MUMBAI
Textiles and textile goods, not included in other classes; Bed and Table Covers.
Patanjali Paridhan - Swadeshi Ka Swabhiman

4133127   30/03/2019
PATANJALI PARIDHAN PVT. LTD.
KRIPALU BAGH, KANKHAL, HARIDWAR, UTTRAKHAND-249408.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3593903, 3593915, 3593930, 3593952, 3594373

DELHI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; SUITING MATERIALS [TEXTILE], COVERS FOR
FURNITURE, BED SPREADS, BEDSHEETS, PILLOW & CUSHION COVER, PILLOW COVERS, FLEECE BLANKETS,
BLANKET, SHOWER CURTAIN OF TEXTILES OR PLASTIC; TOWELS OF TEXTILE, HANDKERCHIEF OF TEXTILES, SILK
(CLOTH), QUILT, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC AND CURTAIN CLOTH AND WOOLLEN CLOTH
& NON-WOVEN TEXTILE FABRICS, FURNISHING FABRICS, ELASTIC WOVEN MATERIAL OR KNITTED FABRIC, WALL
HANGINGS OF TEXTILE, BEDSHEETS, PILLOW & CUSHION COVER, TABLE MATS, HANDKERCHIEFS OF TEXTILES
QUILTS, TEXTILE NAPKINS, TABLE CLOTHES, BLANKETS, TEXTILE HANDKERCHIEFS
4133708  30/03/2019
AMIT GOEL
AMIT GOEL, 16/5, GOEL MEDICOS, GEETA MANDIR ROAD, PANIPAT, HARYANA-132103
SINGLE FIRM
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA

Proposed to be Used
DELHI
BEDSHEETS, PILLOW COVERS, CUSHION COVERS, FLEECE BLANKETS, BLANKETS, SHOWER CURTAINS OF TEXTILES OR PLASTIC, TOWELS OF TEXTILE, HANDKERCHIEF OF TEXTILES, QUILTS, HOUSEHOLD LINEN, CLOTH, WOOLLEN CLOTH & NON-WOVEN TEXTILE FABRICS, FURNISHING FABRICS, NAPKINS, PILLOW SHAM, SOFA COVERS, TABLE RUNNERS, TABLE CLOTH, COMFORTERS, DRESS MATERIALS, ELASTIC WOVEN MATERIAL OR KNITTED FABRIC, WALL HANGINGS OF TEXTILE, TEXTILES AND TEXTILE GOODS (NOT INCLUDED IN OTHER CLASSES), COVERS FOR FURNITURE, BED SPREADS INCLUDED IN CLASS 24.
Trade Marks Journal No: 1902, 20/05/2019 Class 24

ASHISH DHINGRA
ASHISH DHINGRA PROPRIETOR M/S RUHANI POLYTEX, H.NO. 243-R, MODEL TOWN, PANIPAT-132103 (HARYANA)
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA

Proposed to be Used
DELHI
BEDSHEETS, PILLOW COVERS, CUSHION COVERS, FLEECE BLANKETS, BLANKETS, BED COVERS, CURTAINS, DUVET
COVERS, TOWELS, QUILTS, HOUSEHOLD LINEN, FURNISHING FABRICS, SOFA COVERS, TABLE COVERS,
COMFORTERS, TEXTILES AND TEXTILE GOODS (NOT INCLUDED IN OTHER CLASSES) AND BED SPREADS INCLUDED IN
CLASS 24
4133878  30/03/2019
OJASVI HERBS
H.NO. 29-M, ARYA NAGAR, PANIPAT-132103, HARYANA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SARAL NAITHANI & ASSOCIATES
139-D, POCKET-B, DILSHAD GARDEN, DELHI-110095

Proposed to be Used
DELHI
Textiles and textile goods, not included in other classes; bed and table covers
RCU RIGHT CHOICE UNIFORMS

2558898    04/07/2013

BALJINDER PAL SINGH 

trading as ;RIGHT CHOICE ENTERPRISES

1731, BLOCK-11, BROWN ROAD, LUDHIANA (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTASS
B-43/3,udham singh nagar, LUDHIANA

Used Since :01/05/2010

DELHI

Hosiery & Readymade Garments including School Uniforms.

No right over the words RIGHT CHOICE UNIFORMS..
BHAAVINI CREATIONS
Flat No. 403, Tower 14A, Orchid Petals, Sector 49, Sohna Road, Gurgaon-122018
Merchant
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Used Since :23/09/2013
DELHI
Sarees, Dresses, Readymade garments, Clothing.
2693306 06/03/2014
DILIP KUMAR.J
trading as ;PRATHAM FASHION
NO.14, 2ND FLOOR, NATARAJ BUILDING, AM LANE, CHICKPET CROSS, BANGALORE - 560053, KARNATAKA.
MANUFACTURES AND MERCHANTS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :11/01/2014
CHENNAI
SHIRTS
2711492  02/04/2014
SANJAY BANSAL
trading as ;DEVI SHREE GARMENTS
X/235, IIIrd FLOOR, O NO. GALLI, RAM NAGAR GANDHI NAGAR, NEW DELHI 110031
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since :07/05/2013
DELHI
READYMADE GARMENTS INCLUDING SHIRTS, T- SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS,
DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND NECK WEAR MUFFLER, SCARVES, CRAVAT'S BOWS, CLOTHING
BELTS, UNDERGARMENTS FOR WOMEN- MEN & CHILDREN GARMENTS, PROMS, PULLOVER, APPAREL, BABY SUITS,
KNITWEAR, NAPKINS, COAT, OVERCOATS, SKIRTS, SPORTS JERSEYS, SHOCKS, STOKING, BATHING COSTUMES,
HORSEY GOODS,WOOLEN, BARMUDA, CAPRI, HAND GLOVES SWEATERS, HEAD GEAR, JACKETS, NON DENIM PANTS
AND CLOTHING INCLUDED IN CLASS -25
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
2719249   16/04/2014
DENGZHOU XUEYANG GROUP CO., LTD.
SANXIAN ROAD, DENGZHOU CITY, HENAN PROVINCE, P.R CHINA
MERCHANTS & MANUFACTURERS
A LTD.LIABILITY COMPANY INCORPORATED UNDER THE LAWS OF P.R. CHINA
Address for service in India/Attorney address:
L & M INTERNATIONAL
A-48, YOJNA VIHAR, DELHI-110092
Proposed to be Used
DELHI
CLOTHING; TEE-SHIRTS; SPORTS JERSEYS; LAYETTES (CLOTHING); UNDERWEAR; HATS; HOISIERY; SCARVES;
GLOVES (CLOTHING); COATS.
MARK SHOULD BE READ AND USE AS A WHOLE..

Transliteration : Xuey Yang Pi Shan
2830982    22/10/2014
SUPERFAST RETAIL PVT LTD.
0056, ESPACE, NIRVANA COUNTRY, GURGAON-122018
MANUFACTURER & TRADER
Address for service in India/Agents address:
GOEL & ASSOCIATES.
A-42, NAVKUNJ APARTMENTS, 87, I.P. EXT., DELHI 110092.
Used Since :20/10/2014
DELHI
ALL KINDS OF READYMADE GARMENTS, WEARING APPARELS SUCH AS PANTS, SHIRTS, COATS, SUITS, JACKETS, PYJAMAS SKIRTS; CAPS, HEAD GEAR, BANDANAS, SCARVES, STOLES, TIES, MUFFLERS, HELMETS; UNDERWEAR, INNER WEAR, SOCKS; SHOES & SLIPPERS
REBS GOLD

2833839  29/10/2014

PARVEZ ANSARI
SHOP NO 06 IX/6779 SWASTIK MARKET, SHYAM GALI ASHOK GALI GANDHI NAGAR DELHI 31
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
JAINCO TRADE MARK SERVICE
C-183, ST.NO. 4, WEST KANTI NAGAR, DELHI - 110 051.

Proposed to be Used
DELHI
JEANS TROUSERS, SHIRTS & JACKETS, FANCY SHIRT, T-SHIRTS, LOWERS
2838487  05/11/2014
MR. SANJAY KHURANA, PROPRIETOR
trading as ;M/s Sai Krishna Fabrics,
668/32 Shivaji Colony, Rohtak, Haryana-124001
Manufacturers and Traders
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since :19/04/2014
DELHI
LEGGINGS
2843190  14/11/2014
SH. VINOD KUMAR GARG
trading as ;GARG SHIRTS
SOHAN SINGH NAGAR, ST. NO. 2, LAMBA SCHOOL MARKET, GANDHI NAGAR, LUDHIANA ( PUNJAB)
MERCHANTS & MANUFACTURERS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/04/2012
DELHI
HOSIERY & READYMADE GARMENTS; KNITTED GARMENTS
JINX

2843204  14/11/2014
JINX INC
13465 Gregg St., Poway, California 92064
Manufacturers & Traders
Body Incorporated in USA
Address for service in India/Attorney address:
KHURANA & KHURANA
IFIA CENTRE, S/20-22, GREATER NOIDA SHOPPING PLAZA, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA - 201 308,
NATIONAL CAPITAL REGION, DELHI-
Used Since :17/03/2005
DELI
Clothing, namely, t-shirts, jerseys, shirts, sweatshirts, jackets, underwear, shirts for children, and tank tops; headgear,
namely caps, hats, and visors; Footwear
2843205 14/11/2014
JINX INC
13465 Gregg St., Poway, California 92064
Manufacturers & Traders
Body Incorporated in USA
Address for service in India/Attorney address:
KHURANA & KHURANA
IFAIA CENTRE, S/20-22, GREATER NOIDA SHOPPING PLAZA, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA - 201 308, NATIONAL CAPITAL REGION, DELHI-
Used Since :17/03/2005
To be associated with:
2843204
DELHI
Clothing, namely, t-shirts, jerseys, shirts, sweatshirts, jackets, underwear, shirts for children, and tank tops; headgear, namely caps, hats, and visors; Footwear
ADIMAN

2860530  10/12/2014
MR. UMESH KUMAR
trading as ;ALFA ENTERPRISES
# 716/1, Street No.2, Basti Jodhewal, Backside Ravidas Mandir, Ludhiana (Punjab)
Merchant, Manufacturers & Traders
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :08/12/2014
DELHI
Hosiery & Readymade Garments
HANSEN
2860541   10/12/2014
SH. SHAUKAT ALI
SH. FARHAN ALI
trading as ;M/S RAWAT TRADING COMPANY
SADAR BAZAR, MALERKOTLA, SANGRUR, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2013
DELHI
HOSIERY AND READYMADE GARMENTS
2866528  19/12/2014

SH. BANARSI DASS
trading as ;M/S B. S. GARMENTS

# 1133/12E, LUXMI STREET, SHIVPURI, LUDHIANA-141008, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES,
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2013

DELHI
HOSIERY AND READYMADE GARMENTS

NO EXCLUSIVE RIGHTS OVER THE WORD AMERICAN.
2868195  23/12/2014
SACHIN GUPTA
trading as ;BALAJI TEXFABS
1369 HANUMAN MANDIR GALLI, GANDHI NAGAR, DELHI-110031
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, IST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since :10/12/2013
DELHI
READYMADE GARMENTS INCLUDING SHIRTS, T-SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS, DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND NECK WEAR SUCH AS MUFFLER, SCARVES, CRAVAT'S BOWS, BELTS (CLOTHING) UNDERGARMENTS FOR WOMEN-MEN & CHILDREN GARMENTS, PROMS. PULLOVER, APPAREL, BABY SUITS, KNITWEAR, NAPKINS, COAL, OVERCOATS, SKIRTS, SPORTS JERSEYS, SHOCKS STOKING, BATHING COSTUMES, SWEATERS, HEAD GEAR, JACKETS, NON DENIM PANTS INCLUDED IN CLASS-25.
POGGY KIDS

2875712    05/01/2015

SH. RAKESH SHARMA

trading as ; M/S NEW ERA COLLECTION

# 1084, NEAR POST OFFICE STREET, SUBASH NAGAR, SHIVPURI, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM

Address for service in India/Agents address:

SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2010

DELHI
HOSIERY AND READYMADE GARMENTS
2878042  08/01/2015
HARIOM PRAKASH SINGH
410 NEHRU NAGAR GALI NO 6, SURAJ KUND ROAD, MEERUT U.P
MANUFACTURER & TRADERS
Address for service in India/Agents address:
YUDHISH KUMAR GUPTA
SANTOSH & CO. UNION BANK BLDG., 1ST FLOOR, KHUNIPUL, BEGUM BRIDGE RD., MEERUT-250001 (U.P.)
Used Since : 10/04/2010
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR INCLUDED IN CLASS-25
2892105  29/01/2015
SMT. KIRAN KALRA
trading as ;M/S VISHAL BROTHERS
# 326/2, STREET NO.-4, OLD MADHOPURI, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2010
DELHI
HOSIERY AND READYMAD Garments INCLUDING LADIES CARDIGANS IN CLASS-25.
RED HAWKS
2894750   06/02/2015
MR. SANTOSH MATHUR
trading as ;RED HAWKS
K-330 RAGHUBIR NAGAR NEW DELHI-110027
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since :16/12/2014
DELHI
READYMADE GARMENTS INCLUDING SHIRTS, T-SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS,
DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND NECK WEAR SUCH AS MUFFLER, SCARVES, CRAVAT'S BOWS,
BEUS(CLOTHING) EXCEPT LEATHER BELTS, UNDERGARMENTS FOR WOMEN- MEN & CHILDREN GARMENTS, PROMS,
PULLOVER, APPAREJ, BABY SUITS, KNITWEAR, NAPKINS, COAT, OVERCOATS, SKIRTS, SPORTS JERSEYS, SHOCKS,
STOKING, BATHING COSTUMES, SWEATERS, HEAD GEAR, LACKETS, NON DENIM PANTS AND CLOTHING FALLING IN
CLASS -25.
PIPA

2901875   12/02/2015
PARUL CREATIONS
MANISH BEDI
NIRMAL BEDI
trading as ;PARUL CREATIONS
PLOT NO. 61, VIKAS NAGAR, PHASE-III EXTN., UTTAM NAGAR, NEW DELHI-110059
Manufacturer and Trader
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since :27/11/2007
DELHI
READYMADE GARMENTS AND CLOTHINGS
SCHOOLHIT

2911991  27/02/2015
SH. RAJESH JINDAL
trading as ;SCHOOL HIT ENTERPRISES
T-4/72, MANGOL PURI INDUSTRIAL AREA,PHASE-1, NEW DELHI-110083
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2012
DELHI
FOOTWEAR
2946090  20/04/2015
RANGSUTRA CRAFTS INDIA LIMITED
A-39, Karni Nagar, Lalgarh, Bikaner, Rajasthan 334001, India
Manufacturers and merchants
Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49
Used Since :31/01/2006
DELHI
Clothing, footwear, headgear.
2988028  18/06/2015
FIBROIN WEAVE INDIA PVT. LTD.
CK-7/58, SIDDESHWARI GALI CHOWK, VARANASI U.P
MERCHANTS & MANUFACTURERS
A COMPANY INCORPORATED UNDER THE PROVISION OF COMPANIES ACT, 1956 AND NOW GOVERN BY COMPANIES
ACT, 2013
Used Since :26/12/2013

DELHI
MANUFACTURERS AND TRADERS OF SAREE, CHUDDIDAR DRESS, PUNJABI DRESS, BRIDAL WEARS, FANCY SAREES,
CHANIA CHOLI, UNDERGARMENTS, READYMADE SAREE, DRESS, BLOUSE AND LEHANGA-CHUNNI AS INCLUDED IN
CLASS- 25
ALBITEN

3022443  03/08/2015
SUDEEP GARG
02 SHIKHA ENCLAVE NEAR ADAN BAGH DAYAL BAGH AGRA 282005
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
S.K. AGARWAL & CO.
AGARWAL MARKET, 6/2, GALI BARAH BHAI, BELANGANJ, AGRA 282 004
Used Since :01/07/2015
DELHI
CLOTHS & WEARINGS OF ALL KIND AND TYPE FOR MEN, WOMEN & KIDS.
GALLOWAY
3027010 07/08/2015
MANGILA POONIA
trading as; GALLOWAY ENTERPRISES
5760, 1ST FLOOR, GALI NO. 5, SUBHASH MOHALLA, GANDHI NAGAR, DELHI-110031
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
JAINCO TRADE MARK SERVICE
C-183, ST.NO. 4, WEST KANTI NAGAR, DELHI - 110 051.
Used Since: 18/06/2009
DELHI
JEANS TROUSERS, SHIRTS & JACKETS SHOES & SLEEPERS; CHILDREN JEANS, BABA SUITS, LINGIRE, HALF PANT, BARMUDA, SHORTS, SOCKS.
3038457  24/08/2015
JAGDISH TAGAYA
SHOP NO.-8/2, 1ST FLOOR, AMRIT KAUR PURI, TANK ROAD, KAROL BAGH, NEW DELHI-110005.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/05/2013
To be associated with:
2738513
DELHI
READYMADE GARMENTS & HOSIERY ITEMS FOR MEN'S WOMEN'S AND CHILDREN'S
Trade Marks Journal No: 1902 , 20/05/2019 Class 25

3038458 24/08/2015
MOHD. SHADAB
16/679 SAINI COMPLEX, AMRIT KAUR PURI GALI NO 1 TANK ROAD KAROL BAGH NEW DELHI 110005
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/05/2013
DELHI
READYMATERIAL GARMENTS & HOSIERY ITEMS FOR MEN'S WOMEN'S AND CHILDREN'S
3043992  31/08/2015
VANDANA DUSEJA
trading as ;LEENA CREATIONS
D-55, OLD DOUBLE STORY, LAJPAT NAGAR, DELHI-110024.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :23/11/2009
DELHI
READVMADE GAMENTS. SAREES. MENS, LADIES AND CHILDREN WEARS, PANTS,JEANS, JACKETS, HOSIERY GOODS, KNITTED GAMNENTS. NECKTIES, SPORTS WEARS AND UNDER GAMRTENTS. LEHNGA. CHUNNIS, SHAWLS, STOLES, DUPATTAS. SUITS, COATS INCLUDING DESIGNER SUITS, SERVANI. T-SHIRTS, WOOLEN GAMNENTS. CLOTHING FOR MEN, WOMEN AND CHILDREN.
3044500  29/08/2015
NARESH UDYOG
PARDEEP KUMAR HUF
NARESH KUMAR HUF
MONIKA JAIN
NEERAJ HANDA
trading as ;NARESH UDYOG
BALDEV NAGAR, CHANDIGARH ROAD, AMBALA CITY, HARYANA
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since :22/06/2002
DELHI
FOOTWEAR, FOOTWEAR SOLES, HEELS, UPPERS, STRAPS & PARTS THEREOF
HYKERS

3045993  02/09/2015
MR. TARANJIT SINGH & MR. SANDEEP BULANDI
Mr. Taranjit Singh
Mr. Sandeep Bulandi
trading as : Gobind International
273/1, Industrial Area-A, Ludhiana. (Punjab)
Merchant & Manufacturers partnership
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since : 28/08/2015
DELHI
Hosiery & Readymade Garments including Sweat Shirts, T-Shirts & Lower.
3047263 03/09/2015
SMT. GURVINDER KAUR
trading as ;M/S HARMAN DRESSES
B-II, 1208/B/2, KALYAN NAGAR, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
HOSIERY AND READYMADE GARMENTS.
NO EXCLUSIVE RIGHTS OVER THE WORD BOMBAY FASHION.
3048623   05/09/2015
M/S WEBSON INDUSTRIES LIMITED
JAIN HOSIERY COMPLEX, VPO NOORWALA ROAD, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
(A COMPANY DULY REGISTERED UNDER THE COMPANY’S LAW)

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/1985

DELHI
HOSIERY, READYMADER GARMENTS AND HEADGEARS IN CLASS-25.
3049014  04/09/2015
VIVEK KEDIA
trading as ;M/S AMIT FOOTWEAR
J-5, SECTOR-4, BAWANA INDUSTRIAL AREA, DELHI-110 039.
MANUFACTURER AND MERCHANT.
SOLE PROPRIETOR
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :21/05/2012
DELHI
FOOTWEAR.
3052566   11/09/2015
MR. NITIN MADAN
trading as; BABY GARMENTS & ACCESSORIES.
SHOP NO. 20, SECTOR-4, MARKET, CLUB ROAD MARKET, WEST PUNJABI BAGH, NEW DELHI-110026, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
ASHOK MITTAL ADV.
B-35, AMAN APARTMENTS, SEC-13, ROHINI, NEW DELHI-85
Used Since: 01/04/2010
DELHI
READYMADE GARMENTS, CLOTHING SPORTSWEAR, KNITWEARS LADIES/GENTS, GARMENTS, BOOTS AND SHOES
RANGE ITEMS FOOTWEARS, BOOTS, SHOES AND SLIPPERS, ESPECIALLY SPORT AND LEISURE WEAR, READYMADE
GARMENTS, ESPECIALLY SPORT AND LEISURE WEAR, SPORT AND LEISURE SHOES., SPORT AND LEISURE SHOES
SPORTSMEN'S SHOES AND TRAINING SUITS IN CLASS-25
3052759  11/09/2015
SATISH KUMAR KHATTAR
trading as :POPULAR PLASTICS (INDIA)
A-9, 70, NAJAFAGARH ROAD, (NEAR MOTI NAGAR), NEW DELHI 110015
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/04/2010
To be associated with:
1536079
DELHI
FOOTWEARS
3056223  16/09/2015
P.P. FASHIONS PVT. LTD.
E-361, NIRMAN VIHAR, MAIN VIKAS MARG, DELHI-110092
MERCHANTS & MANUFACTURERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/04/2015
To be associated with:
3032317
DELHI
HOSIERY, READYMADE GARMENTS AND FOOTWARES
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
3058067  17/09/2015
SH. PARMOD KUMAR
trading as ;M/S P. K. KNITWEARS
B-III-514, PURANA BAZAR, NEAR ASHOKA GENERAL STORE, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2014
DELHI
HOSIERY AND READYMADE GARMENTS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION. This is condition of registration that no exclusive right to use the word Oswal..
3060939   22/09/2015

ZARDOZI RETAILERS PVT. LTD.
A -203, SECTOR -83, NOIDA-201305
MERCHANTS & MANUFACTURERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :01/01/1998

DELHI

READYMADE GARMENTS FOR GENTS, LADIES AND KIDS, ETHNIC WEAR, FOOTWEAR IN CLASS 25.
3061415 21/09/2015
SAURABH KUMAR
F-5, MAIN ROAD, KALKAJI, NEW DELHI-110019
MANUFACTURER AND TRADER
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :10/09/2015
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
3062220    22/09/2015
SH. AJAY GUPTA
SMT. POONAM GUPTA
trading as ;M/S N. D. APPARELS
161, BAHADUR KE ROAD, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :21/11/2009
DELHI
HOSIERY AND READYMADE GARMENTS.
3067640   30/09/2015
TARUN GUPTA
trading as ;DEVENDRA INDUSTRIES
C-23, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI-11035.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/01/2015
DELHI
FOOTWEAR
3068383 01/10/2015
DEEPAK TALWAR
trading as; M.S. ENTERPRISES
GALI NO.11, SHOP NO.1145, SADAR BAZAR, DELHI-110006.
MERCHANDISE & MANUFACTURERS
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/08/2015
DELHI
LOWER, TRACK SUITS, JEANS, SHIRTS, T-SHIRTS, PANTS, TROUSERS, JACKET, LEGGINGS, SHOES, SLIPER, SANDEL, READY MADE CLOTHING.
WPCA
White field polo club association

3069938  05/10/2015
ASHWANI MANOCHA
MRS. JANAK DULARI
trading as ;IHA FASHIONS
S-314 (BASEMENT & GROUND FLOOR), C/O TEJ RAM BUILDING, DUNDA HERA, NEAR PHASE-I POLICE STATION,
GURGAON, HARYANA-122001
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/08/2014
To be associated with:
3069937
DELHI
READYMAD3E GARMENTS, FOOTWEARS AND HOSIERY GOODS
NO EXCLUSIVE RIGHT OVER THE TERM " POLO ", MARK SHOULD BE READ AND USE AS A WHOLE..
RZLECORT
3071528  06/10/2015
MOHD. NAUSHAD
trading as ;RZ WORLD
26/25,2ND FLOOR, GALI NO.-11,MAIN60 FUTA ROAD, VISHWAS NAGAR, SHAHDARA,DELHI-110032.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2015
DELHI
HOSIERY AND READYMADE GARMENTS, INCLUDED IN CLASS-25.
PU CHERRY
3071960 07/10/2015
MANOJ KUMAR GOEL
trading as ;K.D. PLASTIC
3075/224, CHANDER NAGAR, TRI NAGAR, DELHI 110035
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/10/2015
DELHI
FOOTWEARS
MARK SHOULD BE READ AND USE AS A WHOLE.
SOHANI

3072469  06/10/2015
SUHANI BAJAJ
trading as ; M/S. SUHANI OVERSEAS
MANUFACTURER, TRADER AND MERCHANTS
AN INDIAN INDIVIDUAL

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELHI
READYMADE GARMENTS INCLUDED IN CLASS-25.
AXEL

3074262  09/10/2015

SANJAY GUPTA

trading as ;RAJ SHREE POLYMERS

I-2209, DSIIDC, NARELA, DELHI 110040

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

VIPAN JAIN

145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88

Used Since :01/04/2015

DELHI

FOOTWEARS, SOLES & THEIR PARTS
3074430  08/10/2015
SMT. CHANDNI SOGI
trading as ;M/S SANTOSH HOSIERY FACTORY
97, STREET NO.-1, OLD MADHOPURI, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :25/09/1955
DELHI
HOSIERY AND READYMADE GARMENTS.
3075806  09/10/2015
MR. PREM KUMAR
trading as ;The Creative fashions
K-17, 2nd Floor, Lajpat Nagar-III, New Delhi-110024, India
Manufacturing and Trading

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since :01/04/2015

DELHI
Clothing, Readymade Garments, Under Garments, footwear and headgear
3077290  14/10/2015
MANOJ KUMAR
trading as ;HANUMAN POLYMER
T-4/49 MANGOL PURI INDUSTRIAL AREA PHASE-I DELHI 110083
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/01/2015
DELHI
FOOTWEARS
NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “SPORTS” APART FROM THE MARK AS SHOWN..
3077375  14/10/2015
MAHESH DIXIT
trading as ;WORLD WIDE EXPORT
35/60, A-2, LASHKARPUR, KAMLA NAGAR, AGRA-282005
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
FOOTWEAR
BLUGIRL
3079696   15/10/2015
BLUFIN S.P.A.
Via Galileo Ferraris, 13/15 I- 41012 - CARPI (MODENA), Italy
Manufacturer and Merchant
A company organized and existing under the laws of Italy.
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :31/10/2012
DELHI
Clothing, footwear, headgear.
3080531   17/10/2015
SH. AMARJIT SINGH
SH. MAHINDERPAL SINGH
trading as ;M/S SIMRAN GARMENTS
B-II-353, BENJAMIN ROAD, NEAR CMC CHOWK, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2007
DELHI
MANUFACTURING AND TRADING OF HOSIERY AND READYM ade GARMENTS.
ANJ

3084286  20/10/2015
SAISARA
RAINA SURI
SWARAJ SURI
F-50, SECTOR-11, NOIDA, UTTAR PRADESH.
Manufacturer and Trader

Address for service in India/Attorney address:
SANJEEV KUMAR
806, Aggarwal Cyber Plaza-1, Netaji Subhash Place, Pitampura, Delhi-110034, India.
Used Since :14/10/2015

DELHI
Clothing, footwear, headgear, readymade garments as included in class 25.
FLORENCE
3086078  26/10/2015
SH. HIRA LAL SAHNAN
trading as ;M/S SAHNAN HOSIERY MILLS
CHOWK SAIDAN, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :06/03/2000
DELHI
HOSIERY, READYMADE GARMENTS AND FOOTWEARS IN CLASS-25.
FANWICK

3091523  02/11/2015

TABISH PERWAIZ
313/73, 3RD FLOOR, ANAND NAGAR, NEAR GATE NO. 8, INDERLOK, DELHI-110035.
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-85

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR.
SNUGGLE BUNNY

3097141  09/11/2015
HIT THE MARK INC
trading as ;Hit the Mark Inc
4 Locust Drive, Great Neck, NY 11021
Manufacturers, marketers and traders

Address for service in India/Agents address:
USH A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Used Since :29/05/2015

MUMBAI

BABIES" PANTS; COLLARS; EAR MUFFS; FURS; GABARDINES; GLOVES; HOODS; JACKETS;
KNITWEAR; LAYETTES; MUFFS; BATH ROBES; BATHING SUITS; BIBS, NOT OF PAPER; CAPS
[HEADWEAR]; DRESSES; FOOTMUFFS; TIPS FOR FOOTWEAR; FOOTWEAR UPPERS; FUR STOLES; HOSIERY; JUMPERS
[PULLOVERS]; LEG WARMERS; LEGGINGS [TROUSERS]; LEGGINGS [LEG WARMERS]; BODY LINEN
[ GARMENTS]; MITTENS; OUTER CLOTHING; OVERALLS; PAJAMAS (AM.); PANTS; PONCHOS; SLEEPWEAR; STOCKINGS;
PRINTED CLOTHING; NIGHT SUITS; NIGHT DRESS; READY-MADE CLOTHING; WEARING APPARELS;
3106508  26/11/2015
TRISHUL ARECANUT GRANULES PVT LTD,
trading as TRISHUL ARECANUT GRANULES PVT LTD,
BHEEMASAMUDRA, CHITRADURGA DISTRICT-577 520, KARNATAKA STATE, INDIA
MANUFACTURERS AND MERCHANTS
BODY INCORPORATE FIRM
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
CHENNAI
READYMADE GARMENTS, UNDER GARMENTS, FOOTWEAR AND FASHION ACCESSORIES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
OTEX
3107517  27/11/2015
MR. LALIT JAIN
MR. ASHISH JAIN
MR. AMIT JAIN
trading as ;SHOPNETIX INDIA
A-61, IST FLOOR, HARIJAN COLONY, SAWAN PARK, ASHOK VIHAR, PHASE-III, DELHI-110052.
MANUFACTURERS AND TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/04/2015
DELHI
FOOTWEARS, READYM ade GARMENTS & UNDER GARMENTS.
JUMPING JACKSON

3109336  27/11/2015

MR. MANVINDER SINGH trading as ;A.M. Garments

1719, St. No. 1, Backside R.K. Dyeing, New Shivpuri, Ludhiana-141008. (Punjab)

Merchants & Manufacturers

Proprietorship

Address for service in India/Agents address:

BASSI & ASSOCIATES

4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :26/11/2015

DELHI

Hosiery & Readymade Garments.
SHARAT BINDAL
trading as : BINDAL ENTERPRISES
SHOP NO.302, E16/657-658, 1ST FLOOR, DAIMA COMPLEX, GANESH GILI NO.3, TANK ROAD, KAROL BAGH, NEW DELHI-110 005
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETORSHIP CONCERN
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since : 04/11/2015
DELHI
VEST, BRIEFS, KNITTED TRUNKS, UNDERWEARS, BRASSIERS, CHEMISES, SLIPS, PETTI-COATS, PANTIES, NIGHTIES, CASUAL WEARS, PAIJAMAS, T-SHIRTS, PANTS, SHIRTS, SHORTS, TROUSERS, KIDSWEARS, BABA-SUITS, SPORTSWEAR, UNDERGARMENTS, UNIFORMS, LEGGINGS, INNER SOLES, CAPS AND SWIMSUTS
LITTLE AAMYA
3113874  02/12/2015
MR. SAURABH ARORA
trading as ;SUNEET KNITWEARS
B-III-299, Purana Bazar, Ludhiana-141008. (Punjab)
Merchant & Manufacturers
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/12/2015
DELHI
Hosiery & Readymade Garments
3114738  03/12/2015
JONU
trading as ;BLUE EYES
III-A-32, VISHNU GARDEN, TILAK NAGAR, NEW DELHI 110018
MERCHANTABILITY & MANUFACTURERS
Address for service in India/Agents address:
MEHRA TRADE MARK CO.
165-E, KAMLA NAGAR, DELHI-7
Used Since :04/10/2014
DELHI
JEANS, UNDER-GARMENTS, KNEE-HIGH, ANKLETS, BRIEFS, STOCKING, LINGERIES, LEGGINGS, INNERWEAR, INNER
CLOTHINGS, SHAPE WEARS, TIGHTS, SWIM SUITS, SPORTS WEARS, HOSIERY, READYMADE GARMENTS, CLOTHINGS,
HEADGEARS & WEARING APPARELS FOR MAN, WOMEN & CHILDRENS, FOOTWEARS INCLUDING LEATHER AND NON-
LEATHER SHOES, BOOT, SANDALS, SLIPPERS, CHAPPALS AND STRAPS & SOLES INCLUDING IN CLASS - 25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS OF
DESCRIPTION NATURE.
3125908    15/12/2015
KEWAL KIRAN CLOTHING LTD.
KEWAL KIRAN ESTATE, 460/7, I. B. PATEL ROAD, NEAR TIRUPATI UDYOG, GOREGAON (EAST), MUMBAI- 400063
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.
Used Since :31/10/2015

MUMBAI
READYMADE GARMENTS, APPARELS INCLUDING MEN SHIRTS, T-SHIRTS, JEANS PANTS, LADIES SHIRTS AND OTHER
MEN, WOMEN AND CHILDREN WEAR, ARTICLES OF CLOTHING, HATS AND CAPS, HEADGEAR FOR MEN, WOMEN AND
CHILDREN, SHOES, TRACKSUIT, SOCKS, INNERWEAR, TIES AND SCARF, HEAD BAND, FLIP FLOP, BOXER SHORT,
WRIST BAND, WINTER CAPS, SANDAL, SLIPPERS, HANDKERCHIEF, SANDOZ, WINDCHEATER, SWIM TRUNKS
3171266   29/01/2016
KOLLARA ENTERPRISES PRIVATE LIMITED
trading as ;KOLLARA ENTERPRISES PRIVATE LIMITED
NO. 780-D, GROUND FLOOR, NORTH AVENUE, KORATTUR, CHENNAI - 600080
MANUFACTURER AND MERCHANTS
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
B. DHANARAJ & D. PARVATHI
3B, III FLOOR, SARA APARTMENTS, NO:11, IV CROSS STREET, C.I.T. COLONY , MYLAPORE, CHENNAI - 600 004.
Used Since :11/03/2015
CHENNAI
CLOTHING, FOOTWEAR AND HEADGEAR.
3198986  01/03/2016
ANWAR HUSSAIN MAQBOOL SHAIKH
601-B WING SUKHKARTA-I-CHS PLOT NO.4, SECTOR-40, SEWOOD (WEST) NAVI MUMBAI-706
MANUFACTURER AND TRADERS
AN INDIAN NATIONAL
Address for service in India/Attorney address:
KAUSHALYA PRAJAPATI (ADVOCATE)
OPP. THE PATENT & TRADEMARK OFFICE, OFFICE No. 790, S.M. ROAD, ANTOP HILL, MUMBAI-400037
Used Since :01/04/2006
MUMBAI
READYMADE GARMENTS INCLUDED IN CLASS 25
3266137   23/05/2016
SHYAM N. CHHADWA.
trading as ;SARAMAI
119 PARASGOPAL, V.S.PATKAR MARG, DADAR (WEST), MUMBAI-400028
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :19/04/2016
MUMBAI
CLOTHING AND WEARING APPARELS OF ALL SORTS INCLUDING HOSIERY, CLOTHING FOR MEN, WOMEN AND CHILDREN, DRESSES FOR GIRLS, CHILDRE AND WOMENS; BRIDAL WEAR AND GOWNS, SAREES, LEHANGA CHOLIS AUD SALWAR KURTA BEING GOODS INCLUDED IN CLASS 25
area restricted to MAHARASHTRA ,MADHYA PRADESH AND GUJARAT.
ABDUL RASHID
3269515  26/05/2016
MAHARAJA TRADING
1, Linden House, Mahakavi Bhushan Marg, Colaba, Mumbai-400 039
manufacturer and merchants
PARTNERSHIP FIRM
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Used Since: 26/08/2011
MUMBAI
readymade garments; children ready to wear garments; veils; hosiery and all kinds of footwear included in class 25.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Trade Marks Journal No: 1902, 20/05/2019 Class 25

BIG MAGIC LIMITED
401, 4TH FLOOR, INFINITI, LINK ROAD, OSHIWARA, ANDHERI (WEST) MUMBAI- 400053
MANUFACTURER, MERCHANT AND SERVICE PROVIDER
A DULY INCORPORATED COMPANY UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.
Used Since :10/08/2012

MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR; BANDANAS [NECKERCHIEFS], CAPS [HEADWEAR], CLOTHING HATS, HEADBANDS [CLOTHING], HEADGEAR FOR WEAR, HOODS [CLOTHING], JERSEYS [CLOTHING], LAYETTES [CLOTHING], OVERCOATS / TOPCOATS, PAPER HATS [CLOTHING], SCARVES / SCARFS, SHAWLS, SHOWER CAPS, SKI BOOTS, SKI GLOVES, SKULL CAPS, SLEEP MASKS, SLIPPERS, SOCKS, SPORTS JERSEYS TEE-SHIRTS, TOP HATS, UNIFORMS, VISORS [HEADWEAR]

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3320844 27/07/2016
MR. DEVENDRA BHABUTMAL JAIN
trading as ;M/s. Dhruv Ecommerce Solutions
301-B, Meru Tower, Chinchpokli, Dr. Ambedkar Road, Mumbai–400033, Maharashtra
Manufacturer and Merchant
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :01/02/2016
MUMBAI
Clothing, footwear, headgear
BACHPAN COMPLETE KIDS STORE

3325711  29/07/2016
EPIC COMMERCIAL LINE PRIVATE LIMITED
trading as ;EPIC COMMERCIAL LINE PRIVATE LIMITED
MEERA BHAVAN, 96 TEMPLE ROAD, CIVIL LINES NAGPUR MH 440001 IN
Trader
private limited company

Address for service in India/Attorney address:
DINKAL SHAH & CO
C/O LEGALWIZ.IN Pvt Ltd FIRST FLOOR, PIPARA CORPORATE HOUSE, NR. GRUH FINANCE LTD., MITHAKHALI, LAW GARDEN, AHMEDABAD - 06 INDIA

Proposed to be Used
MUMBAI
Clothing, footwear, headgear
Trade Marks Journal No: 1902, 20/05/2019 Class 25

TRADEWELL MANAGEMENT CONSULTANTS PRIVATE LIMITED.
OFFICE NO.30, CREATIVE INDUSTRIAL PREMISES CORPORATIVE SOCIETY LIMITED, SUNDER NAGAR, ROAD NO.2, KALINA, SANTACRUZ (EAST), MUMBAI-400098.
MANUFACTURER AND MERCHANT
A REGISTERED INDIAN COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956.

Address for service in India/Attorney address:
ADV. Prajakta P. Karekar
Office No 8, 1st Floor Lucky Mansion, Opposite Manthan Plaza, Santacruz East, Mumbai-400055.
Used Since : 20/08/2016

MUMBAI
MANUFACTURER OF CLOTHING.
3372359  23/09/2016
GHANSHYAM DAS S ARDA 
trading as ;ORIENT TEXTILE MILLS
42, kali Krishna Tagore Street, Kolkata -700007
Manufacturer & Merchant
Address for service in India/Attorney address:
KHAITAN & CO LLP 
EMERALD HOUSE,IB,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/04/2015
KOLKATA
HOSIERY INCLUDING VESTS BRIEFS KNITTED TRUNKS UNDERWEARS BRASSIERS CHEMISES SLIPS PETTI-COATS 
PANTIES NIGHTIES BERMUDAS CASUAL WEARS PAJAMAS POLO SHIRTS T-SHIRTS SWEAT SHIRTS PANTS TROUSER 
KIDSWEARS CAPS BABSUITS SPORTS WEARS HEADGEARS GLOVES SWIM WEARS UNDER GARMENTS UNIFORMS 
KNITTED AND WOVEN READYMADE GARMENTS SOCKS, STOCKINGS AND BELTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE 
MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER.
3415354   22/11/2016  

JAYESH DILIP MEHTA  
trading as ;PARADISE NUTRITION INC. 
62, BAJAJ BHAWAN, 226, NARIMAN POINT, MUMBAI-400021 
MANUFACTURERS AND MERCHANTS  
INDIAN SOLE PROPRIETOR  
Address for service in India/Agents address:  
HIRAL C. JOSHI  
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.  

Proposed to be Used  
MUMBAI  
CLOTHING, FOOTWEAR, HEADGEAR  
for use in the state of Maharashtra only..
3419647    25/11/2016
NAKSHI CREATIONS PRIVATE LIMITED
47/2A, Gariahat Road, Kolkata 700019
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/01/2016
To be associated with:
3419646
KOLKATA
CLOTHING AND GARMENTS, LONG KURTI, SHORT KURTI, TOP, SAREE, JACKET, SKIRT, CHURIDAR, PALAZOO, SHRUG, CAPE, KAFTAN, SHIRT, PANJABI SHORT KURTA, NEHRU JACKETS INCLUDED IN CLASS 25
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGA L IN INDIA.
EDDY HAGER
3425065  02/12/2016
SH. NITIN BHATIA.
trading as ;EDDY HAGER.
18/24/16, OLD GOBIND PURA, DELHI-110051, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :05/03/2016
DELHI
3462004  19/01/2017
MD. ZAHID
trading as ;ZAHID GARMENTS
69/2, KAVI MOHAMMED IQBAL ROAD, KOLKATA-700023, WEST BENGAL, INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
JEETEN KUMAR DHAL, ADVOCATE
ROOM NO.28,3RD FLOOR,40,WESTON STREET,KOLKATA 700 013,INDIA.
Used Since :01/04/2012
KOLKATA
READYMADE GARMENTS,T-SHIRT AND JEANS INCLUDED IN CLASS-25
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD pferd.
3480421  10/02/2017
HEELONS
ANITA VAISHNAV
ANKITA PARIHAR
trading as ;HEELONS
448A, 4TH B ROAD, NEAR FRESH & G, SARDARPURA, JODHPUR-342003 (RAJASTHAN) INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2016

AHMEDABAD

SHOES, CHAPPALS, FOOTWEARS AND THEIR PARTS AND ACCESSORIES OF ALL KIND AND ALL OTHER GOODS WHICH ARE INCLUDED IN CLASS 25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF FOOTWEAR.
3480988 12/02/2017
VISHWA PRAKASH SHARMA trading as ;VIVA FASHIONS
154, INDRA COLONY, BANI PARK, JAIPUR (RAJASTHAN) INDIA MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2014
AHMEDABAD
CLOTHING, READYMADE GARMENT AND HOSIERY WHICH ARE INCLUDED IN CLASS 25
3481991   14/02/2017
G. ARUNKUMAR
NO.12/31, THIRUKUMARAPURAM, 1ST STREET, ARUMBAKKAM, CHENNAI - 600 106.
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
CLOTHING, READYMADE GARMENTS
3482506   14/02/2017
MR. MURAD KHAN
trading as ;M/S. ROSE PETALS
335, TANKI K PASS, UNDARA, SIROHI, RAJASTHAN 307 022, INDIA.
MANUFACTURER
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/12/2016

AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Rose..
RADHIKA

3483717   15/02/2017

JAYENDRABHAI MADHABHAI RAJYANI
trading as ;RADHIKA INDUSTRIES
JUNAGADH ROAD, OPP. RANUJA SOCIETY, NEAR, RAIYARAJ WAY- BRIDGE, JETPUR, DIST: RAJKOT.GUJARAT.INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since :01/01/2010

AHMEDABAD
SAREES, AND READYMADE GARMENTS

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF BY FILING A REQUEST ON FORM TM-16..restriction of goods for sale in the state of GUJARAT only.
3487761    20/02/2017
KOMAL D SHAH
VANDITA S CHAVDA
MIRAL S SHETH
trading as ;MALE KRAFT INC
B/144, 2ND FLOOR, SUMEL BUSINESS PARK-2, B/H., VANIJYA BHAVAN, KANKARIA, AHMEDABAD.GUJARAT.INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :01/03/2015
AHMEDABAD
READYMADE GARMENTS
MAFIOSO
3493268  24/02/2017
RAJENDRASINGH G. RAJPUROHIT
S-3-4-5, PRABHUKUTIR COMPLEX, SANDESH PRESS ROAD, VASTRAPUR, SATELLITE, AHMEDABAD. GUJARAT-INDIA.
MANUFACTURER AND MERCHANT
PERSONAL NAME

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS INCLUDED IN CLASS -25
Trade Marks Journal No: 1902, 20/05/2019 Class 25

KEWAL KIRAN CLOTHING LTD
KEWAL KIRAN ESTATE, 460/7, I. B. PATEL ROAD, NEAR TIRUPATI UDYOOG, GOREGAON (EAST), MUMBAI- 400063
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
READYMADe GARMENTS, APPARELS INCLUDING MEn SHIRTS, T-SHIRTS, JEANS PANTS, LADIES SHIRTS AND OTHER, MEn, WOMEn AND CHILDREN WEAR, ARTICLES OF CLOTHING, HATS AND CAPS, HEADGEAR FOR MEn, WOMEn AND CHILDREN, SHOES, TRACKSUIT, SOCKS, INNERWEAR, TIES AND SCARF, HEAD BAND, FLIP FLOP, BOXER SHORT, WRIST BAND, WINTER CAPS, SANDAL, SLIPPERS, HANDKERCHIEF, SANDOZ, WINDCHEATER, SWIM TRUNKS
Trade Marks Journal No: 1902 , 20/05/2019 Class 25

3506981 07/03/2017
SIDDHARTH MAHENDRA JAIN
trading as ;STYLE AND YOU CLOTHING
RT-01, VAIBHAV LAXMI MARKET, OPP RAJLAXMI MARKET, GHEE KANTA, AHMEDABAD, GUJARAT, INDIA
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since :01/02/2017

AHMEDABAD
SHIRTS, JEANS, AND READYMADE GARMENT

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE STYLE.
ASHISHKUMAR JIVANLAL PATEL
trading as; PUJA INDUSTRIES
PLOT NO. 8, BASEMENT, PART-2, MARUTI INDUSTRIAL PARK, NEAR SARVODAY PUMP, MEMCO, NARODA, AHMEDABAD 380025, GUJARAT, INDIA.

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since: 01/03/2017

AHMEDABAD

READYMADE GARMENTS FOR LADIES USE ONLY INCLUDED IN CLASS 25.

restriction of goods for sale in the state of GUJARAT only.
3534226    26/04/2017
HEMLATA B PALIWAL
C 3288-89, Raghukul Textile Market Lift No. 13, First Floor, Ring Road, Surat - 395002
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :14/12/2016
AHMEDABAD
Sarees.
3545403    09/05/2017
ABHIJIT (BAPPA) UDYOG
131/123/8 Rabindra Avenue, Malda, Dist. & P.O.-Malda, Police Station-English Bazar, Pin-732101
Partnership firm
Address for service in India/Attorney address:
SHUMANTO GUPTA
38A NARSINGHA AVENUE, KOLKATA-700 074
Used Since :01/03/2017
KOLKATA
Readymade garments, footwear and headgear
MR. JAYESH DILIP MEHTA SOLE PROPRIETOR OF PARADISE NUTRITION INC.
62-63, BAJAJ BHAWAN, 226, NARIMAN POINT, OPP. INOX, MUMBAI - 400 021

Sole Proprietorship firm

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
FITNESS ACCESSORIES LIKE SHOES, CLOTHING, SPECIAL GYMNASITIC WEAR, SPECIAL SPORTING GYMNASITC FOOTWEAR, CLOTHING, FOOTWEAR, HEADGEAR
DSON

3549820  16/05/2017
AKASH KUMAR GUPTA
trading as ; JYOTI COLLECTION
CITY OFFICE, 3, PRINCEP LANE, BHAGWATI CHAMBERS, 1ST FLOOR, KOLKATA 700072, WEST BENGAL.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
RIMA DAS, ADVOCAT
81, MAHATMA GANDHI ROAD, KOLKATA 700 082, WEST BENGAL, INDIA.
Used Since : 23/05/2016

KOLKATA
HOSIERY GOODS, T-SHIRTS, JEANS, MEN, WOMEN & CHILDREN GARMENTS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
ZYANNA
3550228  16/05/2017
HARWANI KARAN RAJKUMAR, TRADING AS ZYANNA CREATIONS
A-36, Ground Floor, Sumel Business Park-3, Sarangpur, Ahmedabad 380002, Gujarat, India.
A Sole Proprietorship Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
Suits, Kurta (men’s wear), Salwar Kurta (Readymade Garments for Women), Clothing, Readymade Garments.
3554159  22/05/2017
GAJERA JIGNESH MANUBHAI TRADING AS MAHAKALI ART
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
AHMEDABAD
Sarees, Clothing.
3558078  26/05/2017
SARAMAI.
119 Paras Gopal, V.S.Matkar Marg, Dadar (West), Mumbai-400 028.
Partners-Indian National. A registered partnership firm.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :07/12/2015

To be associated with:
3266137, 3266140

MUMBAI
Clothing & wearing apparels of all sorts including hosiery, clothing for men, women & children, dresses for girls, children & womens; bridal wear & gowns, sarees, lehanga cholis and salwar kurta being goods included in class 25.
3570258  14/06/2017
DILIP KUMAR PAUL
trading as ;SHARA & CO.
7E,SRI AUROBINDO SARANI,KOLKATA 700005,WEST BEGAL,INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
RIMA DAS, ADVOCATE
81,MAHATMA GANDHI ROAD,KOLKATA 700 082,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
JANGIA, PANTIES, DRAWER.
YASH KIDS
3570260  14/06/2017
RADHEY SHYAM KOTHARI
trading as ;YASH COLLECTION
12/1/A,DR. P.K. BANERJEE ROAD,MALLICK FATAK,POST,HOWRAH,PIN-711101,DIST,HOWRAH,WEST BENGAL,INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
RIMA DAS, ADVOCATE
81,MAHATMA GANDHI ROAD,KOLKATA 700 082,WEST BENGAL,INDIA.
Used Since :01/01/2017
KOLKATA
SHIRT, JEANS, TROUSERS, TOP, FROK, TSHIRT (ONLY FOR KIDS).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
SUTVA

3599531    26/07/2017
CRAFTSVILLA HANDICRAFTS PVT LTD
E-1501, 15th Floor, lotus Corporate Park, Goregaon East, Mumbai-400063
Body Incorporate

Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates®; A-27, Gr. Floor, Ram Kutir Bungalow, Pushtikar Society, Jogeshwari (W), Mumbai- 400102

Proposed to be Used
MUMBAI
sari, readymade garments, belt; footwear and headgear in class 25
MISHICHO

3636243  15/09/2017

MS. SRISHTI MISHRA M/S OF MITTHOO CREATION
27 chanakyapuri, chunabhatti, kolar road, Bhopal, Madhya Pradesh 462013
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ABHAY LUNIA
M-12 NIRALA NAGAR BHADBHADHA ROAD BHOPAL
Used Since :01/04/2017

MUMBAI
clothing, ready-made garments, ready-made clothing, saris, shirt, short-sleeve shirts, suits (female), tee-shirts, trousers, pants, shoe made up of fabrics
3684991  22/11/2017
M/S DHEERAJ GARMENTS
H. No : 1923, 01st Floor, Modern Road, BHUSAVAL – 425 201.
Proprietor
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :11/05/2005
MUMBAI
Clothing, footwear, headgear
The trade mark is restricted to use the mark in the state of Maharashtra..
3703387  15/12/2017
PRADEEP D S
2nd Main Road, Hosadurga - 577527, Karnataka
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13, 1st CROSS STREET, SRI PURAM COLONY, ST. THOMAS MOUNT, CHENNAI-600016

Proposed to be Used
CHENNAI
Clothing
3703389   15/12/2017
JITENDRA KUMAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS POONAM CREATIONS
# 10, 2nd Floor, Sree Complex, E S Lane, Chickpet Cross, Bengaluru - 560053, Karnataka
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :31/07/2015
CHENNAI
Sarees
3707150    20/12/2017
ELMS SPORTS FOUNDATION
64, Free Press House Free Press Journal Marg, Nariman Point, Mumbai 400021
Body Incorporate
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since: 30/11/2017
MUMBAI
Clothing, Footwear, Headgear
FIMA
3711493 26/12/2017
RAVI RISHIKESH GOSWAMI
trading as; GRAVITY ZERO ENTERTAINMENT LLP
R10/A, MOTA MANDIR COMPOUND, 1ST PANJARA POLE, BHULESHWAR, KALBADEVI MUMBAI - 400002,
(MAHARASHTRA)/ (INDIA)
MANUFACTURER AND MERCHANT
A LIMITED LIABILITY PARTNERSHIP FIRM
Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR AND UNIFORMS
M/S. BALESHWAR SYNTHETICS TEXTILES PVT. LTD.
Retailers and wholesalers

Address for service in India/Agents address:
BHAGWATI & CO.
4-G-2 COURT CHAMBERS, 35, NEW MARINE LINES, MUMBAI - 400 020.

Proposed to be Used
MUMBAI
Readymade garments
3713302  28/12/2017
UMESH V. MIRCHANDANI
trading as ;QUORUM INTERNATIONAL
315, MAKKHA PALACE, 1ST FLOOR, ROOM NOS, 3,4,5, IBRAHIM RAHIMATULLA ROAD, MUMBAI-400003
MANUFACTURERS, MERCHNATS, EXPORTERS, IMPORTERS AND MARKETING A PARTNERSHIP FIRM
Used Since :01/04/2016
MUMBAI
SHOE COMPONENTS MADE FROM RESIN-IMPREGNATED OR RUBBER IMPREGNATED FIBER MATERIALS, TOE PUFFS (BOX TOES) COUNTERS (HEEL REINFORCEMENTS), LINING E.G. FOR SHOE UPPERS AND FOR (FOOTWEAR), INSOLE BOARDS FOR (FOOTWEAR), ACCESSORY, INCLUDED IN CLASS 25
JUPITER
3719219    04/01/2018
PALANI K
35/4A, Coconut Garden, Opp Shalom Church, Narayana Reddy Layout, Electronic City, Bengaluru - 560100, Karnataka
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Shirts, pants, T-shirts, shorts, clothing
PRASAD SURESH HULE
trading as ;LEBUSH EXPORTS
GA-47, LAKE CITY MALL, KAPURBAWDI JUNCTION, THANE WEST - 400607 MAHARASHTRA INDIA
A PARTNERSHIP FIRM
Used Since :18/03/2017
MUMBAI
READYMADE GARMENTS OF MENS WEAR AND WOMENS WEAR
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3724605  11/01/2018
JAGDISH H. CHHAJED
trading as; DARSHAN IMPEX
PIONEER INDUSTRIES, UNIT NO.15 GROUND FLOOR, SUBHASH ROAD, OPP. SHREEJI INDUSTRIES, JOGESHWARI (EAST) MUMBAI-400060
MANUFACTURER AND MERCHANT
INDIVIDUAL
Proposed to be Used
MUMBAI
READY MADE GARMENT, JEANS, TROUSER AND SHIRT
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. App.no.2270575.
3731364  19/01/2018
M/S. VISRUTHA CLOTHING
NO.13/4D/1, NORTH GANDHIPURAM, O.V.K KADU, 4TH STREET, KOMARAPALAYAM - 638183, NAMAKKAL  DIST
The Trademark Act of 1999
Used Since :01/01/2017
CHENNAI
Clothing, footwear, headgear
3733395  22/01/2018
PARESH DESAI
trading as ;SITARAM CREATIONS
SHOP NO 8, 2ND FLOOR, SHREE NARAIN DARSHAN COMPLEX, BEHIND SAIBABA MARKET, ULHASNAGAR-421002.
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL

Proposed to be Used
MUMBAI
CLOTHING IN GARMENTS
area restricted to the state of MAHARASHTRA.
CHANDAN SINGH (INDIAN NATIONAL, PROPRIETOR), TRADING AS NETAJI INTERNATIONAL
1st Floor, 219, SBS Complex, Mamulpet, Near CAC Building, Bengaluru - 560053, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Clothing, hosiery and undergarments
ABITII
3737621  26/01/2018
SOHAIL PANJWANI
C202, blue heaven society, Rebello road, Bandra west
Individual
Proposed to be Used
MUMBAI
SOCKS, UNIFORMS, APPARELS, FOOTWEAR, GARMENTS
3738264   28/01/2018
SOHAIL PANJWANI
C202, blue heaven society, Rebello road, Bandra west
Individual
Proposed to be Used
MUMBAI
SOCKS, UNIFORMS, APPARELS, FOOTWEAR, GARMENTS
3739337   30/01/2018
MRS. POORNIMA SANTOSH KARNAWAT
SHOP NO 3, LOTUS ICON PLOT NO. 329, SECTOR 27A AKURDI, PCNTDA PUNE 411044
MANUFACTURER AND TRADER
INDIVIDUAL
Used Since :09/12/2016
MUMBAI
READYMADE GARMENTS INCLUDED UNDER CLASS-25.
3739344  30/01/2018
ZAFARULLAH KHAN
206, BUILDING NO. 15, SHOP NO. 10, V. K. HOUSE, MAULANA AZAD ROAD, MUMBAI-400008.MAHARASHTRA, INDIA
MANUFACTURER AND TRADER
AN INDIVIDUAL
Used Since :01/02/2005
MUMBAI
READYMADE GARMENTS
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
TOBBLER

3740596   31/01/2018
IBRAHIM ISMAIL CHALI
trading as ;NUTS
PLOT NO. 523, CHINAIWADI, BEHIND NATIONAL COLLEGE OLD KHAR (W) MUMBAI--400 052
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL

Proposed to be Used
MUMBAI
SHIRTS, TROSERS JEANS AND READYMADE GARMENTS BEING GOODS IN INCLUDED IN CLASS-25
SEASON PLUS

3747575 07/02/2018

SEEMA BOHRA
#404, 4th Floor, SLV Residency, Sheetapati Agrahara, Chamrajpet 1st main, Royane Circle, Bangalore-18
Active

Address for service in India/Agents address:
CHANDRASEKHAR RAJU
IP ASTRA, CRJ IPR SERVICES, C1, 3RD FLOOR, 1ST CROSS, MANYATA RESIDENCY, MANYATA TECH PARK, BANGALORE-560045.

Proposed to be Used
CHENNAI
READYMADE CLOTHING, FOOTWEAR, AND HEAD GEAR
Subject to restrict the area to South India only.
3748702  09/02/2018
PRASHANT BABULAL SHINDE
trading as ; OPAS CLOTHING
R. NO.7, MURATI NAGAR, CODAMAI HO. SO. NEAR MAULI LAWNS, BH SWAMI MANDIR, ASHOK. MAHARASHTRA INDIA (IN) PIN CODE: - 422010 PINCODE-422010
MANUFACTURER AND TRADER
AN INDIAN NATIONAL

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, GARMENTS

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
Trade Marks Journal No: 1902, 20/05/2019

KOOKIES
3753599 14/02/2018
KIRAN LAXMICHAND DEDHIA
6, BHALERAO BUILDING, DR. AMBEDKAR ROAD, MULUND(WEST), MUMBAI-400080
CLOTHING
proprietor
Proposed to be Used
MUMBAI
CLOTHING
3759898 21/02/2018
SREE KRISHNA ENTERPRISES
No : 1A, Thirumurugan Nagar, Maruthamalai Main Road, Vadavalli, Coimbatore - 641041, Tamil Nadu
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTIONAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Clothing, footwear and hats for babies
3764009    26/02/2018
SUMITRA P GORE
1403, 14 TH FLOOR, B WING, KENORITA JEWELS, STATION ROAD, GOREGAON (WEST), MUMBAI-400062
MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
CLOTHING
TAVISHES

3765227   27/02/2018

PUNIT RATANKUMAR PODDAR
trading as ;PUNIT INTERNATIONAL

1A, 131, LOTUS WING, KALPATARU GARDENS, ASHOK NAGAR, NR EAST WEST FLYOVER, KANDIVALI EAST, MUMBAI-400101.

MANUFACTURER AND TRADER
INDIVIDUAL
Used Since :05/01/2018

MUMBAI

CLOTHING AND WEARING APPEARELS OF ALL SORTS INCLUDING HOSIERY BEING GOODS USE INCLUDE IN CLASS 25
3769596 05/03/2018
SHANAYA VIRAF CHINOY
trading as; FLEUR DE LIS
SPENTA 6 3/4, RIDGE ROAD, MALBAR HILL, MUMBAI- 400006
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
THE PROPRIETOR IS IN BUSINESS OF TRADING CLOTHING AND FOOTWEAR FOR MEN, WOMEN AND CHILDREN
ANJALI SAMEER CHIMURKAR
D 902, Maravel Citrine, Kharadi Bypass, Kharadi Pune 411014
Individual

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
MUMBAI
Clothing included in class 25

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3773779  09/03/2018
VELMANI BALA MURUGAN, SOLE PROPRIETOR, TRADING AS M/S. MAYUR CLOTH
No.30/1, Nagaiyan Thottam Street, Ondipudur, Coimbatore-641016, Tamil Nadu
Sole proprietor concern
Address for service in India/Attorney address:
B. RAMACHANDRAN
17/18, S.K.C.BLDGS, III FLOOR, MILL ROAD, COIMBATORE 641 001
Proposed to be Used
CHENNAI
READYMADE GARMENTS, UNIFORMS, KNIT WEAR.
3774065  09/03/2018
SANDEEP R JAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS TULSI CREATION
No 326, Siddhachal Tower, Sultanpet, Bengaluru - 560053, Karnataka
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Clothing, shirts, pants
JOCKEY Move

3782067  19/03/2018

JOCKEY INTERNATIONAL, INC.
2300 60th Street, P.O. Box 1417, Kenosha, Wisconsin 53141, USA.
Manufacturer
a company organized, registered and existing under the laws of Wisconsin, USA

Address for service in India/Attorney address:
ANAND AND ANAND
B-41, NIZAMUDDIN EAS, NEW DELHI-110013

Proposed to be Used
CHENNAI
Clothing, headgear.

Subject to association with application nos: 131017 and 258773.
3783546  20/03/2018
HARESH JAWAHARLAL DUSSEJA TRADING AS : MAHAVIR TRADERS
2, SAIBABA TOWER, BASANT BAHAR ROAD, NEAR BUS STAND, ULHASNAGAR-421005
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
CLOTHING, READYMADE GARMENTS AND HOSIERY FOR GENTS, LADIES AND CHILDREN WEAR, JEANS, TROUSERS, SHIRTS, T-SHIRTS, JACKETS, INCLUDED IN CLASS 25.
3785151  22/03/2018
RAKESH CHAUDHARY
trading as ;DOBINO EXECUTIVE STYLE
BEHIND AMBE MANDIR, AGASTIN CHAWL, BASANT STREET, KHOTWADI, SANTACRUZE (WEST), MUMBAI-400054.
MANUFACTURER AND MERCHANT
PROPRIETOR
Proposed to be Used
MUMBAI
READYMADE GARMENT AND MANUFACTURING
RAVINDRA BAMBOLI (INDIAN NATIONAL, PROPRIETOR), TRADING AS GAJMUKH COMMUNICATION
No 179, S F 1, 2nd Floor, Roopa Complex, 1st Main Road, Sheshadripuram, Bengaluru - 560020, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Clothing, footwear, headgear

The mark should be used as a whole and Subject to restrict the area to South India only.
3787581  24/03/2018
CHARU AGRAWAL PROPRIETOR OF AGRAWAL ENTERPRISES
714 A, KAKAD MARKET, 306, KALBADEVI ROAD, MUMBAI
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :17/09/2012
MUMBAI
CLOTHING, READYMADE GARMENTS, SAREES, KURTAS, LENGHA, KRUITS, WESTERN, INDIAN AND ETHNIC WEARS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only..
Dee Ponting
3789577  27/03/2018
DINKAR GOVIND GHADGE
trading as ;SHUBHAM ENTERPRISE
103, 1/1, HANUMAN NAGAR, NARSI PADA, AKURILI ROAD, KANDIVALI (EAST), MUMBAI-400101.
MANUFACTURER AND MERCHANT
INDIVIDUAL
Proposed to be Used
MUMBAI
SHIRTS, READYMADE GARMENTS INCLUDING IN CLASS 25.
3794598 02/04/2018
SERVICE SALES CORPORATION (PRIVATE) LIMITED.
EFU House, 6-D, 2nd Floor, Jail Road, Main Gulberg, Lahore.
A company organized and existing under the Laws of Pakistan.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Footwear; boots; slippers; sandals; shoes, sports shoes; clothing; Trousers, pants; under garments; clothing for children being goods included in class 25.
3796072 04/04/2018
SANDEEP GANESH MANDAL
trading as; ABHINAV APPARELS
E-70, AZAD SEVA CHAWL, KRANTI NAGAR, AKRULI ROAD, KANDIWALI EAST, MUMBAI- 400101
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
MANUFACTURER AND TRADER OF CLOTHING (SHIRT)
JOYALUKKAS RETAIL PRIVATE LIMITED
42/1629D, Panakkal Tower, Market Road North, Kombara, Kochi 682018
Private Limited company registered under the Indian Companies Act, 2013

Address for service in India/Attorney address:
MARKS & RIGHTS
42/2421, THALIATH BUILDING, ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.

Used Since : 13/10/2017

CHENNAI
readymade garments, hosiery, fashion accessories included in class 25; clothing; garments; shirts; trousers; t-shirt; jeans; suit; waistcoat; briefs; safari suits; blazers; apparel; coats; cloaks; corsets; costumes; underclothes; underwear; blazers, knits, jackets, under garments, ties, belts

*The mark should be used as a whole.*
CITY COLLECTION

3799734  07/04/2018

MOHD. JAVED SHARIF PROPRIETOR OF M/S CITY COLLECTION
SHOP NO. 2 NEEL KAMAL COMPLEX, MAHAJAN COMPLEX, SITABUDLI, NAGPUR-440012 (M.S)

Proprietor

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Used Since: 26/02/2003

MUMBAI

Clothing, footwear, headgear
3800195  09/04/2018
HITESH BABULAL SHAH
trading as ;HERITAGE INDIA
14 MAHAGIRI, ASHOK CHAKRAVARTI ROAD, OPP UNION BANK, ASHOK NAGAR, KANDIVALI (EAST), MUMBAI-400101
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR (INCLUDING READYMADE GARMENTS AND TRADITIONAL MEN"S WEAR AS INCLUDED IN CLASS 25
DAYANAND BHUMAIAH SINGU
PLOT NO-17, DAYA NIWAS, DEVGIRI HOUSING SOCIETY, KHOKADPURA, AURANGABAD 431001
MANUFACTURER AND MERCHANT
INDIVIDUAL
Used Since :21/05/1980
MUMBAI
CLOTHING AND HEADGEAR
SQUACLE
4079572    07/02/2019
SHILPA SHARMA
51, Silver Stud Building, Near Abhay Prashal, Race Course Road, Indore (M.P.) Pin-452001
Indian Individual
Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Proposed to be Used
MUMBAI
Clothing articles, footwear, headgear, Sarees, Salwar Kurta (Readymade garments for women).
4084239   12/02/2019
ABDUL SATTAR SIDDICK KHATRI, MOHAMMED A.S. KHATRI, AHMED A.S. KHATRI
trading as ;YASMEEN SILK CORPORATION
45, JANJIKAR STREET, 2ND FLOOR, HAJI HABIB BUILDING, MUMBAI-400003 MAHARASHTRA INDIA
A PARTNERSHIP FIRM
Used Since :01/04/1970
To be associated with:
2753635, 2753637, 2862344, 2866946, 2880999, 3082653, 4042097

MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR.

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Trade Marks Journal No: 1902 ,  20/05/2019    Class 25
4084240 12/02/2019
ABDUL SATTAR SIDDICK KHATRI, MOHAMMED A.S. KHATRI, AHMED A.S. KHATRI
trading as ; YASMEEN SILK CORPORATION
45, JANJIKAR STREET, 2ND FLOOR, HAJI HABIB BUILDING, MUMBAI-400003, MAHARASHTRA, INDIA
A PARTNERSHIP FIRM
Used Since : 01/04/1970
To be associated with:
2880992, 2880994
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR.
4093622   20/02/2019
ABDUL SATTAR SIDDICK KHATRI, MOHAMMED A.S. KHATRI, AHMED A.S. KHATRI
trading as ;YASMEEN SILK CORPORATION
45, JANJIKAR STREET, 2ND FLOOR, HAJI HABIB BLDG., MUMBAI - 400003, MAHARASHTRA, INDIA
Used Since :01/04/1970
To be associated with:
3082653, 4042097
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR
STYLECK
4095495 21/02/2019

STYLECK
2nd Floor, C-290, New Ashok Nagar, New Delhi, 110096
My trademark class is 25.
Individual

Proposed to be Used
DELHI
Clothing, Footwear.
ERIC FAVRE
4100588  26/02/2019
D.B.W.
23 rue Jean Jaurès L-1836 LUXEMBOURG
Body Incorporate
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Clothing, footwear, headgear, shirts; leather or imitation leather clothing; belts (clothing); furs (clothing); gloves (clothing); scarves, neckties, hosiery, socks, underwear.
4109967  07/03/2019
THE BOARD OF CONTROL FOR CRICKET IN INDIA
2nd Floor, Cricket Centre, Wankhede Stadium, 'D' Road, Churchgate, Mumbai 400 020, Maharashtra, India
A Society registered under the Tamil Nadu Societies Registration Act, 1975
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHAND CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :18/12/2018
To be associated with:
1931422
MUMBAI
Clothing, Footwear, Headgear
4110244  07/03/2019
THE BOARD OF CONTROL FOR CRICKET IN INDIA
2nd Floor, Cricket Centre, Wankhede Stadium, 'D' Road, Churchgate, Mumbai 400 020, Maharashtra, India
A Society registered under the Tamil Nadu Societies Registration Act, 1975
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :18/12/2018
To be associated with:
1931421
MUMBAI
Clothing, Footwear, Headgear
4110268  07/03/2019
VICKY SHYAMLAL SHIVNANI
Unit No. 18, Opposite Bk. No. 256, Near Shiv Mandir, Dhobighat Road, Ulhasnagar – 421 001
Proprietary Concern

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI
Clothing And Readymade Garments; Footwear and Headgear All Included In Class 25.
4110987  08/03/2019  
SWARUP PODDER  
trading as ;SAMARESH ENTERPRISE  
1/6, FAKIR GHOSH LANE, KOLKATA - 700108, WEST BENGAL, INDIA.  
MANUFACTURER, MERCHANT & TRADERS  
Used Since :03/07/2003  
KOLKATA  
READYMADE BLOUSE AND READYMADE GARMENTS.
4110996  08/03/2019

CHANDANA PODDER

trading as : SAMARESH DRESSES

1/6, FAKIR GHOSH LANE, KOLKATA - 700108, WEST BENGAL, INDIA.

MANUFACTURER, MERCHANT & TRADERS.

Used Since: 31/03/1983

KOLKATA

READYMADE BLOUSE AND READYMADE GARMENTS.
ANKUSH SINGH CHAUDHARY
3079/B GROUND FLOOR, STREET NO.6, NEAR HANUMAN CHOWK OLD RANJEET NAGAR CENTRAL DELHI :-110008

Address for service in India/Attorney address:
PRASHANT KUMAR
OFFICE NO:-241/4, STREET NO 6-A, OLD ARYA NAGAR, GHAZIABAD

Proposed to be Used

CLOTHING, KNITWEAR, HOSIERY AND READYMADE GARMENTS FOR MEN AND WOMEN INCLUDING T-SHIRTS, TROUSERS, SUITS, SPORTS WEAR, JEANS, HOSIERY GOODS INCLUDED IN CLASS 25
4111530  08/03/2019
MS. THUNCHANOK KARUNANONTAKITJA
254/1 Moo.10,Klongmaduea, Krathumbean, Samutsakhon, Thailand 74110
individual
Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE–8
Used Since :10/08/2017
MUMBAI
Shoes
BLUEMORE

4115642  13/03/2019
MR. NARINDER KUMAR GROVER TRADING AS NINDI COLLECTION.
IX/537, SUBHASH ROAD, GANDHI NAGAR, DELHI-110031.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

HOSENRY AND READYMAGE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES AND FOOTWEAR.
4116007   13/03/2019
SHYJAL SHAMEEM AHMED
CHEROOTY ROAD, CALICUT - 673032, KERALA
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear

Transliteration : KLUM
AABSHAAR

4116810  14/03/2019

MUNISH BHATIA Trading as M/s. AABSHAAR
FIRST FLOOR, BHATIA SONS, APSARA ROAD, GANDHI NAGAR, JAMMU-180004, JAMMU & KASHMIR
Sole Proprietorship Firm

Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.
Used Since :20/05/2003

DELHI

CLOTHING, FOOTWEAR, HEADWEAR
4117311  14/03/2019
NS4 FASHION AND RETAIL CO. LLP
RAMKRISHNA COLONY, MALBAZAR, DIST.- JALPAIGURI, PIN- 735221, W.B.
Limited Liability Partnership
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
KOLKATA
Clothing, footwear, headgear
4118190   15/03/2019
GREENDOME IBAZAAR PRIVATE LIMITED
A-1, PRESS ENCLAVE, NEAR MAX HOSPITAL, SAKET NEW DELHI-110017
Company Pvt Ltd.
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091
Proposed to be Used
DELHI
Caps,Suits,Clothes,socks,Scarfs covered in class 25.
4119130  15/03/2019
OPULENT APPARELS
No. 1, Shop No. F1A, SVM Plaza, Opp: Royal Shelters Layout, Ramesh Reddy Layout, Devarachikkana Halli, Bengaluru-560076
An Indian Partnership Firm
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :21/12/2018

CHENNAI
clothing, footwear, headgear; readymade garments; dresses; suits; blazers; shirts; trousers; knits; jackets; under garments; ties; belts; shoes; leather shoes, jackets, trousers, suits and belts; ladies wear; ladies clothing; ladies socks; trousers for women; shirts, tops, sweatpants and sweaters for women; women's body suits; coats for women; fashion hats; shirts
Trade Marks Journal No: 1902 ,  20/05/2019   Class 25

GOLDENTOES PRIVATE LIMITED
148/2B, RANI JHANSI ROAD, LUDHIANA-141001
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH Nagar, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Footwears; Clothing; Headgears
Trade Marks Journal No: 1902, 20/05/2019 Class 25

4119807 16/03/2019

MR. SHAILESH PREMJI GALA
92/738, MOTILAL NAGAR NO. 1, D. B. MORE MARG, GOREGAON (WEST), MUMBAI – 400 104

Proposed to be Used

MUMBAI

SHIRT, T-SHIRT, JEANS, PANT, TROUSERS, PYJAMA, SHORTS, SKIRTS, TOP, CLOTHING, READYMADE GARMENTS
Quotes And Thoughts

4120151  16/03/2019

PRASHANT SAINI

H. No. 4215, Near Goal Chakkar, Devi Ka Mandir, Moh. Delhi Gate, Rewari, Haryana-123401

Trade Mark Class is 25

Individual

Proposed to be Used

DELHI

Clothing, footwear, headgear
4120237   16/03/2019
MAHALAXMI GARMENT
Plot No.D 22, Akkalkot M.I.D.C., Solapur- 413005
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/06/2018
MUMBAI
READYMADE GARMENTS
Trade Marks Journal No: 1902, 20/05/2019  Class 25

WILD SAFARI

4120316  16/03/2019

SUMIT GAUTAM
Post Office Road, Sadabad, Hathras, Uttar Pradesh - 281306

owner

Address for service in India/Attorney address:

POOJA GUPTA
Legal Brother'S Associates B 332, MOHAN GARDEN, NEAR DWARKA MOR METRO STATION, NEW DELHI-110059.

Proposed to be Used

DELHI
CLOTHING
Trade Marks Journal No: 1902 , 20/05/2019 Class 25

4121107  18/03/2019
SHASHI KANT JHA
UPPER GROUND FLOOR, FLAT NO 2, P.NO 612A, KH NO 278, SAIDULAJAB, NEW DELHI, SOUTH WEST DELHI - 110030
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear
PAWAN MITTAL
SHOP NO. 1, 3-B, INDERLOK, DELHI-110035.
INDIVIDUAL

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
FOOTWARES & HAWAI CHAPPALS IN CLASS-25
4121544  18/03/2019

VISHAL KESHAVBHAI GORASIYA TRADING AS YUG ART
Third Floor, P-924, Old G.I.D.C Ind Estate, Fulpad Main Road, Katargam, Surat - 395004, Gujarat
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear.
4121545    18/03/2019
RAMESHBHAI NARSHIBHAI GORASIYA TRADING AS MARUTI ART
4th Floor, P-924, Juni G.I.D.C, Fulpada Main Road, Katargam, Surat, Gujarat - 395008
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear.
4121738  18/03/2019
M/S. ZAIDY CLOTHING (MR. KHALID HASANBHAI SAIYAD)
MATWACHOK, ARABWAD, KACHHIYAWAD, VADVA, BHAVNAGAR
PROPRIETOR

Address for service in India/Attorney address:
VIPUL J. HINDOCHA, ADVOCATE
9, SWASTIK APPARTMENT, DAWN ROAD, CREASCENT, BHAVNAGAR - 364 001, GUJARAT

Proposed to be Used
AHMEDABAD
GARMENTS AND READYMADE GARMENTS, CLOTHING, FOOTWEAR AND HEDGEWERE INCLUDED IN CLASS-25
BAZZU
4122237  19/03/2019
GIRISH VATS
B 124, SEC. 5, SUSHANT CITY, ANSAL COLONY, BYPASS ROAD, MEERUT, UTTAR PRADESH-201201
PROPRIETOR
Address for service in India/Attorney address:
HIMANSHU JAISWAL
E-56, CHHOTI MARKET, GOVINDPURI, MODINAGAR, GHAZIABAD, UTTAR PRADESH-201204
Proposed to be Used
DELHI
ANKLE BOOTS, BELTS, BOOTS, CLOTHING, CLOTHING OF LEATHER, COATS, FOOTBALL SHOES, FOOTWEAR,
GLOVES, GYMNASTIC SHOES, HALF-BOOTS, HEEL PROTECTORS FOR SHOES, HEELS, LACE BOOTS, PAJAMAS,
SANDALS, SHOES, SHIRTS, SLIPPERS, SOLES FOR FOOTWEAR, SPORTS SHOES & TEE-SHIRTS
BROMOZ

BROMOZ COUTURE PRIVATE LIMITED
5, INDRAYANI COMPLEX, KATHE LANE, DWARKA, NASIK-422011

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Clothing, footwear, headwear
4123370  20/03/2019
MONIKA KHANNA
A-265, Gali 14, Veer Bazar Road, Shyam Colony, Budh Vihar Ph-2, Delhi-110086
proprietor
Address for service in India/Attorney address:
CHANDER KANT & ASSOCIATES
Office No. 217, 2nd Floor, Vardhman Prachi Plaza, Sector-8, Rohini, Delhi - 110085
Proposed to be Used
DELHI
Clothes, Ready-made clothing, Women’s clothing, Men’s clothing, Children’s clothing , Infants’ clothing, Hosiery ,Clothes ,T-shirts, Shirts included in class 25
A PEYOUSH KUMAR SINGHAL PROP. OF COLOUR SCREENS

ColourScreens 33 ground floor, ECR ROAD, NEAR VIVEKANANDA SCHOOL, LAWSPET, PONDICHERRY 605008

INDIVIDUAL

Address for service in India/Attorney address:

BANDHUJI TRADE MARK CO.

B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used

CHENNAI

Clothing, footwear, headwear
Trade Marks Journal No: 1902  20/05/2019  Class 25

4123391  20/03/2019

NEETU KUMARI
Moi Toi Fashions, 532, E-Block, 7A, Sangam Vihar, Delhi 110080
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used

DELHI

Readymade Garments & Hosiery, Clothing, Headgear, Footwear
4123741  20/03/2019
CRAFTYWears Private Limited
TC 16/3061/1, Kumarapuram - Murinjapalam Road, Medical College Po, Kumarapuram, Thiruvananthapuram, Kerala - 695011.

Address for service in India/Attorney address:
Kunal Khanna & Co.
45/11, East Patel Nagar, New Delhi - 110008

Proposed to be Used
CHENNAI
Clothing, footwear, headgear included in class 25.
4123835  20/03/2019  
PARATH TRADING AS REEWAL ENTERPRISES  
HOUSE NO. 14668/3300, MAIN ROAD, KARAMSAR COLONY, NEW SUBHASH NAGAR, TIBBA ROAD, BASTI JODHEWAL,  
LUDHIANA-141007 (PB).  
PROPRIETORSHIP  
Address for service in India/Attorney address:  
MAHTTA & CO  
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)  
Used Since :01/03/2018  
DELHI  
Hosiery & Ready-made Clothing.
4123945 20/03/2019
M/S. KAMPS TEXTILE CORPORATION
NO. 65, KANGAYAM MAIN ROAD, NALLUR, TIRUPPUR - 641 606, TIRUPPUR DISTRICT, TAMILNADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, Il Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.

Proposed to be Used
CHENNAI
HOSIERY INCLUDING VESTS, BRIEFS, KNITTED TRUNKS, UNDER WEARS, BRASSIERES, CHEMISES, SLIPS, PATIYALAS, PETTI-COATS, PANTIES, LEGGINGS, JEGGINGS, CAPRIES, BERMUDAS, NIGHTIES, CASUAL WEARS, PAJAMAS, POLO SHIRTS, T-SHIRTS, SWEAT SHIRTS, SHORTS, PANTS, TROUSERS, BLOOMER, KIDS WEARS, CAPS, BABA-SUITS, FROCKS, SPORTS, WEARS, HEADGEARS, GLOVES, BANDS, SWIM WEARS, UNDERGARMENTS, UNIFORMS, KNITTED AND WOVEN READYMADE GARMENTS, COTTON CHECKED LUNGIES, COTTON PRINTED LUNGIES, POLYESTER LUNGIES, COTTON SAREES, SEIKO SAREES, GREY, POLYESTER SAREES, THAKKARS, BLEACHED MULL, CASEMENTS, DHOTIES, SOCKS AND STOCKINGS FOR WEAR AND BELTS FOR WEAR, JEANS, HATS, SLEEPWEARS, LADIES BLOUSES, SKIRTS, DRESSES, JACKETS, TIES AND COATS, TRACK PANTS, JOGGERS, ACTIVE WEARS, FORMAL SHIRTS, SWEATERS, CASUAL TROUSERS, 3/4 TH PANTS, HOODIES, THERMAL WEARS, BOXERS WEARS, KURTHAS
4124056  20/03/2019
KANAK LALIT MANEK TRADING AS KLM ACCESSORIES INC
C/o. 2/1, Sarvodaya Instrument, Sarvodaya Nagar, J.M Road, Bhandup -west, mumbai - 400078
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Clothing
4124552  21/03/2019
A.MURUGESAN TRADING AS MUMMY GARMENTS
D.NO.8/162A, AMMAN NAGAR, P.N.ROAD, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Inner Soles, Nightwear, Shoes, Socks, Footwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4124751   22/03/2019
LABH SINGH M/S RANA LABH KNITWEARS
H. No. 1452, Street No. 4-1/2, Santokh Nagar, Ludhiana
Individual (Proprietorship Firm)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
DELHI
Clothing, footwear, headgear

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "KNITWEAR".
4124776   22/03/2019
M/S. YUVDHI APPARELS PRIVATE LIMITED
571, Dutt Nagar, Rajender Nagar, Indore – 452 012 (M. P.)

Body incorporate

Address for service in India/Attorney address:
R.K.DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034, INDIA

Used Since :01/07/2017

To be associated with:
3500443

MUMBAI
Kurta, Kurtis, Plazzo, Leggings, Tops, Tunics, Skirts, Suits Set and Dupattas
FINCH AND WEAVER
4124916   22/03/2019
ZEYTH RETAIL & MARKETING PRIVATE LIMITED
4/319 B, Masjidbaraka Building, Perumpadappu Para, Perumpadappu P.o, Malappuram, Kerala-679580
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :13/03/2017
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR, APRONS [CLOTHING]; FURS [CLOTHING]; LEGGINGS [TROUSERS]; READY-MADE CLOTHING
Urban Poche

4125446  22/03/2019
RAJENDRA R C
# 23, Ground floor, Temple road, Bannerghatta, Bangalore - 560083
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Proposed to be Used
CHENNAI
Clothing, footwear, headwear.
YKK CORPORATION
1, Kanda Izumi-cho, Chiyoda-ku, Tokyo, 101-8642, JAPAN
A Japanese Corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI
Clothing; sports jerseys; tracksuits; track pants; tracksuit tops; tracksuit bottoms; track shoes; track jackets; sportswear; sports clothing; coats, jackets (clothing), hoodies, knitwear (clothing), skirts, dresses, suits, sweaters, trousers, pants, uniforms, jumpers; headwear; hats; footwear; shoes; sports shoes
Trade Marks Journal No: 1902 , 20/05/2019 Class 25

4125594   22/03/2019
GUDDU GARMENTS
741/6A, STREET NO. 2, DHANRAJ NAGAR, BAHADUR KE ROAD, LUDHIANA-141008 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
4125599 22/03/2019
DEVESH KUMAR GUPTA
C-702,PRINCE APARTMENT, 7TH FLOOR, DELHI- 110092
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ABHISHEK SHARMA
GLOCAL PROFESSIONALS, 2ND FLOOR,NEAR METRO PILLAR NO 769,MIE PART-A,DELHI ROHTAK ROAD,
BAHADURGARH, HARYANA-124507
Proposed to be Used
DELHI
Clothing and wearing apparels , footwear and headgear being included in class 25
Trade Marks Journal No: 1902, 20/05/2019  Class 25

ecoster
4125863  23/03/2019
YASHWANT PAREEK
11, SHIV NAGAR, ROAD NO. 1, MURLIPURA, JAIPUR-302039 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :19/03/2019
AHMEDABAD
FOOTWEARS WHICH ARE INCLUDED IN CLASS 25
MIDORI CLOTHING

4125904   23/03/2019
HITESHI MEHTA, AN INDIAN NATIONAL, SOLELY TRADING AS MICON IMPEX
No: 485, Vardaan, 38th Cross, 8th Block, Jayanagar, Bangalore - 560 070, Karnataka, India
Sole Proprietory Concern
Address for service in India/A Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Proposed to be Used
CHENNAI
Readymade Garments
4125937    23/03/2019
ARDEUR FASHIONS
SECOND FLOOR, SF.NO.183/3, ZEAL INDUSTRIAL AVENUE, KULLE GOUNDAN PUDHUR, KOZHI PANAL,MANGALAM ROAD, TIRUPUR - 641 687, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Inner Soles, Nightwear, Shoes, Socks, Footwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4125972  23/03/2019
A.G.UGESH
Abhii Apparels, C/O Ugesh, 61/1, 11Th Main, Btm 1St Stage, Opp.Btm Water Tank, Bangalore - 560029, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :06/06/2016

CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR.APRONS [CLOTHING];FURS [CLOTHING];LEGGINGS [TROUSERS];READY-MADE CLOTHING
4125975  23/03/2019
SHRADHA NAHATA
41,North Avenue Road , West Punjabi Bagh , West Delhi -110026
Service Provider
Individual
Used Since :01/12/2018

DELHI
Clothing, Tops (clothing), Tee-shirts, Boys Clothing, Girls’ Clothing and others included in Class 25
4126026   23/03/2019
MANJUNATHA KC, PROPRIETOR OF M/S. OYAA7VEN
BANGALORE -560097, KARNATAKA, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
READYMADE GARMENTS FOR MEN, WOMEN AND CHILDREN, SAREE, T-SHIRTS, SHIRTS, CASUAL SHIRTS, DENIM SHIRTS, DRESS SHIRTS, FORMAL SHIRTS, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T-SHIRTS, SHORT-SLEEVE SHIRTS, SPORTS SHIRTS, WOVEN SHIRTS, TROUSERS, JEANS, LINGERIE, NIGHTWEAR, INNERWEAR, HATS, SHOES, BOOTS, FOOTWEAR, SLIPPERS, SOCKS, BELTS (CLOTHING) AND DENIM WEAR FOOTWEAR, ATHLETICS FOOTWEAR, FOOTWEAR FOR INFANTS.
RANG LAXMI KURTIS

4126058  23/03/2019
MR. JITENDRA PURUSWANI SOLE PROPRIETOR OF M/S RANG LAXMI KURTIS
AKASHDEEP, 3RD UPPER BASEMENT, DULHA HOUSE, BAPU BAZAR, JAIPUR, RAJASTHAN

Proprietor

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD

READYMADE GARMENTS, CLOTHINGS, UNDER GARMENTS, LADIES WEAR, KIDS WEAR, MENS WEAR, HOSIERY GARMENTS, SAREES, SALWAR SUITS, KURTIES, DRESSING GOWNS, SKIRTS, BLOUSES, PANTS, PALAZZO PANTS UNDER CLASS 25.
RAKESH RAMPURIA TRADING AS ENGLISH CHANNEL CREATIONS
2332, GALI NO.-11, RAGHBHARPURA, NO-2, GANDHINAGAR, DELHI-31
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
Trade Marks Journal No: 1902, 20/05/2019 Class 25

4126539 23/03/2019
MR.S.SENTHILNATHAN.
No:47, Co-Operative Colony, Uppilipalayam, Coimbatore-641015, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Readymade Garments For Gents Wear, Ladies Wear, Kids Wear, Inner Wear’s, Knitted (Clothing) and Woven Garments.
4126594   23/03/2019

M/s. Chapman Enterprises Private Limited  
No.1847, Ground Floor, 6th Cross, Ananth Nagar 2nd Phase, Electronic City, Bangalore -560100  
Private Limited  

Address for service in India/Attorney address:  
MANJUSREE  
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080   

Used Since :15/03/2019  

CHENNAI  
babies' pants [underwear], bibs, not of paper, bibs, sleeved, not of paper, bathing caps, clothing*, combinations  
[clothing], dresses, dressing gowns, headbands [clothing], footwear*, furs [clothing], gabardines [clothing], slippers,  
socks, tee-shirts, underwear / underclothing
EIGHT BROTHERS
4126727  24/03/2019
VIJAYBHAI KALYANBHAI DHAMELIYA (TRADING AS EIGHT BROTHERS)
66, Tulsishyam Society, B/h Shyamdham Society, Puna Simada Road, Punagam, Surat-395010
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
Ethnic Wear, Dress, Kurti, Salwar Suit, Lehanga Choli, Readymade Garments & Hosiery, Footwear and Head Gear
SRESHEE
4126819  25/03/2019
MRS NAVNEET KAUR PROP OF KASHAYA FASHIONS
B-21, Manak Vihar, Opposite Ashok Nagar, Near Subhash Nagar Metro Station, New Delhi-110018,
MRS NAVNEET KAUR
Address for service in India/Attorney address:
NEGI REGISTRATION SERVICE
L-2/109, NAG MANDIR ROAD, SHASTRI NAGAR DELHI 52
Used Since :01/04/2012
To be associated with:
2417808
DELHI
READYMADE GARMENTS
4126851 25/03/2019
MOHD. IMRAN.
H. NO.-407-408, KH. NO.-20/25, GROUND FLOOR, BLOCK-G, INDER ENCLAVE, PHASE-II, NEAR BILAL MASJID, KIRARI,
SUJMAN NAGAR, WEST DELHI-110086.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
FOOTWEAR.
Proposed to be Used

MUMBAI
CLOTHING, FOOTWEAR AND HEADGEAR
4126969  25/03/2019
VIKRAM GARG, RAJAT YADAV
trading as ;UTILITE ENTERPRISES LLP
WZ-197/A, ROYAL CAMPUS, MADIPUR VILLAGE, PASCHIM VIHAR, NEW DELHI-110063, INDIA.
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
FOOTWEAR
4126971  25/03/2019
SHAHEZAAD SAMEER SHAikh
501/A, Yash Rhythm, Parge Nagar, Near Welcome Hall, Kondhwa, NIBM, Pune 411048
Individual
Address for service in India/Agents address:
JAMIR NAZIR SHAikh
FLAT NO.103, SAI SHREE SOCIETY(SHELKE"S ACADEMY BUILDING), 937, SHUKRAWAR PETH, NEAR MAMLEDAR KACHERI, PUNE-411002.
Proposed to be Used
MUMBAI
Clothing, footwear, headgear
4127001  25/03/2019
TODAY FOOTWEAR PVT.LTD.
25/2, M.I.E. PART-1, BAHADURGARH-124507, HARYANA INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since: 02/07/1997
To be associated with:
2605129
DELHI
FOOTWEAR
PZG
4127063  25/03/2019
PRIYANKA MANTRI
trading as ;PRIYANKA GARMENTS
72, P.O, DHUNDHERA, NEAR SECTOR-21, GURGAON-122016.
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
POKITO

4127175   25/03/2019

SHASAK BANTHIA
#124 A.S.M. TOWER (Beside balaji complex) Sultanpet, bangalore -560053
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR
4127191  25/03/2019
ABHINAV MADAN
B-3 Balram House Commercial Complex, karampura, New Delhi-110015
Myra Enterprises (Proprietorship Firm)
Address for service in India/Attorney address:
GOVIND MAHESHWARI
B-30 (Basement), Lajpat Nagar, New Delhi-110024

Proposed to be Used
DELHI
Ready made Garments, Ladies, Gents and Kids Wear, Shoes.
4127305  25/03/2019
DEVANDRA T
#210 Shop number 18 first floor Sharif Jain Tower sulthanpet ,Bangalore,KARNATAKA
Trading As DH Hosiery
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
CHENNAI
CLOTHING
NINEGRAM

4127557    25/03/2019

LEMONGRASS
22, DEVENDRA BAGAN, BAGUN NAGAR, BARIDIH, JAMSHEDPUR - 831017

THE TRADEMARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headgear
KEERTI MAHESHWARI
E 304 Bheem Co-operative housing society, N.L. complex, Anand Nagar, Dahisar East Mumbai, Maharashtra-400068
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 11/09/2015

MUMBAI
CLOTHING, FOOTWEAR, HEADWEAR
4127609  25/03/2019
J. MANIKANDAN
NO : 2/74 ,VINAYAGAR KOIL ST ,CHINNA KARUMBUR ( VILLAGE & POST ) ,THUTHIPET VIA - 635811
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4127614   25/03/2019
IMRAN KHAN
LEVEL 2, OVAL BUILDING, ILABS CENTRE, MADHAPUR,NEAR INORBIT MALL,HYDERABAD - 500081
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4127666  25/03/2019
DEBABRATA DAS TRADING AS SUBHAM APPARELS
Khejurtala Bazar, Vill + Po – Tilkhoja, Ps - Moyna, Dist - East Medinipur, West Bengal - 721629
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/04/2009

KOLKATA
Clothing.
4127821  25/03/2019
RUKSANA MAITHEEN
ERAMTHURUTHIL,MYLOOR,PALLARIMANGALAM P.O.,ERNAKULAM,KERALA STATE,INDIA
Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
READY MADE CLOTHING,LININGS,ALL TYPES OF READY MADE GARMENTS MADE OUT OF COTTON,LINEN,POLYSTER,SPUN,JUTE,WOOLS & SILKS.
4128169  26/03/2019
GAURAV GARG PROPIETOR OF M/S RAUNAK BAZAR
C-528 B, BASEMENT, MAIN NAJAFGARH ROAD NANGLOI DELHI-110041
PROPREITORSHIP
Address for service in India/Attorney address:
DEEPAK SINGHLA
B-3, DMRC Shopping Complex, Metro Bazaar, Near Nangloi Metro Station, Nangloi, New Delhi- 110041
Proposed to be Used
DELHI
apparels, readymade garments, footwear, boots, shoes, sandals, headgear, fashion accessories made from clothing
4128463  26/03/2019
VAISHALI MADHAV SANGLE
Flat no 7, Vrukshali apartments. Near Kamala Nehru Park, Bhandarkar road, Pune 411004
Owner & Proprietor

Address for service in India/Agents address:
MINAKSHI SAMRAT RAWATE
D1/302, SUNDERSRUSHTI, NEAR SUNCITY ROAD, SINHGAD

Proposed to be Used
MUMBAI
Handloom sarees and fabrics, Clothing
Followplus
4128489   26/03/2019
INAMULLAH ABUKALAM
trading as ; UNIQUE FASHION
DYANESHWAR NAGAR, TRANSIST CAMP N. 1 ROOM NO.3, RAK ROAD, WADALA MUMBAI-400031

Proposed to be Used
MUMBAI
SHIRT MANUFACTURING
POMY & JINNY

4128490  26/03/2019

GHUNGUR IMPEX PRIVATE LIMITED
17B, Kedar Bose Lane Kolkata, 700025 West Bengal
ACTIVE

Address for service in India/Agents address:
RAHUL DAHAPUTE
CORP AID CONSULTANCY SERVICES PRIVATE LIMITED

Proposed to be Used
KOLKATA
Clothing included in class 25
KANCHAN
RZ-A-21, A BLOCK, TAMIL ENCLAVE, NEW DELHI-110043
Individual
Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078

Proposed to be Used
DELHI
Clothing, footwear, headgear
BADARUDHEEN
V/433, Chemamajiyyarakath House, Ponnani, Malappuram, Kerala-679577
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037

Proposed to be Used
CHENNAI
Clothing, footwear, headwear.
4128807  26/03/2019
SHAHNAWAJ KHAN
R-246/1, Gali No. 11, Ramesh Park, Laxmi Nagar, East Delhi, Delhi-110092
Individual
Address for service in India/Agents address:
RAGHAV GOEL
Proposed to be Used
DELHI
READYMADE GARMENTS, CLOTHING ARTICLES, UNDER GARMENTS, INNER WEAR, HOSIERY UNDERGARMENTS,
FOUNDATION GARMENTS INCLUDED UNDER CLASS 25.
4128814  26/03/2019
SIZE FACTORY PRIVATE LIMITED
C-163, SECTOR-63, NOIDA GAUTAM BUDDHA NAGAR UTTAR PRADESH – 201301, INDIA
DIRECTOR - PRIYANSHU GOEL
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHASIABAD, U.P.
Proposed to be Used
DELHI
CLOTHES, BABY CLOTHES, CLOTHES FOR SPORTS, ARTICLES OF CLOTHING FOR HUMAN BEINGS, READY-MADE CLOTHES LININGS, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), GARMENTS FOR PROTECTING CLOTHING, PANTS, CASUAL PANTS, JOGGING PANTS, SHIRTS.
SUBODH

4129037    26/03/2019

SUBODH YADAV TRADING AS DANA HOSIERY.
7059, GALI TEJ SINGH, PAHARI DHIRAJ, SADAR BAZAR, DELHI-110006.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS.
Trade Marks Journal No: 1902, 20/05/2019

4129192 26/03/2019
Payal Rinkesh Agarwal
P3, Floor 11th Capital Green Apartment, Near Rajhans Zion Apartment, New Canal Road, Vesu, Surat - 395007
INDIVIDUAL
Address for service in India/Agents address:
AVANI SANDIP SOLANKI
B-7, SAHJANAND COMPLEX, B/H. MY MY SHOWROOM, NEAR SWASTIK CROSS ROAD, NAVRANGPURA, AHMEDABAD-380009.

Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR
4129268  26/03/2019
VIKRANT GUPTA
ID/1, Bharat Nagar, New Delhi – 110025, India.
Proprietor

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
DELHI
Clothing, footwear, headgear in class 25.
4129275    26/03/2019

M/S. FIKS TRADING
Door No IV/119 D, Ongallur Panchayath, Ongallur (P.O), Kalladippatta(VIA), Pattambi Taluk, Palakkad District, PIN -679 313, Kerala, India, duly represented by Managing partner Mohammed Faizal P
A partnership firm duly represented by its Managing partner

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Proposed to be Used
CHENNAI
Ready made, shirts, T- shirt, pyjama, ties, jackets, coats, jeans, suits, blazers, men's wear, casual wear, pants, trousers, sports wear, swim wear, rain coats, boxer shorts, aprons, lab coats, overalls, socks, mufflers, caps, denims, scarfs, brief, baby dresses, baby clothes, shawls, baby bibs (not of paper), baby booties, children's wear, uniform, panties, women's wear, salwar kurta garments, sarees, underwear, lingerie, skirts, hosiery, bras, vests, trunks, slips, nighties, foot wears, head wears, sandals, boots, sneakers, shoes, leather belts (clothing).
Trade Marks Journal No: 1902, 20/05/2019  Class 25

4129277  26/03/2019
M/S. FIKS TRADING
Door No IV/119 D, Ongallur Panchayath, Ongallur (P.O), Kalladippatta(VIA), Pattambi Taluk, Palakkad District, PIN -679 313, Kerala, India, duly represented by Managing partner Mohammed Faizal P
A partnership firm duly represented by its Managing partner

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Proposed to be Used
CHENNAI
Ready made, shirts, T-shirt, pyjama, ties, jackets, coats, jeans, suits, blazers, men's wear, casual wear, pants, trousers, sports wear, swim wear, rain coats, boxer shorts, aprons, lab coats, coveralls, socks, mufflers, caps, denims, scarfs, brief, baby dresses, baby clothes, shawls, baby bibs (not of paper), baby booties, children’s wear, uniform, panties, women's wear, salwar kurtas garments, sarees, underwear, lingerie, skirts, hosiery, bras, vests, trunks, slips, nighties, foot wears, head wears, sandals, boots, sneakers, shoes, leather belts (clothing).
4129286    26/03/2019
MR. M.A. MOHAMMED SHAHEEQ TRADING AS M/S. H2 FASHION
1-A Kurinji Nagar, (Extn) 2nd Floor, Shareef Colony, Tirupur – 641 604, Tamil Nadu
Sole Proprietary Firm

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
CHENNAI
SANDEEP GAJAKAS (INDIAN NATIONAL, PROPRIETOR), TRADING AS THE SHOE LAUNDRY
Gautam Darshan, 2nd Floor, 7 Bunglow, Off J P Road, Andheri (W), Mumbai, Maharashtra- 400053
Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :29/12/2010

MUMBAI
Footwear
SHOEVIVAL

4129413  27/03/2019
SANDEEP GAJAKAS (INDIAN NATIONAL, PROPRIETOR), TRADING AS THE SHOE LAUNDRY
Gautam Darshan, 2nd Floor, 7 Bunglow, Off J P Road, Andheri (W), Mumbai, Maharashtra- 400053
Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :29/12/2010

MUMBAI

Footwear
SALT BAE

4129475 27/03/2019

SURYA IMPEX
Shop No-3, Thakur Dwara Mandir Market, Main Road Aggarwal Mandi, Tatri, Bhagpat Uttar Pardesh-250601
Proprietor Ship Firm-Sanchit Jain Prop.

Address for service in India/Agents address:
MOHIT AGGARWAL
2-L, MODEL TOWN, REWARI-123401, HARYANA

Proposed to be Used
DELHI
READYMADE GARMENTS
4129555 27/03/2019

YUVARAJ.D
1/370, MOGAPPAIR WEST, TIRUVALLUR-600037 TAMILNADU
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4129674    27/03/2019
MR. DALJEET SINGH
297, PUNJABI BAGH COLONY, NEW KARTAR NAGAR, SALEM TAVRI, LUDHIANA, PUNJAB - 141008
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
LEXMA FASHION

4129700  27/03/2019
JAYDIP JAGDISHBHAI KATARIYA PROPRIETOR OF M/S. GURUKRUPA CREATION
279, MUKTIDHAM SOCIETY, PUNAGAM, SURAT - 395010, GUJARAT

PROPRIETORSHIP

Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURAT

Used Since :28/02/2018

AHMEDABAD

CLOTHING AND GARMENTS INCLUDED IN CLASS 25
4129701  27/03/2019
MOHD. JAVED
D-113, 3rd Floor, D Block, New Seelampur, Delhi-110053, INDIA
An Individual and Indian National
Address for service in India/Attorney address:
NAVEEN CHAKLAN
602, 6th Floor, Naurang House, 21 K. G. Marg, Connaught Place, New Delhi-110001

Proposed to be Used
DELHI
Clothing, Footwear and Headgear included in class 25.
4129705  27/03/2019
KAKADIYA ANKIT SAVJIBHAI
21, VAIKUNTHDHAM SOCIETY, NEAR HATHI MANDIR, LAXMIKANT ASHRAM ROAD, KATARGAM, SURAT - 395004,
GUJARAT
PROPRIETORSHIP
Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURA
Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR
4129706  27/03/2019
KAMLI DEVI W/O RAM NARAYAN BAIRWA
A-163, ASHIYAYNA COLONY, LAKHSERA ROAD, KANOTA, JAIPUR, RAJASTHAN -303012
PROPRIETORSHIP
Address for service in India/Attorney address:
D.D. AGARWAL & ASSOCIATES
B-11/6, Govind Marg, Nr. Levis Showroom, Rajapark, Jaipur (Raj.) 302004

Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEAD-GEAR (HEAD-WEAR), KNIT-WEAR AND ALL MAN'S AND LADIES WEARS AND ACCESSORIES INCLUDED IN CLASS 25
4129714    27/03/2019

KAPIL DAHIYA
H.no. 41a , Gali no. 4, Shri Chand Park,Dharampura Extn, Najafgarh, South West Delhi-110043
INDIVIDUAL

Address for service in India/Attorney address:
HEENA KHURANA
WZ-86,Om Vihar,Phase-2,Uttam Nagar,New Delhi-110059

Proposed to be Used
DELHI
Footwear,Sportwear,T-Shirts,Track suits
BAWALA
4129715  27/03/2019
ROHIT VERMA M/S VERMA ENTERPRISES
49/186B, GAYASPURA, SHAHGANJ, AGRA (U.P)
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ASHISH TRADE MARK SERVICES
20-BRIJ DHAM PHASE I, KARAMYOGI, KAMLA NAGAR AGRA U.P
Used Since :12/12/2016
DELHI
FOOTWEAR
4129962    27/03/2019
G DILLESHWAR RAO
15-21-2, Flat No 102, Balaji Nagar, Hyderabad, Telangana - 500072
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4129969   27/03/2019
VANCA FASHIONS PRIVATE LIMITED
B-19, BASEMENT, SUNCITY, SECTOR-54, GURGAON-121104
Company
Address for service in India/Agents address:
ABHAY KUMAR
B-121, DEEP VIHAR, VIKAS NAGAR, UTTAM NAGAR, NEW Delhi-110018.
Used Since :02/05/2018
DELHI
Readymade garments
M/S.BITSIANS RETAIL PRIVATE LIMITED
No:501, TRINITY RESIDENCY, WHITEFIELDS, KONDAPUR, HYDERABAD - 500084, TELANGANA, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
READY-MADE CLOTHING, CLOTHING FOR WOMEN, SAREES, WOMEN'S SUITS, SHIRTS FOR WOMEN, BATHING COSTUMES FOR WOMEN, NIGHTWEAR, T-SHIRTS, DENIM CLOTHING, TOPS FOR WOMEN, BOTTOMS FOR WOMEN, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), PANTS, LEGGINGS (TROUSERS), JEANS, SKIRTS, SHAWLS, SCARFS
4130049  27/03/2019
M/S. BITSIANS RETAIL PRIVATE LIMITED
No: 501, TRINITY RESIDENCY, WHITEFIELDS, KONDAPUR, HYDERABAD - 500084, TELANGANA, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
READY-MADE CLOTHING, CLOTHING FOR WOMEN, SAREES, WOMEN'S SUITS, SHIRTS FOR WOMEN, BATHING COSTUMES FOR WOMEN, NIGHTWEAR, T-SHIRTS, DENIM CLOTHING, TOPS FOR WOMEN, BOTTOMS FOR WOMEN, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), PANTS, LEGGINGS (TROUSERS), JEANS, SKIRTS, SHAWLS, SCARFS
4130244  27/03/2019
NAUSHIN SUNAN
4/14 Resaldar Nagar, Rajendra Chowk, Doranda, Ranchi, Jharkhand - 834002
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Proposed to be Used
KOLKATA
Clothing, footwear, headgear
4130279  27/03/2019
MOHD IMRAN TRADING AS RED STYLE
Arazi No. 34, Gayatri Nagar, Sanigawan Road, Kanpur - 208021
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Clothing.
4130280   27/03/2019
SHABISTA PARVEEN
H NO A-105, STREET NO 1/2 BHAGIRATHI VIHAR DAYALPUR
PROPRIORSHIP FIRM
Address for service in India/Attorney address:
VAIBHAV KUMAR OJHA
1649 OBC BUILDING MAIN BAZAR ROAD PAHARGANJ
Proposed to be Used
DELHI
BRA, PANTIES, INNERWEARS, LINGERIE SET, CAMISOLE, SLIPS, SHAMEEZ, T-SHIRT, SOCKS, HANDKERCHIEF, BODY SUITS, SWEATER, MIT TOPS, HOISERY GOODS, PAJAMA, PANT, NIKKER, CAPS, SLEEPWEAR, NIGHTY GOWN, SWIM WEAR, UNDERWEAR & VEST, BABY SOOT COAT, JEANS, JACKETS, SHIRTS, TROUSERS, LADIES SUITS, SAREE, CLOTHING, ALL KIND OF BOOTS, READYMADE GARMENTS, SHOES AND ETC INCLUDING CLASS 25
4130403 27/03/2019
PURUSHAM GARMENTS PRIVATE LIMITED
5, NEW DELITE CO-OP-SOCIETY LTD, CHANDAVARKAR ROAD, BORIVALI (WEST), MUMBAI 400092
A Private Limited Company registered under Companies Act 2013
Address for service in India/Agents address:
NEHHA SAHIL SHAH
Room No.58/B, 2nd floor, Plot No.202, Parekhwadi, V.P. Road, Tilak Nagar, Girgaon, Mumbai-400004.
Used Since :01/04/2002
MUMBAI
Clothing And Readymade Garments
BIAMMA

4130475 27/03/2019
HAMMAD ULLAH KHAN TRADING AS: M/S BI AMMA GARMENTS
BAMANPURI GATE, TEHSIL SADAR, RAMPUR, UTTAR PRADESH-244901
SINGLE FIRM

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
CLOTHING AND READY MADE GARMENTS, VEST, BRIEFS, KNITTED TRUNKS, UNDERWEAR, BRASSIERS, CHEMISES, SLIPS, PETTI-COATS, PANTIES, NIGHTIES, CASUAL WEAR, PAIJAMAS, T-SHIRTS, SHIRTS, SHORTS, PANTS, TROUSERS, KIDSWEAR, Baba-Suits, SPORTSWEAR, UNDERGARMENTS, UNIFORMS, LEGGINGS, INNER SOLES AND SWIMSUTS. HOISERY INCLUDING VESTS, BRIEFS, KNITTED TRUNKS, UNDERWEAR, BRASSIERS, PETTICOATS, PANTIES, T-SHIRTS, POLOSHIRTS, KIDSWAERS, SPORTSWEARS, UNDERGASMENTS, KNITTED AND WOOVEN RADYMADE GARMENTS, SOCKS AND STOCKINGS FOR WEAR.
4130615    27/03/2019
G.ANUPAMA, AN INDIAN NATIONAL, SOLELY TRADING AS SRI REVATHI COLLECTIONS
No: F853, 2nd 'A' Main, 15th Cross, Bharath Nagar, 1st Phase, Near East West College, Bengaluru - 560 091, Karnataka, India
Sole Proprietory Concern
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Proposed to be Used
CHENNAI
Readymade Garments and Hosiery
4130617 27/03/2019
MADANLAL CHOUHARY, AN INDIAN NATIONAL, SOLELY TRADING AS MEENAKSHI APPAREL
D.No: 11, W.No: 05, Near: Leo Vidyapeetha School, Lalakaman, Bellary - 583 101, Karnataka, India
Sole Proprietory Concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :12/04/2013

CHENNAI
Readymade Garments and Hosiery
Trade Marks Journal No: 1902, 20/05/2019

Class 25

4130626  27/03/2019
K.V.SURES TRADING AS V.M. GARMENTS
NO.9/8B, BACK SIDE, THIRUMALAI NAGAR, 2ND STREET, PN ROAD, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts,
Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Inner
Soles, Nightwear, Shoes, Socks, Footwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
Dameez

4130649  27/03/2019
DIVYASH ENTERPRISES
SCO 23,24 6TH FLOOR, MODEL TOWN EXTENSION, PART- D, LUDHIANA-141002,
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/03/2019

DELI
Hosiery And Ready Made Garments Including Shoes
ANTH4X
4130823  28/03/2019
SAHID	
trading as ;SAHID
F-48, GROUND FLOOR, RAGHUBIR NAGAR, NEW DELHI-110027 DELHI PIN CODE 110027 INDIA
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
JEANS, CLOTHING, READYMADE GARMENTS, AND GOODS INCLUDED IN CLASS 25
4130882  28/03/2019
LALCHAND GURDINOMAL SACHDEV, TRADING AS: M/S. PREM TRADERS
SHOP NO.98, NEAR BHAGWANDAS HOSPITAL, OPP: BANK OF BARODA, ULHASNAGAR-421005.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Used Since :01/04/2018
MUMBAI
CLOTHING, READYMADE GARMENTS AND HOSIERY FOR GENTS, LADIES AND CHILDREN WEAR INCLUDING JEANS, TROUSERS, SHIRTS, T-SHIRTS, JACKETS, INCLUDED IN CLASS 25.
4131002  28/03/2019
SAYALI RAMESH RATHOD, MADHAVILATHA TADEPALLI
trading as ;SAYOO AND MADHU
G3 KUMAR PRIYADARSHAN, SUS ROAD, PASHAN, PUNE MAHARASHTRA 411021
Proposed to be Used
MUMBAI
WESTERN, INDO WESTERN, TRADITIONAL AND ETHNIC CLOTHES, VARIOUS HOSIERY AND READYMADE GARMENTS INCLUDING SHIRTS, SKIRTS, JACKETS, COATS, TROUSERS, PYJAMAS, SUITS, TEE-SHIRTS, FROCKS, GOWNS, KNITWEAR, OUTER CLOTHING, TIGHTS, UNDERGARMENTS, STOCKINGS, SOCKS, CLOTHING FOR GYMNASTICS, TRADITIONAL AND ETHNIC DRESSES, SWIMSUITS, BEACH CLOTHES, WRIST BANDS AND BELTS (CLOTHING), FOOTWEAR INCLUDING ETHNIC FOOTWEAR, HEAD GEAR, OTHER ARTICLES OF CLOTHING, BEING GOODS INCLUDED
4131184  28/03/2019
RITU KUMARI
HOUSE NO-50, 3RD FLOOR, PKT-6, SEC-21, ROHINI, LANDMARK NEAR CNG STATION, DELHI-110086
Individual
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Clothing
4131327  28/03/2019

MARIA JESSY, PROPRIETIX TRADING AS POSH
239, SIXTH NORTH CROSS STREET, ANNA NAGAR, MADURAI, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used

CHENNAI
CLOTHING, READYMADE GARMENTS, SHIRTS, TEE-SHIRTS, LADIES KURTIS, SHIRTS, SHORTSLEEVE SHIRTS,
GHAGRA CHOLI, SALWAR KURTA, LEGGINS, LEHANGA, TROUSERS, PANTS PYJAMAS, SARI, KIDS WEAR, SUITS,
SWEATERS, UNDERWEAR, UNIFORMS, VESTS, MALE, FEMALE AND KIDS INNER WEAR
pratham granthi
4131440  29/03/2019
PRATHAM KHATRI
13 KRISHNAPURI MODEL TOWN A BLOCK JAGATPURA ROAD JAIPUR,RAJ-302017
Manufacturing
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Worn clothing and other worn articles
KIDSKA

4131446   28/03/2019
MRS. PINKY W/O SATISH KUKWAS
C/O M/S. DARSH TRADERS, PLOT NO. 837, OPPOSITE RAVIDAS MANDIR, SHANTI NAGAR, NAGPUR-440002.
PROPRIETOR

Address for service in India/Attorney address:
SANDEEP BABAN PANDE
PLOT NO. 79, MAHAKALI NAGAR, BADRINATH LAYOUT, MANEWADA RING ROAD, NAGPUR -440034

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR.
4131530  28/03/2019
MR. SUNIL PROPRIETOR OF OM SAI FOOTWEAR
PLOT NO. 718, TIKRI KALAN, DELHI-110041
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
FOOTWEAR.
STAUDINGER

4131658  29/03/2019

DR. RAJ KUMAR RANA
KRISHNA NAGAR, WARD NO. 2, H. NO. 51, NEAR G.S.S.S.(HAMIRPUR), HIMACHAL PRADESH-177001, INDIA
individual

Address for service in India/Attorney address:
KOMPAL BANSAL
# 5568, SECTOR 38-WEST, CHANDIGARH-160036

Proposed to be Used
DELHI
Readymade garments, clothes, dress materials, suiting shirting fabric, hosiery products, headgear, footwear.
4131698  29/03/2019  

MANGALPURI GOSWAMI  
Gut No 1624 1027 Gut No 1622 1028, Gut No 1026, Bhagalbhim B Sector, Bhinmal, Jalore, Rajasthan - 343029  
Proprietor  
Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu  

Proposed to be Used  
AHMEDABAD  
CLOTHING, FOOTWEAR, HEADWEAR
4131791  29/03/2019
EPRAISAL SERVICES PVT. LTD.
B-139/A/1 AND 2 TOP FLOOR RIGHT SIDE, VISHWAS PARK, UTTAM NAGAR, WEST DELHI, DELHI-110059
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI

Readymade Garments, Footwear
MAATESHWARI
192, C R AVENUE, NEAR RAM MANDIR, GROUND FLOOR, KOLKATA - 700007
PARTNER
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
SALWAR SUIT, KURTI, SKIRT, CROP-TOP, GOWN, SAREES, LEGGINGS, PLAZO, SHARARA, LEHenga, SCARF,
DUPATTA AND DRESS.
4132110  29/03/2019
PIYUSH RAMNIKBHAI CHITALIYA
3rd Floor, 310, Gurudev Apartment, L.H.Road, Surat, Surat, Gujarat, 395006
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :27/03/2019
AHMEDABAD
Clothing, footwear, headwear.
4132112  29/03/2019
WEGROW MEGAMART PRIVATE LIMITED
House No 251, sector 32-A, Chandigarh 160032
Private Limited
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Proposed to be Used
DELHI
Clothing, footwear, headwear
4132203  29/03/2019

JESAL VORA TRADING AS M/S VIRGO

M/S VIRGO - B WING, 2ND FLOOR, 202, UTKARSH BUILDING, NEXT TO BUSINESS SQUARE, ANDHERI STATION ROAD, ANDHERI WEST - 400058.

PROPRIETORSHIP

Address for service in India/Attorney address:

THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used

MUMBAI

Foundation garments, Sports garments, Ghagra Choli (Readymade Garments), Salwar Kurta (Readymade garments for women), Dress clothing, Business clothing, Clothing such as casual wear, Footwear
GETINLOOPS

4132264   29/03/2019
KV CHOU DHARY, TRADING AS BLUERIVR
T-1, 3RD FLOOR, PLOT NO 25, SECTOR 20, MANISH PLAZA, DWARKA, NEW DELHI 110075
A citizen of India

Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17

Proposed to be Used
DELHI
Clothing, footwear, headwear
4132292    29/03/2019
CHOUDHARY DERAJRAM
Ground Floor, Ward No .05, Near Water Tank, Kakarlathota Ballari - 583101 , Karnataka
An Individual
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumba 410209

Proposed to be Used
CHENNAI
Jeans; Pants; Clothing
4132441   29/03/2019
JEET KUMAR SHARMA TRADING AS EFABINDIA.COM
Village- Duhimusi, Post - Hardattpur, Po. St. Bansdih, Ballia, Uttar Pradesh -277202
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Sarees, Jeans, Ready-made clothing.
4132554  29/03/2019
ASHA KUMARI PROPRIETOR OF LAKSH ENTERPRISES
HOUSE NO.9 KHASRA NO.18/24, DEEPAK VIHAR, NILOTHI EXTN, NANGLOI NEW DELHI- 110041
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
READY MADE GARMENTS, FOOTWEAR INCLUDED IN CLASS 25
4133053  30/03/2019
SACHIN GROVER S/O-SH. HEMRAJ GROVER
Shastri Chowk, W.No. 9, New Suratgarh, Srigangnagar, Rajasthan-335804.
Single firm
Address for service in India/Attorney address:
NATH BROTHERS & ASSOCIATES
4-B-44, Jawaharnagar, Sriganganagar, Rajasthan -335001

Proposed to be Used
AHMEDABAD
Ready-made clothing, Ladies wear and clothing.
RONCLAY

4133242  30/03/2019

SANJAY KUMAR

#8, Shop 5, Patiyat Complex V.S Lane, Near SLV Hotel, Chickpet Cross, Bangalore, Karnataka, PIN 560053

INDIVIDUAL

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE

# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used
CHENNAI

Readymade Garments.
4133397  30/03/2019
SHARDABEN SUTARIYA W/O RANABHAI SUTARIYA
D-401, OPERA HOUSE, GOLDEN CITY ROAD, MOTA VARACHHA SURAT-394105
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
clothing, footwear, headgear in class 25
4133892  31/03/2019
DAMODAR INDUSTRIES LIMITED
19/22 & 27/30, Madhu Estate, Pandurang Budhkar Marg, Worli, Mumbai 400 013, Maharashtra.
An Indian company
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
MUMBAI
Readymade garments; clothing for men, women and children.
MR. JEET ASHOK DUBEY
201, AMARTARU-4, NEW NAGARDAS ROAD, ANDHERI (EAST), MUMBAI-400 069
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSJI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHOE BANDS
4134938  02/04/2019
DETAILING DEVILS INDIA PRIVATE LIMITED
FF, Plot No.2 Junction at Eighty Feet Road Near, Bal Bharti Public School, Pitampura, Delhi North, Delhi- 110034
Company
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind Mcdonald’s, Sector-16, Noida, Uttar Pradesh-201301
Used Since :11/09/2017
DELHI
Clothing, footwear, and headgear as are included in Class 25.
4135302  01/04/2019
NARAYAN BANSAL TRADING AS STARLINE EXPORTS
Saltee Plaza, Room No 608/17, 6th Floor, 1 Khudiram Bose Sarani, Kolkata -700080
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Clothing.
4135579  02/04/2019

VARSHA SIYARAM BIRLA
LAXMI PARK BUILDING NO. 3, SHOP NO. 8, BEHIND MUNICIPAL WARD OFFICE, SEC – 6, KOPARKHAIRANE, NAVI MUMBAI – 400 709
INDIVIDUAL OR SOLE PROPRIETOR

Address for service in India/Agents address:
SACHIN VIJAY TORASKAR
B/601, MILAP CHS LTD. NEW VERSOVA LINK ROAD, NEAR HDFC BANK, ANDHERI (WEST), MUMBAI-400053.

Proposed to be Used
MUMBAI
FOOTWEAR
4135648 01/04/2019
YOGESHKUMAR BHUPATBHAI BALAR PROPRIETOR OF M/S. SHREE RAM ENTERPRISE
BUNGLOW NO. B - 84, B/H. S T DEPOT, TRIKAMLAL CO. OP. H. SOC. LTD., NAVAGAM, SURAT - 394210, GUJARAT
PROPRIETORSHIP
Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURA

Proposed to be Used
AHMEDABAD
CLOTHING AND GARMENTS INCLUDED IN CLASS 25
ZARIBARI
4135688  01/04/2019
NEELAM CHOUDHARY
OPP. RAMAWAT TRADING COMPANY, KISAN COLONY, NAWALGARH ROAD, SIKAR-332001 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2015
To be associated with:
3124688
AHMEDABAD
CLOTHING, READYMADE GARMENTS, HOSIERY, FOOTWEARS AND HEADGEARS WHICH ARE INCLUDED IN CLASS 25
Proposed to be Used

CHENNAI

Clothing, footwear, headwear
4136407  03/04/2019
KARTIK SHARMA TRADING AS WEARBIN
332, BHRAMPURI SAKET, DIST. HOSPITAL, MUZAFFARNAGAR, UTTAR PRADESH, 251002
Sole Proprietorship
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096

Proposed to be Used
DELHI
Clothing, footwear, headwear; included in class 25
3043969  28/08/2015
ANTRIKSH PROP BUILD PRIVATE LIMITED.
E-219, MAYUR VIHAR, PHASE -II, NEW DELHI-110091, INDIA.
MANUFACTURER AND MERCHANTS
AN INDIAN BODY INCORPORATED

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.
Used Since: 10/07/2015

DELHI
Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers
3501812  03/03/2017
HIMANSHU J GARACHH
trading as ;SUPER SAJAVAT
71, JAY IND-1, NEAR SMC GROUND, ANJANA FARMA, SURAT.-395002, GUJARAT.INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since : 20/08/2013
AHMEDABAD
Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SUPER LACE & other descriptive matters.
KARAMCHAND
3779939  16/03/2018
BASANT PHERUMAL MAKHIJA TRADING AS : SATYAM SHIVAM SUNDARAM
302-Sterling Plaza, Above Axis Bank, J. M. Road, Pune- 411004.
SOLE PROPIETOR

Address for service in India/Attorney address:
SURESH & CO.
11 Prabha Kunj Plot No. 498 24th Road Khar (West) Mumbai-400052.

Proposed to be Used
MUMBAI
LACE & EMBROIDERY, ELASTIC RIBBONS, RIBBONS & BRAID, FRILLS, EYELETS, EDGINGS, FASTENINGS & TRIMMINGS FOR CLOTHING, ZIPPERS, BUTTONS, HOOKS, PINS & NEEDLES IN CLASS 26.
4125459   22/03/2019
PAWAN KUMAR PROP. OF BEAUTY SALES
GROUND FLOOR KH NO. 291, A-612, GALI NO. 15, PART 2 1ST PUSTA, SONIA VIHAR, North East Delhi, Delhi, 110094
PROP.
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COLEX, VIKAS MARG, LAXMI NAGAR, DELHI-110092
 Proposed to be Used
DELHI
Hair extensions, Hair Wigs, Hair Accessories, Human Hair, Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair, Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
SOLE HEAD

4125520    22/03/2019

KITTENS (INDIA) PRIVATE LIMITED
9, Dhanshree Building, P. G. Solanki Path, Lamington Road, Grant Road, Mumbai – 400 007

Private Limited Company

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used

MUMBAI

Lace And Embroidery, Ribbons And Braid; Buttons, Hooks And Eyes, Pins And Needles; Artificial Flowers All Included In Class 26.
4125610   22/03/2019
WILLIAM PENN PRIVATE LIMITED
No. 15, 17th A Main, 5th Block, Koramangala, Bangalore – 560 095
An Indian company incorporated under the provisions of the Indian Companies Act, 1956
Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001
Used Since : 10/04/2012
To be associated with:
3954023
CHENNAI
Lace and Embroidery, Ribbons and Braid; Buttons, Hooks and Eyes, Pins and Needles; Artificial Flowers
Greenova

4131156  28/03/2019
AYM SYNTEX LIMITED
9TH FLOOR, TRADE WORLD, B- WING, KAMALA CITY, SB ROAD, LOWER PAREL, MUMBAI- 400013 MAHARASHTRA, INDIA
Proposed to be Used
MUMBAI
LACE, BRAID AND EMBROIDERY, AND HABERDASHERY RIBBONS AND BOWS; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR
ESWA

4131486  28/03/2019

P. GEETHAMANI, PROPRIETOR, M/S:- BOGAA PRODUCTS
NO:-22, SINGARIYAR COLONY SOUTH STREET, NARIMEDU, Madurai-625002, Tamil Nadu, India

Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO. 35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used

CHENNAI

LACE AND EMBROIDERY, RIBBONS, BRAID; BUTTONS, HOOKS, EYES, PINS, NEEDLES; ARTIFICIAL FLOWERS
HAIRPIN, HAIRGRIPS, HAIRBAND, HAIRCLIPS, AND BINDI.
GETINLOOPS

4132265  29/03/2019

KV CHOUDHARY, TRADING AS BLUERIVER
T-1, 3RD FLOOR, PLOT NO 25, SECTOR 20, MANISH PLAZA, DWARKA, NEW DELHI 110075

A citizen of India

Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17

Proposed to be Used
DELHI

Lace and embroidery including Shoe laces
4132504  29/03/2019
ARUN SARDANA, TRADING AS M/S. ANSH BEAUTY CARE
K.No-99/24, Friends Colony, Kundli, Sonepat-131028
A SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOORS, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001
Proposed to be Used
DELHI
Hair accessories, Synthetic hair, Hair extensions.
4134971  02/04/2019
DETAILING DEVILS INDIA PRIVATE LIMITED
FF, Plot No.2 Junction at Eighty Feet Road Near, Bal Bharti Public School, Pitampura, Delhi North, Delhi-110034
Company
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind Mcdonald’s, Sector-16, Noida, Uttar Pradesh-201301
Used Since :11/09/2017
DELHI
Artificial flowers, Buttons, hooks and eyes, pins and needles as are included in Class 26.
3101270    19/11/2015
MR. SHAMSUZZAMA ANSARI
Mr. Rizwan Ansari
Mr. Qam Ruzzama Ansari
Mrs. Saira Bano
Mrs. Noor Afsha

trading as ;Sheikh Bhullan & Sons
Pure Gulab, Gopiganj, S.R.N Bhadoi, U.P India
Manufacturers and Traders

a Partnership Firm

Address for service in India/Attorney address:

KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308

Used Since :20/03/2010

DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-textile)
4129442  27/03/2019
PREM KUMAR.J.P.
36/1923, B2 & B4, Chammany Complex, Sebastian Road, Kaloor, Ernakulam, Kerala-682017
Proprietor

Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used
CHENNAI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile, bath mats, door mats, mats, non-slip mats, reed mats, artificial turf, floor mats-fire-resistant, gymnastic mats, vinyl floor coverings,
4130147  27/03/2019
RAHUL RANJAN
SHOP NO.4,KUMAR PLACE,EAST STREET,CAMP,PUNE-411001
Active
Address for service in India/Attorney address:
VINIT R PATIL
2A, Sukhakarta Apartment, Dhanwat Patil Lane, Near Mhatre Bridge, Erandwane, Pune 411004
Proposed to be Used
MUMBAI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
Trade Marks Journal No: 1902, 20/05/2019 Class 27

4130867 28/03/2019
MANOJ KUMAR
trading as ONLINE MART
FIRST FLOOR EXTN. 30/499, TRILOKPURI, CENTRAL, DELHI-110091, INDIA.
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
MAINLY PRODUCTS INTENDED TO BE ADDED AS FURNISHINGS WALLPAPERS AND WINDOW GLASS FILM TO PREVIOUSLY CONSTRUCTED FLOORS AND WALLS AS AND OTHER ACTIVITIES MENTIONED IN CLASS 27
AYM SYNTEx LIMITED
9TH FLOOR, TRADE WORLD, B- WING, KAMALA CITY, SB ROAD, LOWER PAREL, MUMBAI- 400013 MAHARASHTRA, INDIA

Proposed to be Used

MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE)
Greenova
4131142  28/03/2019
AYM SYNTEX LIMITED
AYM SYNTEX LIMITED, 9TH FLOOR, TRADE WORLD, B-WING, KAMALA CITY, SENAPATI BAPAT ROAD, LOWER PAREL, MUMBAI-400 013. MAHARASHTRA-INDIA.
MANUFACTURER, TRADER
PRIVATE LIMITED COMPANY.
Proposed to be Used
MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE).
4133141  30/03/2019
PATANJALI PARIDHAN PVT. LTD.
KRIPALU BAGH, KANKHAL, HARIDWAR, UTTRAKHAND-249408.
Body Incorporate
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3885325
DELI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NONTEXTILE), DOOR MATS, GYMNASTIC MATS, REED MATS, VINYL FLOOR COVERINGS & YOGA MATS.
PRAYAG

4133702  30/03/2019
PRAYAG POLYMERS PVT. LTD.
2483-84, Prayag Infinity House, Nalva Street, behind Imperial Cinema, Chuna Mandi, Paharganj, New Delhi, Delhi-110055
Private limited company incorporated under Companies Act 1956
Address for service in India/Attorney address:
DEVESH AGARWAL
15, GOPAL NIKHRA, JHANSI, UTTAR PRADESH

Proposed to be Used
DELHI
rugs, tapestry [wall hangings] not of textile, textile wallpaper, artificial turf, vinyl floor coverings, wall hangings not of textile, wallpaper, artificial turf, automobile carpets, bath mats, carpet underlay, carpets for automobiles, carpets, floor coverings, door mats, floor coverings, gymnasium mats, gymnastic mats, wall hangings not of textile, linoleum, mats, mats of woven rope for ski slopes, non-slip mats
4135003  02/04/2019
DETAILING DEVILS INDIA PRIVATE LIMITED
FF, Plot No.2 Junction at Eighty Feet Road Near, Bal Bharti Public School, Pitampura, Delhi North, Delhi- 110034
Company
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind Mcdonald’s, Sector-16, Noida, Uttar Pradesh-201301
Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors as are included in Class 27.
2832847  27/10/2014

SH. MANPREET SINGH
SH. GURMEET SINGH
SH. TARA SINGH

trading as ;M/S GREY HOUND INTERNATIONAL
B-39/26, NEW VIJAY NAGAR, JALANDHAR, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/10/2013

DELHI
SPORTS GOODS IN CLASS-28.
2832897    27/10/2014
SH. MANPREET SINGH
SH. GURMEET SINGH
SH. TARA SINGH
trading as ;M/S GREY HOUND INTERNATIONAL
B-39/26, NEW VIJAY NAGAR, JALANDHAR, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/10/2013
To be associated with:
2832894, 2832895, 2832896
DELHI
SPORTS GOODS IN CLASS-28.
2832898    27/10/2014
SH. MANPREET SINGH
SH. GURMEET SINGH
SH. TARA SINGH
trading as ;M/S GREY HOUND INTERNATIONAL
B-39/26, NEW VIJAY NAGAR, JALANDHAR, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/10/2013
To be associated with:
2832894, 2832895, 2832896, 2832897
DELI
SPORTS GOODS IN CLASS-28.
2924199 17/03/2015
RAINBOW PLAY SYSTEMS, INC.
500 Rainbow Parkway, Brookings, South Dakota, 57006
Manufacturers and merchants
A Minnesota Corporation
Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49

Proposed to be Used
To be associated with:
2924198
DELHI
Playground equipment, namely, play structures comprised of swingsets, climbers, platforms, jungle gyms, play houses, gymnastic apparatus and slides
3044863   31/08/2015
U SMILE ENTERPRISES
trading as : U SMILE ENTERPRISES
659, SECTOR-14-A, VASUNDHARA, GHAZIABAD, INDIA
MANUFACTURING & TRADING
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Used Since :03/12/2012
DELHI
TOYS, ELECTRICAL TOYS, SOFT TOYS
3060408  22/09/2015
SUBHASH CHANDER JAIN
RAJENDER KUMAR JAIN
SANJAY KUMAR JAIN
GAURAV JAIN
trading as : PREMIER RUBBER
C-4 & 5, SPORTS GOODS COMPLEX, DELHI ROAD, MEERUT-250002 (U.P) INDIA
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
YUDHISH KUMAR GUPTA
SANTOSH & CO. UNION BANK BLDG., 1ST FLOOR, KHUNIPUL, BEGUM BRIDGE RD., MEERUT-250001 (U.P.)
Used Since : 25/10/1995

DELHI
GAMES, GYMNASTIC AND SPORTING ARTICLES SUCH AS WEIGHT LIFTING PLATE, DISCUS, ROD, KETTLE BELL,
SHOT PUT, BALL, DUMBLE & PUSHUP STAND INCLUDED IN CLASS-28
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD FIT.
SKIP HOP
3062772   23/09/2015
SKIP HOP, INC.
50 West 23rd Street, New York, New York 10010, USA
Manufacturers and Traders
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Used Since :31/07/2011
DELHI
Stuffed toys; Toys designed to be attached to strollers, car seats, cribs, high chairs; bath toys; Baby multiple activity toys; infant toys; musical toys; plush toys; pull toys; squeeze toys; talking toys; toy animals; crib toys; toy mobiles; crib mobiles; puzzles; play mats containing infant toys; baby rattles; toy building blocks; stacking toys; toy xylophones; puppets; activity gym for infants and toddlers.
3067996   30/09/2015

SH. SURINDER SINGH
trading as ;M/S SAINI SPORTS
158, GOBIND NAGAR, BASTI GUJAN, JALANDHAR, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015

DELHI
GAMES AND PLAYTHINGS, GYMNASITC AND SPORTING ARTICLES AND EQUIPMENTS (EXCEPT CLOTHING), INCLUDED IN CLASS-28.
3500808    03/03/2017
RUCHIRA SHAH
trading as ; PLAYQID
2ND FLOOR, AGRAWAL ARCADE, OPP. CENTRAL MALL, AMBAWADI CIRCLE, AHMEDABAD – 380 006, GUJARAT, INDIA
MANUFACTURER AND MERCHANT
A SOLE PROPRIETORY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since : 20/07/2016
AHMEDABAD
GAMES AND PLAYTHINGS; EQUIPMENT FOR VARIOUS GAMES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PLAY..
3707151   20/12/2017
ELMS SPORTS FOUNDATION
64, Free Press House Free Press Journal Marg, Nariman Point, Mumbai 400021
Body Incororporate

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :30/11/2017

MUMBAI
Games and playthings; gymnastic and sporting articles not included in other classes being goods falling in class-28

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word sports.
3745264  05/02/2018
11EVEN SPORTS PRIVATE LIMITED
64, Free Press House Free Press Journal Marg, Nariman Point, Mumbai 400021
Body Incorporate

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used
MUMBAI
Games and playthings; gymnastic and sporting articles not included in other classes being goods falling in class-28
3754296 15/02/2018
INDIAWIN SPORTS PVT LTD
4TH FLOOR, COURT HOUSE, LOKMANYA TILAK MARG, DHOBI TALAO, MUMBAI – 400002 MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
GAMES, TOYS AND PLAYTHING, VIDEO GAME APPARATUS, GYMNASRIC AND SPORTING ARTICLES
Kiwilon

4119451  15/03/2019
GORANK JAIN (PROPRIETOR) TRADING AS GO 2 RETAIL
2nd FLOOR, GALA NO. 204/213, BLDG-J, SHREE RAJLAXMI COMMERCIAL COMPLEX, KALHER GRAM PANCHAYAT, BHIWANDI Maharashtra India 421302
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Toys; Sports equipment;
4124920  22/03/2019

NILESHBHAI DHIRUBHAI GORASIYA
AASU ENTERPRISE, 3RD FLOOR, ROOM NO. 2, PLOT NO. 61/B, JERAM MORAR NI WADI, KATARGAM ROAD, SURAT - 395004
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used

AHMEDABAD

SOFT TOYS, GAMES, TOYS AND PLAYTHINGS, VIDEO GAME APPARATUS, GYMNAS TIC AND SPORTING ARTICLES, TOY VEHICLES, DECORATIONS FOR CHRISTMAS TREES
4125741  22/03/2019
MEVADA HARSHIL HARESHBHAI TRADING AS JENIK ENTERPRISE
Mistri Devchandbhai Govindbhai, College Road, Palanpur, Dist: Banaskantha 385001, Gujarat, India.
A Sole Proprietorship Firm

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees, toy vehicles, toy models, toy figures, toy robots, toys for pets, tricycles for infants [toys], video game machines, appliances for gymnastics
BIGBULL
4126333   23/03/2019
NARINDRA RUBBER INDUSTRIES
BASTI BAWA KHEL, NEAR SBI, KAPURTHALA ROAD, JALANDHAR (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Sporting Articles; Sports Equipment & Gym Apparatus.
4128704  26/03/2019
SAMEEKSHA CHOPRA
C-4-E/108, T/F, POCKET-8, JANAKPURI, NEW DELHI-110058
INDIVIDUAL
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since: 01/03/2019
DELHI
WATER TOYS, SPORTS GAMES, SPORTS BALLS, SPORTS EQUIPMENT, GAMES, TOYS AND PLAYTHINGS, VIDEO GAME APPARATUS, GYMNASTIC AND SPORTING ARTICLES, DECORATIONS FOR CHRISTMAS TREES.
FANTASY GAMES LLP
666/B, Acidwala Estate, Near Ramdev Estate, Nagarvel Hanuman Road, Amraiwadi, Rakhial, Ahmedabad 380 026 in the State of Gujarat within the Union of India.

a partnership firm

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since : 28/02/2019

AHMEDABAD

games*
KARLOS

4129244   26/03/2019
AMIT KUMAR PROPRIETOR OF M/S KAPASIYA ENTERPRISES
F-439, DELTA-1, GREATER NOIDA, GAUTAM BUDDH NAGAR, U.P.-201308.

PROPRIETOR

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
TUMMY TRIMMER MACHINE (EXERCISE MACHINE), SPORTING AND GYM ARTICLES.
ACTIVA
4130301  27/03/2019
SH. AAKASH KUMAR PROPRIETOR OF M/S A. S. TRADERS
ANOOP NAGAR, BASTI PIRDAS ROAD, NEAR LEATHER COMPLEX, JALANDHAR-144021, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/03/2019
DELHI
Play balls.
4130401  27/03/2019
PRAFULLABEN TULSIBHAI DODIYA PROP OF:FEGSY
GROUND FLOOR, 16, GAYATRI NAGAR SOCIETY, DABHOLI CHAR RASTA, VED ROAD, KATARGAM, SURAT-395004
PROPRIETOR
Address for service in India/Attorney address:
SHAILESH I MEHTA
202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPURA-380009
Used Since : 26/09/2018
AHMEDABAD
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASITIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
4130417    27/03/2019
KAMAL KUMAR JANGIR
RZ- B5A, B Block, East Dabri, Extension, Nasirpur, PalamVilage, New Delhi-110045
Individual
Address for service in India/Agents address:
SURESH PANDEY
207, SUCHET CHAMBERS, 1224/5, NAIWALA, KAROL BAGH, NEW DELHI-110005.

Proposed to be Used
DELHI
Sporting article and equipments. Gloves for sports, Sports training apparatus, Protective padding for sports, Shin guards, Face masks for sports, Belts (Weight lifting). And parts and fittings of all the aforesaid goods, included in the class.
4130645  27/03/2019
RAKESH KUMAR PROPRIETOR OF DHRUV SPORTS
68/7, Jawahar Nagar, Opp. Rakesh Cold Drinks, Ludhiana
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Sporting apparatus & Instruments
INPREET SINGH SAHNI
B-53, PARK PLACE DLF PHASE 5, SECTOR 54, GURUGRAM HARYANA-122002
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI

TOYS, GAMES AND PLAYTHINGS.
4131095   28/03/2019

IAAN SALES
B-204 MARUTI SRUSHTI, NEAR POST OFFICE, KUBERNAGAR, AHMEDABAD-382340, GUJARAT, INDIA
Single Firm

Address for service in India/Attorney address:
SURAJ NASKAR
Care IP Law Firm 219, 3rd Floor, Suvarnakala Complex, Opp: Punjabi Hall, Nr. Navrangpura Bus Stand, Navrangpura, Ahmedabad – 380009, Gujarat, India

Proposed to be Used
AHMEDABAD
ALL TYPES OF TOYS & SPORTING ARTICLES INCLUDED IN CLASS-28
BhowChow

4131657  29/03/2019
RAJEEV SOUNDER RAJAN
IC-1/1105, Ivory Court, Essel Towers, MG Road, Gurugram-122001, Haryana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :04/03/2019

DELHI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES, TOYS
4135043  02/04/2019
DETAILING DEVILS INDIA PRIVATE LIMITED
FF, Plot No.2 Junction at Eighty Feet Road Near, Bal Bharti Public School, Pitampura, Delhi North, Delhi- 110034
Company
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind Mcdonald’s, Sector-16, Noida, Uttar Pradesh-201301
Used Since :11/09/2017
DELHI
Games and playthings, gymnastic and sporting articles not included in other classes as are included in Class 28.
LIL' GLEEMERZ
4135190   01/04/2019
MATTEL, INC.
333 Continental Boulevard, El Segundo, California 90245, United States of America
A company organised and existing under the laws of United States of America
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Proposed to be Used
DELHI
Toys; games; electronic toy figures.
KUBER'S PARAGOLD

2604942   30/09/2013
KUBER GRAIN SPICES (P) LTD.
10/58, KIRTI NAGAR, INDUSTRIAL AREA, NEW DELHI-15
MANUFACTURERS/MERCHANTS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
M.K. TECKCHANDANI
11, PRABHU KUNJ, PLOT NO. 498, 24TH ROAD, KHAR (WEST), MUMBAI - 400 052.
Used Since :01/01/2013
DELHI
DAIRY PRODUCTS, MILK-BASED BEVERAGES, MILK SHAKE, POTATO CHIPS, JELLIES, JAMS PICKLES, PRESERVED,
DRIED AND COOKED FRUITS AND VEGETABLES, READYMADE DISHES & FROZEN OR DEHYDRATED PRESERVES,
PROTEIN PREPARATIONS FOR FOOD, MEAT, FISH, POULTRY & GAME, MEAT EXTRACTS, EDIBLE OILS & FATS,
PRESERVES AND PICKLES, FRUITS IN POWDER FORM, FRUIT PULP CONCENTRATES, CHEESE, POTATO CHIPS, SOUP
EXTRACTS AND POWDER, SOUPS, VEGETABLE SOUP PREPARATIONS BEING GOODS INCLUDED IN CLASS 29.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
2630317  20/11/2013
MITHAAS SWEETS & RESTAURANT PVT. LTD
G-20-21 ASHIRWAD COMPLEX (S G COMPLEX) VILL-GIZHORE MAIN ROAD SEC-53 NOIDA 201301 U.P
MANUFACTURING & MERCHANTABILITY

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, { OPP.MC DONALD'S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. {INDIA }

Used Since :11/02/2012

DELHI
MILK PREPARATIONS, PRESERVED, DRIED AND COOKED ERUITS AND VEGETABLES; COMPOTES; EGGS, MILK AND
MILK PRODUCTS FOR SALE IN DISTT GAUTAM BUDH NAGAR AND GHAZIABAD IN THE STATE OF UP.

No exclusive right to the use of the word “MITHAAS”. The sale of goods under applied trademark is restricted in the state of GAUTAM BUDH NAGAR AND GHAZIABAD only.
2656761 09/01/2014
JS M CORPORATION PRIVATE LIMITED
TODI ESTATE, 3RD FLOOR, A WING, SUN MILL COMPOUND, SITARAM JADHAV MARG, LOWER PAREL (WEST),
MUMBAI-400013
MANUFACTURER AND TRADER
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since :01/01/2014

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
2693303  06/03/2014

K.G.PRASAD
trading as ;PADMAPRIYA OIL MILLS
# 42/3RD MAIN 3RE CROSS, SIRNIVASA NAGAR, B.S.K. 1ST STAGE, BANGALORE-560 050.
MANUFACTURES AND MERCHANTS
PROPRIETOR

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
EDIBLE OIL
THIS IS SUBJECT TO CONFINING SALES ONLY IN THE STATE OF KARNATAKA..
2746808    29/05/2014
EVERLIKE FOOD PRODUCTS (INDIA) PVT. LTD.
4655/280, SURAT NAGAR INDL. AREA, DAULTABAD, GURGAON-122001
MANUFACTURER AND TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since: 10/04/2014

DELHI
TABLE SPREAD, TABLE MARGARINE, MAYONNAISE, MAYOLITE AND PEANUT BUTTER, CHEESE, PANEER, DAHI, LASSI, EDIBLE OIL, MILK AND DAIRY PRODUCTS, BAKERY SHORTENING.
FABINDIA CELEBRATE INDIA

2845337   19/11/2014
FABINDIA OVERSEAS PRIVATE LIMITED
14 N BLOCK MARKET GREATER KAILASH -1 NEW DELHI-110048.
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49
Used Since :30/09/2014
To be associated with:
1319866, 1319867, 1319868, 1499411, 1499412
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
No exclusive right to the use of the word “CELEBRATE INDIA “. Mark shall be used as whole.
2860400  08/12/2014
MAWANA FOODS PRIVATE LIMITED
5th Floor, Kirti Mahal, 19 Rajendra Place, New Delhi-110 008.
Manufacturers and Merchants
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Proposed to be Used
To be associated with:
456861, 2477247, 2477248
DELHI
Rice Bran Oil including other types of edible oils.
2894261   06/02/2015
KARIM HOTELS PVT.LTD.
16 GALI KABABIYAN, BAZAAR MATIA MAHAL NEAR JAMA MASJID DELHI 110006
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
DIWAN ADVOCATES
CHAMBER-303, PATIALA HOUSE COURT, NEW DELHI-1
Used Since :10/01/2015
To be associated with:
833801, 2894259
DELHI
MEAT, FISH, POULTRY, MEAT EXTRACTS, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES; JAMS; EGGS, MILK; EDIBLE OILS AND FATS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..833801.
2897839  09/02/2015
MANMEET SINGH Bhatia
trading as ;Manmeet Singh Bhatia
16/1, Shakti Appartment, Old Palasia, Indore (M.P.) Pin-452001
Manufacturer & Merchants
Indian Individual
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Used Since :04/12/2013
MUMBAI
frozen, preserved, dried and cooked foods, Ghee, Milk & Milk Products, Edible Oils, Preserved foods, chatni, Jams, vinegar, sauces, catch-up, Jellies & Pickles, potato chips, crisp, peas, dry fruits and nuts, soup and soup preparations, almond, ground nuts, milk and dairy Products includes - paneer, butter, ice creams, cream.
UMANG DAIRIES LTD.
3RD FLOOR, GULAB BHAWAN, (REAR BLOCK) 6A, BAHADUR SHAH ZAFAR, MARG, NEW DELHI-110002.
MANUFACTURERS, TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/02/2015

DELHI
MILK AND MILK PRODUCTS FALLING IN CLASS 29.
VIRASAT
3006807  11/07/2015
PIYUSHBHAI POPATBHAI HARSODA
trading as ;SHREE SARAL FOOD PRODUCTS
NR RIDDHI SIDDHI SOC, UNDER RING ROAD, RAILWAY BRIDGE, KOTHARIYA ROAD, SWATI RESIDENCY, NR ROLEX GONDAL ROAD CHOKDI, RAJKOT, GUJARAT, INDIA
MANUFACTURE AND MERCHANT
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since : 01/06/2015
AHMEDABAD
Coconut Oil, Edible Oil, Pickles, Mustard Oil, Corn Oil, Fruits Oil, Olive Oil, Fats, Pressured Foods And Cooked Fruits And Vegetables, Sisam Oil, Jellies Jams, Butter, Cheese
subject to restriction of the goods for sale in the state of GUJARAT only.
OMCO

3046324   02/09/2015

KBM FOODS PRIVATE LIMITED
B-19, LAWRENCE ROAD INDUSTRIAL AREA, DELHI.
MANUFACTURER & MERCHANTS
AN INDIAN BODY INCORPORATED

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Used Since :01/05/2015

DELHI

PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND DAIRY PRODUCTS, GHEE, KHOYA, CHEESE, BUTTER, GROUNDNUT OIL, NON EDIBLE OIL, EDIBLE OIL, OIL CAKE, MUSTARD OIL AND FATS, VANASPATI GHEE, JAMS, JELLIES, FRUIT SAUCES, PICKLES, PEANUTS, CURD, YOGURT, SKIMMED MILK POWDER AND SOUPS.
POPCORN SHAKER
3059609   18/09/2015
KENTUCKY FRIED CHICKEN INTERNATIONAL HOLDINGS, LLC, A LIMITED LIABILITY COMPANY
7100 Corporate Drive, Plano, Texas 75024, United States of America
Manufacturers and Merchants
A Delaware corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
DELHI
Boneless chicken snacks, meat snacks, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1320539.
ABHINAV

3060718    22/09/2015
RA MLAKHAN CHATURVEDI (HUF)
218-E, JAYANTI PUR, PREETAM NAGAR, DHoomAN GANJ, ALLAHABAD, U.P-211011
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/09/2015

DELHI

CHEESE, BUTTER AND GHEE, WIILK AND OTHER DAIRY PRODUCTS, EDIBLE OILS AND FATS, PRESERVES, PICKLES,
MEAT FISH, POULTRY AND GAME, PRESERVED DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS,
EGGS
3064580    25/09/2015
TACO BELL CORP.
1 GLEN BELL WAY, IRVINE, CALIFORNIA 92618, UNITED STATES OF AMERICA
Manufacturers and Merchants

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
To be associated with:
3064570
DELHI
Chicken snacks, chicken and meat tortillas, meat snacks, chicken and meat burritos, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3064570.
3065735 29/09/2015
SUNDER MARKETING ASSOCIATES PVT.LTD.
7TH FLOOR, 702 PEARLS BUSINESS PARK, D-7 NETAJI SUBHASH PALACE, PITAM PURA DELHI 110034
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
ATUL TRADE MARK CO.
2483, 1IND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI-110 006.

Used Since :01/04/2013

DELHI
Milk products included pure ghee, skim milk powder condensed milk. Whole milk powder, dairy whitener included in Class-29.
3070083  05/10/2015
CHANDUBHAI MOHANBHAI SHINGALA
KANTABEN CHANDUBHAI SHINGALA
trading as ;JANKI MILK PRODUCTS
202, Om Complex, Bhaktinagar Station Circle, Tagore Road Rajkot- Gujarat-India,
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
SONI ASSOCIATES
A-2, CHANDRALAY APARTMENT, NARANPURA CHAR RASTA, AHMEDABAD - 13, GUJARAT
Used Since :17/08/2015
AHMEDABAD
MILK AND MILK PRODUCTS INCLUDING IN THE CLASS-29.
FOREVER

3071890   07/10/2015
MUDIT GUPTA
A-1 KANTI NAGAR EXTENSION DELHI 110051
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VINAY AGGARWAL ADVOCATE
A-II, 2ND FLOOR RAJOURI GARDEN NEW DELHI-27
Used Since :01/04/2015
DELHI
EDIBLE OIL
3073366  08/10/2015
SH. SHIKHAR GARG
trading as ;GARG DAIRY
13/223 MAMU BHANJA, ALIGARH U.P
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
GLOBAL TRADE MARK SERVICE
L8, P.S. RATHI BLOCK, TIS HAZARI COURT, DELHI 110 054
Used Since :01/04/2010
DELHI
PANNER, BUTTER, CREAM, GHEE, DAHI, KHOYA, RABDI, MILK&MILK PRODUCTS OF ALL KIND BEING IN CLAASS 29.
3077411  12/10/2015
SLV AGRO FOODS
SY. No-142/1 C, Makali Road, Dasanapura Hobli, Huskur Village, Bengaluru - 562123, Karnataka
MANUFACTURERS & TRADERS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
3079230   16/10/2015
GOD'S OWN FOOD SOLUTIONS PRIVATE LIMITED
VII/219, South Kaprassery, Nedumbassery P.O. Ernakulam, Kerala - 683585
MANUFACTURERS AND MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI
PRESERVED, DRIED AND COOKED FRUITS; PROCESSED JACK FRUIT, FREEZE DRIED JACK FRUIT, AIR DRIED JACK FRUIT.
THE KING OF THEM ALL

3080639  16/10/2015
ROHIT SHARMA
HOUSE NO.-165/3, SHIVALIK AVENUE, SECTOR-125, GREATER MOHALI, SAS NAGAR, MOHALI, PUNJAB-140301
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces;
eggs, milk and milk products; edible oils and fats
SHRIKHAND
3084407  21/10/2015
RAKESH KUMAR
trading as ;SAGAR OIL COMPANY
CHHATRAWAS ROAD, NEAR CONGRESS BHAWAN, KAITHAL, HARYANA
MERCHANT
PROPRIETORSHIP
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since :25/12/1997
DELHI
EDIBLE OIL
3084606    23/10/2015
NEELAM BANSAL
trading as ;M/S BANSAL TRADERS
4233, OPP. ITI, GILL ROAD, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2014
DELI

EDIBLE OIL (MUSTARD OIL) IN CLASS-29.
NO EXCLUSIVE RIGHTS OVER THE WORD HEALTH.
NEW SARTAJ
3085758    26/10/2015
DUNGR SINGH
trading as ; NEW SARTAJ BIKANERI NAMKEEN BHANDAR
MAIN MARKET, JAWAHAR NAGAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE" , 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since : 01/08/1988
To be associated with:
3085753
DELHI
MILK & MILK PRODUCTS, ICE CREAMS, KULFI MADE FROM MILK INCLUDED IN CLASS 29.
Trade Marks Journal No: 1902, 20/05/2019

Class 29

DAMROO

3086312 27/10/2015

MSD PACKAGING PRIVATE LIMITED
PLOT NO. 27, 28, 29/34, SOUTH SIDE INDUSTRIAL AREA, G.T. ROAD, GHAZIABAD, U.P, INDIA.
MANUFACTURERS AND TRADERS
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, HIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since: 06/06/2012

DELHI
EDIBLE OIL & FATS INCLUDING MUSTARD OIL, REFINED OIL, SOYABEAN OIL, PALM OIL, TIL OIL, COCONUT OIL,
VANASPATHI GHEE.
RICHFAITH
3088368  28/10/2015
SANTOSH KUMAR GARG
141, 1st FLOOR, SUNDER NAGAR, NEW DELHI- 110003
MANUFACTURER & TRADER
Address for service in India/Agents address:
HARPREET OBEROI
81, NATIONAL PARK, LAJPAT NAGAR-4 NEW DELHI-110024
Used Since :18/07/2015
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats included in class 29.
3100372 18/11/2015
M/S. MARYA DAY AGRO FOODS PVT. LTD.
CALIFORNIA CAMPUS, 97, CIVIL LINES, OPPOSITE RATANDEEP COMPLEX, BAREILLY-243001, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Meat, fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, fruit sauces,
eggs, milk and milk products, edible oils and fats
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., HOT & SOUR VEG SOUP.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3131245,3133549.
3113643  02/12/2015
SIDDHARTH KHANDELWAL
trading as ;M/S. RPML ONLINE RETAIL
408, NAYA BANS, KHARI BAOLI, DELHI-110006
merchants and manufacturers
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/11/2014
DELHI
Preserved fruit, cooked fruit, vegetable food products, milk and other dairy products, cheese, khoya, butter, jams, jellies, fruit sauces and curd
3137141    18/12/2015
M.ARUNCHUNAI PANDIAN
K.RAMESH
C.R.JAGANNATHAN
M.STALIN
trading as ;NAATURE HEALTH FRESH FOODS.COM
NO.20,TEPPAKULAM,ANUPANADY MAIN ROAD,MADURAI-625009,TAMILNADU
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Used Since :01/07/2015

CHENNAI
MEATS AND PROCESSED FOODS) MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND
COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS
AND FATS

The mark should be used as a whole.
SHYAM GORAS

3338830  16/08/2016

SAKHA RAM SAHU

trading as ; JARAI SHYAM SUNDER SAMITI

SHYAM NAGAR, DIST. GARIYABAND, CHHATTISGARH-493885

COLLECTION, PACKAGING & SUPPLY

Address for service in India/Agents address:

P.C. TRADE MARK

OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)

Used Since : 19/07/2016

MUMBAI

MILK & MILK PRODUCTS
3392898  20/10/2016
S.ANTONY MICHAEL NICHOLAS
Old No: 122 & New No: 123, Shanmugapuram, North Street, Thoothukudi - 628002, Tamil Nadu
MANUFACTURERS, DEALERS & TRADERS
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :14/06/2016

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products, edible oils and fats
Subject to restrict the area to South India only.
3453708    10/01/2017
PRAKASHBHAI MOHANBHAI PATEL
trading as ;SHREE PATEL DAIRY
SHOP NO. 4-5, OPP. AMBICA PLOT, NR. LAXMAN TEKRI, MANASAROVAR ROAD, PALANPUR- 385001
MANUFACTURE AND MERCHANT

Proposed to be Used
AHMEDABAD
MILK AND MILK RELATED PRODUCTS.
subject to restriction of the goods for sale in the state of GUJARAT only.
SVITY CLASSIC
3469300  31/01/2017
KAMANI FOODS PRIVATE LIMITED
ONE BKC, C WING, 810, BKC, BANDRA (EAST), MUMBAI-400 051
MANUFACTURER, EXPORTERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE PROVISIONS OF THE COMPANIES ACT, 2013
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :28/06/1985
MUMBAI
EDIBLE OILS OF ALL KINDS, GHEE, VANASPATI, MARGARINE, FATS, BUTTER AND BAKERY SHORTENING; MILK AND MILK DAIRY PRODUCTS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, FRUIT SAUCES; TOMATO PUREE, SOUP PRODUCTS, PICKLES, JELLIES, JAMS, COMPOTES; EGGS; POTATO AND NON-POTATO BASED SNACK FOOD ITEMS BEING GOODS INCLUDED IN CLASS 29
ORIZA
3473859  04/02/2017
LIBERTY OIL MILLS LIMITED
AMERCHAND MANSION, D WING, 16, MADAME CAMA ROAD, COLABA, MUMBAI -400039, STATE OF MAHARASHTRA, INDIA
Manufacturers and Merchants
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956
Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Proposed to be Used
MUMBAI
Edible Oils and Gelatin for food.
ONLY FOR MAHARASHTRA..
OCEANO

3487277  19/02/2017
PADAM KUMAR AGARWALA
MANGALAM BUILDING, 2ND FLOOR, B - BLOCK, 26, HEMANTA BASU SARANI, KOLKATA - 700 001, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
SYNAMOX IPR
79A, SARKAR HAT LANE, FLAT NO.3C, 3RD FLOOR, KOLKATA 700 061, WEST BENGAL, INDIA

Proposed to be Used

KOLKATA

PRESERVED, DRIED, COOKED AND CANNED FRUITS AND HYDROGENATED VEGETABLES, JELLIES, JAMS PICKLES, MILK, DAIRY PRODUCTS, MILK BASED BEVERAGES, MILK SHAKE, VEGETABLES, FRUIT, MEAT, POULTRY, FISH, EGGS, ELEMENTARY PRODUCTS ORIGINATING FROM THE SEA ALL THESE PRODUCTS IN FROM OF EXTRACTS, SOUP, JELLIES OR DEHYDRATED PRESERVES AS WELL AS IN CRISP FORM, EDIBLE ARTICLES FOR HUMAN CONSUMPTION, INSTANT MIXES, CHINA GRASS, READY MADE DISHES AND FROZEN FOODS AND READY TO SERVE MEALS, FRUIT AND POTATO BASED SNACK FOODS, NUT PRODUCTS, PROCESSED FOODS PRODUCTS, EDIBLE OIL.
3493798  28/02/2017
MR. KAMLESH JAYANTILAL SODHA
trading as ;SHREE JALYAN SALES AGENCY
NAVA NAGAR WADA, PRATIBHA APARTMENT, JUNAGADH
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJARAT
Used Since :21/02/2017
AHMEDABAD
CHEESE, CURD, BUTTER, POTATO CHIPS, EDIBLE OILS, MILK PRODUCT SWEETS, GHEE, INCLUDING IN CLASS-29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words SHREE & KATHIYAWADI.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..mark shall be used together.
3493821  28/02/2017
MR. MOHAMMED AZIM
trading as ;KGN ENTERPRISES
MAHADEV COLONY,BADI NAGFANI,BORAJ ROAD, AJMER- 305001
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJRAT
Used Since :15/02/2017
AHMEDABAD
MEAT, MEAT EXTRACTS, MEAT JELLIES, MEAT PRESERVED, FOOD PRODUCTS MADE FROM FISH.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.""MEAT KHAN"", subject to restriction of the goods for sale in the state of RAJASTHAN only..
3499574 03/03/2017
MR. BHAVIN PARSOTAMBHAI SIDAPARA
trading as ;GIR GOPI FARM
At post: JAMKA, Tahsil and Dist: Junagadh, Gujarat, India.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015
Used Since :26/05/2010
AHMEDABAD
BUTTER, BUTTERMILK, CHEESE, PANEER, CREAM [DAIRY PRODUCTS], CURD, EDIBLE FATS, GHEE, PURE GHEE, EDIBLE OILS, GROUNDNUT OIL, SESAME OIL, MILK, MILK BEVERAGES, MILK PRODUCTS, MILK SHAKES, PICKLES.
3500801  03/03/2017
HAVMOR ICE CREAM PRIVATE LIMITED
21, 22/A, 2ND FLOOR, COMMERCE HOUSE-4, 100 FT ANANDNAGAR ROAD, PRAHLADNAGAR, SATELLITE, AHMEDABAD-380 015, GUJARAT, INDIA.
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1944

To be associated with:
1456391, 1456575, 2991647

AHMEDABAD
MILK AND MILK PRODUCTS, FROZEN FOODS; PRESERVED, FROZEN; DRIED AND COOKED FRUITS AND VEGETABLES; MEAT; FISH; POULTRY AND GAME; MEAT EXTRACTS; PRESERVED; DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES; JAMS; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
3516750  29/03/2017
AMIR HANIFBHAI TELWALA TRADING AS AALA INTERNATIONAL
MOTI TALAV, NR VIBRANT INDUSTRIAL PARK, PLOT NO.25, BHAVNAGAR.GUJARAT.INDIA
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :01/01/2015
AHMEDABAD
EDIBLE OIL AND FATS, VANSPATI BEING HYDROGENATED VEGETABLE OIL, (EDIBLE)
SGO GAJRAJ
3529046  19/04/2017
DEEPAK KUMAR AGARWALA
trading as ;SREE GOPAL OILS
44/1, S. C. M. ROAD, SHEORAPHULI, DIST. - HOOGHLY, PIN - 712223, WEST BENGAL.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
RIMA DAS, ADVOCATE
81,MAHATMA GANDHI ROAD,KOLKATA 700 082,WEST BENGAL,INDIA.
Used Since :05/10/2013
KOLKATA
EDIBLE OIL; MUSTURD OIL.
THIS IS CONDITION OF REGISTRATION THAT WORDS SHALL BE USED TOGETHER..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "WEST BENGAL" ONLY..
KHIMARAM KARTA OF HUF
trading as ;M/s.VINAYAK CORPORATION
H 47-48, JHAKHAMATA INDUSTRIAL AREA, SUMERPUR, DIST PALI (RAJASTHAN)
Manufacturers and Merchants
MSME
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :01/04/2011
AHMEDABAD
MASTERED OIL.
3540440  02/05/2017  
THAKKER MERCANTILE PRIVATE LIMITED  
H-20, APMC MARKET-I, PHASE-II, MUDI BAZAR, SECTOR-19, VASHI, NAVI MUMBAI - 400 703  
An Indian Company incorporated under the companies act 1956  

Address for service in India/Agents address:  
HIRAL C. JOSHI.  
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.  

Proposed to be Used  
MUMBAI  
PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES, DRIED FRUITS & NUTS PEANUT/GROUNDNUT, COCONUT & ITS BY-PRODUCTS, SNACK FOODS, COCONUT MILK AND ITS PRODUCTS, PROCESSED FOODS, CORN KERNELS, EDIBLE OILS AND FATS, PEANUT BUTTER, COMPOTES, OLIVE OILS, TABLE OLIVE, FRUIT FILLING, PIE-FILLING, BAKED BEANS, MARASCHINO, CHERRIES, BLUE BERRIES /CRANBERRIES/ CHERRIES, CANNED FRUITS & VEGETABLE, DATES, MILK AND MILK PRODUCTS, MEAT (PRESERVED), JELLIES, JAMS, COMPOTES
3540445  02/05/2017
THAKKER MERCANTILE PRIVATE LIMITED
H-20, APMC MARKET-I, PHASE-II, MUDI BAZAR, SECTOR-19, VASHI, NAVI MUMBAI - 400 703
An Indian Company incorporated under the companies act 1956
Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES, DRIED FRUITS & NUTS PEANUT/GROUNDNUT, COCONUT & ITS BY-PRODUCTS, SNACK FOODS, COCONUT MILK AND ITS PRODUCTS, PROCESSED FOODS, CORN KERNELS, EDIBLE OILS AND FATS, PEANUT BUTTER, COMPOTES, OLIVE OILS, TABLE OLIVE, FRUIT FILLING, PIE-FILLING, BAKED BEANS, MARASCHINO, CHERRIES, BLUE BERRIES /CRANBERRIES/ CHERRIES, CANNED FRUITS & VEGETABLE, DATES, MILK AND MILK PRODUCTS, MEAT (PRESERVED), JELLIES, JAMS, COMPOTES
3560512  31/05/2017
GOPAL SINGH S/O. SHRI PREM SINGH
trading as ;DIAMOND TRADING COMPANY
VILLAGE TAMBARIYA KALLA, TEHSIL BHOPALGARH, DIST JODHPUR (RAJASTHAN)
Address for service in India/Agents address:
SHARAD AGRAWAL,
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :12/05/2014
AHMEDABAD
HYDROGENATED VEGETABLE OIL, VANASPATI GHEE.
3639952 20/09/2017
RAJNI CHANDWANI TRADING AS : RAJNI TRADERS
Sneh Nagar, Sagar - (M.P.)
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
DRY FRUITS INCLUDED IN CLASS 29
3690758  30/11/2017
TUSHAR JAYSHING LOKHANDE
AT POST DEODAITHAN, TAL-SHREEGONDA, AHMEDNAGAR-413702
Proprietor

Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048

Proposed to be Used
MUMBAI
MILK, CHEESE, CURD, YOGHURT, DAIRY PRODUCTS FOR FOOD ALL BEING IN LIQUID, POWDERED, CONDENSED OR
EVAPORATED FORM, FOOD PREPARATIONS INCLUDED IN CLASS 29 MADE FROM ANY OF THE AFORESAID GOODS.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
DATE CROWN

3696987  07/12/2017

M/s. BAIT AL TAMUR CO
E-42, APMC MARKET I, Phase II, Vashi, New Bombay – 400 705.

Partnership

Address for service in India/Attorney address:
NEOLEGAL ASSOCIATES
World Trade Centre, 12th floor, 4C 1, Cuffee Parade, Mumbai-400005

Used Since : 08/09/2008

MUMBAI

almonds, ground; candied nuts; crystallized fruits / frosted fruits; dates; flavoured nuts; fruit, preserved; fruit-based snack food; frozen fruits; nuts, prepared
3706510  19/12/2017

RASHI DAIRY FARM
VISHAL APARTMENT FLAT NO. 13, SHARANPUR ROAD, OPPOSITE SUSRUT HOSPITAL, OLD PANDIT COLONY, NASHIK, GOLE COLONY, MAHARASHTRA - 422002, INDIA

PROPRIETOR-SUHAS RAMRAO DESHMUKH

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
MILK, GHEE, CURD, DAIRY PRODUCTS AND DAIRY SUBSTITUTES.
Tendercuts
3708856   21/12/2017

NISHANTH CHANDRAN
No.2, 4th Cross, 1st Main Road, S.V.S Nagar, Valsarvakkam, Chennai, Tamilnadu, India – 600087
An Indian Citizen

Address for service in India/Attorney address:
KOCHHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002
Used Since :24/09/2015

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
CRUNCHYTOS

3712786  27/12/2017
LIBERTY OIL MILLS LIMITED
Amerchand Mansion, D Wing, 16, Madame Cama Road, Colaba, Mumbai -400039
A Company incorporated and existing under the companies Act, 1956.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used
MUMBAI
Potato Chips, preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; preserves.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3714166  28/12/2017
M/S KCK AGRO PRODUCTS PRIVATE LIMITED
Plot No.18, KSIDC Industrial Growth Centre, Kinaloor, Kozhikode, Kerala 673612
Private Limited Company registered under the Indian Companies Act of 2013

Address for service in India/Attorney address:
MARKS & RIGHTS
42/2421, THALIATH BUILDING, ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.
Used Since: 25/11/2017

CHENNAI
Coconut oil; virgin coconut oil; edible oil and super refined coconut oil; coconut oil for food; desiccated coconut, dried coconuts, grated coconut, coconut butter, coconut cream, coconut fat, coconut flakes, coconut milk; edible vegetable oils; edible oils and fats
3715171  29/12/2017
KAMANI FOODS PRIVATE LIMITED.
One BKC, C Wing, 810, BKC, Bandra (East), Mumbai- 400051.
A Company incorporated under the provisions of the Companies Act, 2013.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :16/08/2017
To be associated with:
3308356, 3320462, 3715170
MUMBAI
Coconut oil included in class 29.
AL FAZAL

3723139  10/01/2018

AMIR AMIN FAZLANI

1/6, ROUND BUILDING, JACOB CIRCLE, MUMBAI - 400 011
INDIVIDUAL PROPRIETOR

Proposed to be Used

MUMBAI

Air-dried sausages; Ajvar [preserved peppers]; Almond butter; Almond milk; Almond milk-based beverages; Almonds, ground; Almonds (Prepared -); Apple butter; Apple chips; Apple flakes; Apple puree; Apple purée; Aromatized fruit; Arrangements of cut fruit; Artificial cream; Berries, preserved; Beverages made from milk; Beverages made from or containing milk; Beverages having a milk base; Birds eggs and egg products; Blackberry jam; Bottled fruits; Bottled sliced fruits; Butter; Butter (Chocolate nut -); Burgers; Butter made of nuts; Butter for use in cooking; Buttermilk; Candied fruit; Candied nuts; Canned fruits; Canned peanuts; Canned processed olives; Canned sliced fruits; Cashew nut butter; Cashew nuts (Prepared -); Casseroles [food]; Cheese; Cheeses; Chips (Fruit -); Chips (Potato -); Chocolate nut butter; Coated peanuts; Coconut milk; Coconut milk-based beverages; Coconut powder; Coffee cream in the form of powder; Coffee creamer; Concentrated butter; Condensed milk; Cooked beans; Cooked fruits; Cooked olives; Cooked vegetables; Corn fat; Cows’ milk; Cream; Cream, being dairy products; Crystallized fruits; Cut fruits; Dahls; Dairy products and dairy substitutes; Dates; Dried dates; Dried fruit; Dried fruit mixes; Dried fruit products; Dried fruits; Dried fruits in powder form; Dried milk; Dried nuts; Dried olives; Edible crystallised fruits; Edible crystallized fruits; Edible dried flowers; Edible nuts; Edible oil; Edible oils and fats; Edible seeds; Extra-virgin olive oil; Extra virgin olive oil; Extra virgin olive oil for food; Fermented fruits; Fermented tofu; Fish and seafood spreads; Fish, seafood and molluscs; Flavoured milk; Flavoured nuts; Flavoured oils; Frosted fruits; Frozen chips; Frozen foods; Frozen meals consisting principally of vegetables; Frozen pre-packaged entrees consisting primarily of seafood; Frozen prepared meals consisting principally of vegetables; Fruit- and nut-based snack bars; Fruit-based snack food; Fruit jams; Fruit, preserved; Fruit preserves; Fruits, canned; Fruits (Crystallized -); Fruits in preserved form; Fruits, tinned; Ground nuts; Ground almond; Ground almonds; Grilled vegetables; Honey butter; Hazelnut spreads; Hazelnuts, prepared; Jams; Jellies; Jellies, jams, compotes, fruit and vegetable spreads; Meats; Milk; Milk-based beverages; Milk beverages; Milk beverages containing fruits; Milk drinks; Milk drinks containing fruits; Milk powder; Nut-based food bars; Nut and seed-based snack bars; Nut-based meal replacement bars; Nut-based snack foods; Nut-based spreads; Nut oils; Nut paste spreads; Nut toppings; Nuts being cooked; Nuts being dried; Nuts being preserved; Nuts, prepared; Oils and fats; Olive oil; Olive oil for food; Peanut butter; Peanut milk; Peanut paste; Peanut (Fruit -); Powdered milk; Powdered nut butters; Prepared almonds; Prepared fruits; Prepared macadamia nuts; Prepared nuts; Prepared pistachio; Prepared pistachios; Prepared walnuts; Prepared torreya nuts; Preserved fruits; Preserved nuts; Processed almonds; Processed apricots; Processed apples; Processed betel nuts; Processed blueberries; Processed cherries; Processed dates; Processed nuts; Processed olives; Pulp (Fruit -); Roast nuts; Roasted nuts; Roasted peanuts; Salted cashews; Salted nuts; Seasoned nuts; Shelled nuts; Sliced fruit; Snack food (Fruit-based -); Snack foods based on nuts; Snack mixes consisting of dehydrated fruit and processed nuts; Soups; Soya milk; Stewed fruit; Sweet corn, processed; Sweetcorn [preserved]; Tofu; Vegetable chips; Vegetable salads; Vegetables, dried; Vegetables, canned; Vegetables, cooked; Vegetables, tinned; Whey;
Proposed to be Used
MUMBAI
Air-dried sausages; Ajvar [preserved peppers]; Almond butter; Almond milk; Almond milk-based beverages; Almonds, ground; Almonds (Prepared -); Apple butter; Apple chips; Apple flakes; Apple puree; Apple purée; Aromatized fruit; Arrangements of cut fruit; Artificial cream; Berries, preserved; Beverages made from milk; Beverages made from or containing milk; Beverages having a milk base; Blackberry jam; Bottle fruits; Bottled sliced fruits; Butter; Butter (Chocolate nut -); Burgers; Butter made of nuts; Butter for use in cooking; Buttermilk; Candied fruit; Candied nuts; Canned fruits; Canned peanuts; Canned processed olives; Canned sliced fruits; Cashew nut butter; Cashew nuts (Prepared -); Casseroles [food]; Cheese; Cheeses; Chips (Fruit -); Chips (Potato -); Chocolate nut butter; Coated peanuts; Coconut milk; Coconut milk-based beverages; Coconut powder; Coffee cream in the form of powder; Coffee creamer; Concentrated butter; Condensed milk; Cooked beans; Cooked fruits; Cooked olives; Cooked vegetables; Corn fats; Cows' milk; Cream; Cream, being dairy products; Crystallized fruits; Cut fruits; Dahls; Dairy products and dairy substitutes; Dates; Dried dates; Dried fruit; Dried fruit mixes; Dried fruit products; Dried fruits; Dried fruits in powder form; Dried milk; Dried nuts; Dried olives; Edible crystallised fruits; Edible crystallized fruits; Edible dried flowers; Edible nuts; Edible oil; Edible oils and fats; Edible seeds; Extra-virgin olive oil; Extra virgin olive oil; Extra virgin olive oil for food; Fermented fruits; Fermented tofu; Fish and seafood spreads; Fish, seafood and molluscs; Flavoured milk; Flavoured nuts; Flavoured oils; Frosted fruits; Frozen chips; Frozen foods; Frozen meals consisting primarily of vegetables; Frozen pre-packaged entrees consisting primarily of seafood; Frozen prepared meals consisting principally of vegetables; Fruit- and nut-based snack bars; Fruit-based snack food; Fruit jams; Fruit, preserved; Fruit preserves; Fruits, canned; Fruits (Crystallized -); Fruits in preserved form; Fruits, tinned; Ground nuts; Ground almond; Ground almonds; Grilled vegetables; Honey butter; Hazelnut spreads; Hazelnuts, prepared; Jams; Jellies; Jellies, jams, compotes, fruit and vegetable spreads; Meats; Milk; Milk-based beverages; Milk beverages; Milk beverages containing fruits; Milk drinks; Milk drinks containing fruits; Milk powder; Nut-based food bars; Nut and seed-based snack bars; Nut-based meal replacement bars; Nut-based snack foods; Nut-based spreads; Nut oils; Nut paste spreads; Nut toppings; Nuts being cooked; Nuts being dried; Nuts being preserved; Nuts, prepared; Oils and fats; Olive oil; Olive oil for food; Peanut butter; Peanut milk; Peanut paste; Peel (Fruit -); Powdered milk; Powdered nut butters; Prepared almonds; Prepared apricots; Prepared apricots; Prepared apples; Prepared betel nuts; Prepared blueberries; Processed cherries; Processed dates; Processed nuts; Processed olives; Pulp (Fruit -); Roast nuts; Roasted nuts; Roasted peanuts; Salted cashews; Salted nuts; Seasoned nuts; Shelled nuts; Sliced fruit; Snack food (Fruit-based -); Snack foods based on nuts; Snack mixes consisting of dehydrated fruit and processed nuts; Soups; Soya milk; Stewed fruit; Sweet corn, processed; Sweetcorn [preserved]; Tofu; Vegetable chips; Vegetable salads; Vegetables, dried; Vegetables, canned; Vegetables, cooked; Vegetables, tinned; Whey;
3725833  12/01/2018
NISHANTH CHANDRAN
No.2, 4th Cross, 1st Main Road, S.V.S Nagar, Valsarvakkam, Chennai, Tamilnadu, India – 600087
An Indian Citizen
Address for service in India/Attorney address:
KOCHHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002
Used Since :01/08/2017

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
Subject to no exclusive rights over the word/descriptive matters appearing on the label.
Proposed to be Used

MUMBAI

Fresh eggs from Country Hens.
3742827  02/02/2018
K THIYAGARAJAN
trading as ;G K DIARY
1/12, MAIN ROAD, KURICHI, TIRUVADAMARUTHUR, THANJAVUR - 612 504
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Used Since :13/06/2001

CHENNAI
MILK AND MILK PRODUCTS INCLUDING GHEE, CURD, BUTTER AND PANEER.

Trade Mark : Thamizhagathin tharamana Thamizh Pal
3755338  16/02/2018

P. RAGUNATHAN

trading as ;YANAI PAMBU KRISHNAN OIL MILL

NO:135 WEST BOULEWARD ROAD TIRUCHIRAPALLI-620008 TAMILNADU, INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Used Since :06/12/2017

CHENNAI
EDIBLE OILS
INAMUDDIN IBRAHIM MEHSANIYA. TRADING AS SEEMA TRADING CO.
Murga Giran CHS., Flat No. 707, 7th Floor, P.B. Marg, Mumbai- 400 008.
Proprietor- Indian National.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Used Since: 01/10/2017

MUMBAI

Dates included in class 29.

goods restricted for dates only.
3761648  23/02/2018

PRABHAT PANWAR
310, JAWAHAR MARG, INDORE (M. P.)-452 007.
SOLE PROPRIETOR

Address for service in India/Agents address:
THAKUR & CO.
5/19, JOGANI INDL. COMPLEX, GR. FLOOR, V. N. PURAV MARG, SION-CHUNABHATTI(EAST), MUMBAI-400 022

Proposed to be Used
To be associated with:
3761647

MUMBAI
MILK, MILK PRODUCTS, MILK POWDER, GHEE, CURD, LASSI, BUTTER, SHRIKAND AND DAIRY PRODUCTS.
Trade Marks Journal No: 1902, 20/05/2019  Class 29

3761837  23/02/2018
MR. VIKESH SHAH
502 A, OMKAR VEDA, AMBEDKAR NAGAR, PAREL VILLAGE, PAREL (EAST), MUMBAI-400012
A sole proprietor trading as Happiness Services

Address for service in India/Agents address:
USH A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Used Since: 15/06/2017

To be associated with:
3593892

MUMBAI
Yoghurt desserts; fruit desserts; dairy desserts; chilled dairy desserts; artificial milk based desserts; desserts primarily
made from milk products
SNAKIT

3774068   09/03/2018

SIMPLICITY FOODS LLP

Plot No 735/3/11-12, Near Oxford College, Hosur Main Road, Bomanahalli, Begur Hobli, Bengaluru - 560068, Karnataka

A Registered Limited Liability Partnership Concern

Address for service in India/Attorney address:

IPR LAW ASSOCIATES (CHENNAI)

13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI

Fruits and vegetables based snack foods, potato snacks

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3703398.
3776187  13/03/2018
DEEPAK PATHANGE (INDIAN NATIONAL, PROPRIETOR), TRADING AS DAKSH DAIRY FARM
No.660, 11th Cross, 2nd Main, Gokulam 3rd Stage, Mysuru - 570002, Karnataka
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Dairy products and dairy substitutes
subject to no exclusive right over the word HAPPY MILK.
3782684 20/03/2018

FRESHY GO FRESH PVT. LTD
A/402, OMNAVJEEVAN SOCIETY, DATAR COLONY, NEAR PARANJAPE HALL, BHANDUP(EAST), MUMBAI- 400042 (STATE) MAHARASHTRA (COUNTRY) INDIA
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
UMESH GHANSHAM PARULKAR
FLAT NO.4, SEETA SADAN, SENAPATI BAPAT MARG, DADAR, MUMBAI-400 028.

Proposed to be Used

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD
3783008    20/03/2018
PATURU MAHESH KUMAR
#304, Yashoda Nilaya, 2nd A Cross, Kasturi Nagar, Near Vijinapura, Bengaluru, Karnataka - 560016
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :17/09/2017
CHENNAI
Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters except substantially as shown in the form of representation..
INFINITO

3783133  20/03/2018

BUNG INDIA PVT. LTD.
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051, Maharashtra, India

Body Incorporate

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL Doshi MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used

MUMBAI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
DATES ON WHEELS

3791497  29/03/2018

BAIT AL TAMUR CO.
E-42, APMC MARKET I, Phase II, Vashi, New Bombay – 400 705.
Partnership Firm

Address for service in India/Attorney address:
NEOLEGAL ASSOCIATES
World Trade Centre, 12th floor, 4C 1, Cuffee Parade, Mumbai-400005

Proposed to be Used
MUMBAI
DATES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DATES.
3793552  31/03/2018
NATURAL SUGAR & ALLIED INDUSTRIES LIMITED.
SAINAGAR, RANJANI, TAL - KALLAM, DISTT:- OSMANABAD - 413528. MAHARASHTRA. INDIA.
COMPANY REGISTERED UNDER COMPANIES ACT
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
Milk & Milk Products.
3812421  20/04/2018
SMART SPECIALITY FOODS LLP
UG-44, AVIOR NIRMAL GALAXY, OPP. JOHNSON & JOHNSON, L.B.S. MARG, MULUND WEST, MUMBAI - 400080.
LIMITED LIABILITY PARTNERSHIP (LLP)
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Used Since: 05/09/2014
MUMBAI
DRY FRUITS AND PEANUTS INCLUDED IN CLASS 29.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.2807763.
3960386  29/09/2018
YOGESH C KHAMKAR
100, Kolvihire-Murti Road, Prathamik Shala, Jogwadi, Tal. Baramati, Dist. Pune, Mawadikade Pathar, Pune 412303
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
Individual
Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
BHEEM

4075414  02/02/2019
VIRENDER DAGAR TRADING AS : RAJ FORMULATIONS
566/1 ARUN PLAZA BIJWASAN NEW DELHI-110061
An Indian Proprietorship Firm

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
DELHI
BETEL NUT PIECES SWEET BETEL OUT PIECES MANUFACTURED SCENTED BETEL NUT POWDER SUPARI SUPARI POWDER, BETEL NUT CHIPS. BETE NUT FLAKES ARECA NUT, MOUTH FRESHENER INCLUDED IN CLASS 29.
 KR BHATT

4084912    12/02/2019

ALKESH KANTILAL BHATT, TRADING AS : M/S. KANTILAL RAMANLAL BHATT
O/S. New Madhupura Chowk, Ahamadabad- 380004, Gujarat,
Sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used

AHMEDABAD

ALMONDS, PROCESSED APRICOTS, CASHEW NUTS (PREPARED), PROCESSED GRAPE, POPPY, SEEDS, DATES, 
PREPARED PISTACHIO, PROCESSED WALNUTS, DRIED FIGS, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED 
FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS.
VAADA
4095627    21/02/2019
VIBHA NIJHAWAN AJMANI
304 SADBHAVNA APARTMENTS PLOT NO. 8 SEC 22 DWARKA
INDIVIDUAL
Address for service in India/Attorney address:
AMARENDRA KUMAR DUBEY
501A USHA KIRAN BUILDING AZADPUR, NEW DELHI-110033
Proposed to be Used
DELHI
PICKLES, JAMS, JELLIES, DRIED AND COOKED FRUITS AND VEGETABLES.
4106762    04/03/2019
D THOMAS WOODROW WILSON
DNO. 11 866, ARVIND NAGAR, OBULADEV NAGAR, OPP. CSI CHURCH, ANANTHAPUR, - 515001, ANDHRA PRADESH, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHATLODIA, AHMEDABAD - 380 061
Proposed to be Used
CHENNAI
PAN MASALA
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, JaySinghpur-416101, P.B. No.118,Dist-Kolhapur
INDIVIDUAL

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011

Used Since : 02/06/2012

To be associated with:
2791440, 2968241, 3850221, 3850222, 3850223, 4113122

MUMBAI
Pan masala, Sweet Supari, Mouth Freshener
4113137  11/03/2019
RANJANA
31-C, PINK APARTMENT, SITE-II, PKT-6, PH-1, NASIRPUR, DWARKA, NEW DELHI-110045
PROPRIETOR
Address for service in India/Attorney address:
VAIBHAV GARG
RZ-195A, ROSHAN GARDEN, NAJAFGARH, NEW DELHI-110043
Proposed to be Used
DELHI
To deal in Milk and Milk Products
BHRARAL

4117709  14/03/2019

BHARAT BHUSHAN GUPTA
A-1, KANTI NAGAR EXTN. DELHI-110032
PROPRIETOR

Address for service in India/Attorney address:
VINAY AGGARWAL ADVOCATE
A-II, 2ND FLOOR RAJOURI GARDEN NEW DELHI-27

Proposed to be Used
DELHI

MUSTARD OIL & EDIBLE OIL
CHILLI BILLI
4118187  15/03/2019
INTERGROW BRANDS PVT LTD
62/1814 A, Ajay Vihar, M.G. Road, Ernakulum – 682016, Kerala
A Company Incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Proposed to be Used
CHENNAI
Nut-based spread, Meat spreads, Jellies, jams, compotes, fruit and vegetable spreads; Fruit Paste, Vegetable Paste, Meat Paste.
GEKSONS

4118722   15/03/2019
GEKSONS NUTRITION
Arunodoi Path, Narayan Nagar, Kumarpara Guwahati -781 009
Partnership Firm

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used

KOLKATA
Milk and Milk Products; Dairy Products; Milk Beverages; Edible Oils and Fats; Pickles, Dry Fruit and goods made from these materials; Fruit pulp; Preserved, Dried, Cooked, Frosted and Frozen Fruits and Vegetables; Coconut, Desiccated; Jellies, Jams; Fruits and Potato Chips; Preparations for making soup; Vegetable and Fruit salads; Food products made from meat and fish; Aloe Vera prepared for human consumption; Shrimps, not live; Meat Extracts; Vegetable Juices for Cooking; Peanuts, Processed; Eggs; Beans, preserved; Compotes; Processed pulses; Processed betel nuts and Seeds; Scented, Flavored and Sweet betel nuts; Prepared seeds; as included in Class – 29.
SPANITO

4118730  15/03/2019
GEKSONS NUTRITION
Arunodoi Path, Narayan Nagar, Kumarpara Guwahati -781 009
Partnership Firm

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used

KOLKATA
Milk and Milk Products; Dairy Products; Milk Beverages; Edible Oils and Fats; Pickles, Dry Fruit and goods made from these materials; Fruit pulp; Preserved, Dried, Cooked, Frosted and Frozen Fruits and Vegetables; Coconut, Desiccated; Jellies, Jams; Fruits and Potato Chips; Preparations for making soup; Vegetable and Fruit salads; Food products made from meat and fish; Aloe Vera prepared for human consumption; Shrimps, not live; Meat Extracts; Vegetable Juices for Cooking; Peanuts, Processed; Eggs; Beans, preserved; Compotes; Processed pulses; Processed betel nuts and Seeds; Scented, Flavored and Sweet betel nuts; Prepared seeds; as included in Class – 29.
4120157   16/03/2019
MR. ANIL PATIDAR PROPRIETOR OF MAA NANDI INDUSTRIES
14/A, 17, 18/A INDUSTRIAL AREA RAU, INDORE- 453331
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
Meat, fish, poultry, meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings; preserves as included in class 29.
Galactique

4121837    18/03/2019

VEDANT AGARWAL
T-7, Oberoi Apartment 2, Shyam Nath Marg, Civil Lines, Delhi - 110054
Individual
Used Since :26/02/2019
DELHI
Milk, Milk shake, Milk Drinks, Milk Curd, Milk powder, Milk Beverages, Ghee, Butter, Buttermilk, Butter preparations, Butter Substitutes, Dairy products and dairy substitute, Processed fruits - jellies, jams, fruit & vegetable spreads, edible oil
SANKI
4123546   20/03/2019
DINESH KUMAR GUPTA, TRADING AS, M/s- J.M.D. ENTERPRISES
Nai Basti, Sumerpur, Distt.- Hamirpur, (U.P.), India.
Proprietor
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Proposed to be Used
DELHI
Sweet Supari, Scented Supari, Sada Pan Masala, Mouth Freshener (Supari Mix)
VEER GHODA

4124023  20/03/2019

M/S PAWAN OILS PVT. LTD.
KARIL BALE BABA, LASKARIYA KA PURA ROAD, MORENA, Madhya Pradesh, 476001

Address for service in India/Attorney address:
ANURADHA AGRAWAL
305, LABBAIK REGENCY, 4/2, OLD PALASIA, INDORE - 452018 (M.P.)

Proposed to be Used
MUMBAI

MUSTARD OILS, Edible oil
SAWAI
4124653  22/03/2019
RUPALI RAHUL JADHAV
52, Vasant Bang Society, Bibewadi Road, Pune - 411037, Maharashtra, India.
An Indian National.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD.
SONAKA
4124661  20/03/2019
SANDESH JAYPRAKASH KASLIWAL
SONA NIWAS HARIHAR COLONY POONA ROAD DWARKA, NASHIK-422001

The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4125106  22/03/2019
MORARKA ORGANIC FOODS LIMITED
SP 2034-2035, RAMCHANDRAPURA INDUSTRIAL AREA, SITAPURA, JAIPUR-303905, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Used Since : 04/04/2011
To be associated with:
1778637
AHMEDABAD
PROCESSED EDIBLE SEEDS, PULSES (PRESERVED, PROCESSED), PULSES, SOUPS, PROCESSED EDIBLE SEEDS, COMPOTES.
ifond

4125511  22/03/2019

INAMUDDIN IBRAHIM MEHSANIYA, TRADING AS SEEMA TRADING CO.
Murga Giran CHS., Flat No.707, 7th Floor, P.B.Marg, Mumbai- 400 008.
Proprietor-Indian National.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Used Since :02/02/2019

MUMBAI

Dates included in class 29.
4125905  23/03/2019
G.V.BHUVA NESHWARI, AN INDIAN NATIONAL, SOLELY TRADING AS TRISHUL TRADERS
No: 32/13/1, 2nd Cross, Lorry Godown Street, Yeshwanthpur, Bangalore - 560 022, Karnataka, India
Sole Proprietory Concern
Address for service in India/Agents address:
C. VENKATASUBRAMANI AM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
To be associated with:
2484904, 2484905, 2628863

CHENNAI
Mustard Oil
4126099   23/03/2019
FUDEXCE AGRO FOODS PRIVATE LIMITED
44A, Chillepalli, Gownipalli (P.O.) Srinivasapura, Kolar - 563161, Karnataka
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Processed pulses, Processed fruits and vegetables, Processed nuts.
MISARI
4126325  23/03/2019
PREMJIBHAI JIVRAJBHAI CHOVATIYA AN INDIAN NATIONAL
15, CHITRALEKHA, 150FT RING ROAD, RAJKOT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF MILK AND MILK PRODUCTS INCLUDED IN CLASS-29.
BESH BESH
4126573  23/03/2019
SRI NARASU'S COFFEE COMPANY PRIVATE LIMITED
P.B. No. 701, 16, Court Road, Johnsonpet, Hastampatty (Post), Salem – 636007
BODY INCORPORATE
Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.
Used Since :01/01/2008
To be associated with:
4126574
CHENNAI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD
SHARIFAN KUMAR YADAV, TRADING AS: M/S. RIYA TRADERS.
PURANI GODAM, KOTWALI, MIRSAFAYAT, GAYA, PIN-823 001, BIHAR, INDIA.
SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
REFINED PALM OIL, PALMOLEIN OIL, MUSTARD OIL, SUNFLOWER OIL, RICE BRAN OIL AND SOYBEAN OIL.
Trade Marks Journal No: 1902, 20/05/2019  Class 29

S.KARTHIKEYAN, PROPRIETOR, NATCHIYAR FOODS SRI SABARI KRISHNA DAIRY
No.47/371, LIG NEW HOUSING UNIT, THANJAVUR-613005, TAMIL NADU
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Used Since: 13/06/2018

CHENNAI
GHEE
4126899  25/03/2019
SHREE VARNIKA ROYAL PRODUCTS PRIVATE LIMITED
49A, FIRST FLOOR, RAJENDER NAGAR INDUSTRIAL AREA ESTATE EXTENSION, MOHAN NAGAR, GHAZIABAD, UP-
201007
Company Pvt Ltd.
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091
Proposed to be Used
DELHI
Peanuts, processed, Dried nuts, Dried fruit, Seeds (Processed -), Spiced nuts, Dried dates, Processed seeds, Raisins
include in class-29.
4127052  25/03/2019
MR VIKAS JAIN
H.NO. JP-88, 1ST FLOOR, PITAMPURA, DELHI
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
K D S CONSULTANTS
G-22/93, SECTOR-07, ROHINI, NEW DELHI-85
Proposed to be Used
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES AND JAMS, MILK AND MILK PRODUCTS,
EDIBLE OILS AND FATS INCLUDED IN CLASS -29
4127067  25/03/2019
BHARATHI.M (INDIAN NATIONAL, PROPRIETOR), TRADING AS HAVISA DAIRY FARMS AND COMMODITIES
No : 190, D.B. Road, R.S. Puram, Coimbatore - 641004, Tamil Nadu
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats

Transliteration : THAIMADI WITH TAG LINE NATTU MATTU PAAL
MUSHTAQUE AHMED (INDIAN NATIONAL, PROPRIETOR), TRADING AS BURHANPUR JALEBI CENTRE
Subhash Chowk, Near Prakash Talkies, Burhanpur - 450331, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

MUMBAI
Milk and milk products
4127672  25/03/2019  
RAVI KUMAR  
DEVTHALA, NIWANA, CHOMU, JAIPUR, RAJASTHAN  
Individual  
Address for service in India/Attorney address:  
SUSHIL CHOUDHARY  
F-153-154, Time Square, Central Spine, Vidhyadhar Nagar, Jaipur-302039, Rajasthan  

Proposed to be Used  
AHMEDABAD  
Milk and Milk Products
NILKANTH S. KORE
C. S. No. 260/A, Juna Budhgaon Road, Vakhar Bhag, Sangli-416416, Dist-Sangli.
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Used Since :19/05/2017

MUMBAI
Roasted Peanuts Coated, Canned Peanuts, Preserved, and Spiced Peanuts. Roasted Nuts, Banana Chips, Potato Chips, Potato Chips Made From Sweet Potato, Cashew Prepared, Roasted and Spiced Cashew.
ALTUS PEAK PVT LTD
#26, YATIN SADAN, 18TH CROSS, 22ND MAIN, TEMPLE STREET, JP NAGAR 5TH PHASE, BANGALORE-560078

Company

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used

CHENNAI

Processed pulses; preserved pulses; mangoes, processed; dried mangoes; cooking oil; coconut oil for food; processed fruits; dried fruits and vegetables.
4128093  26/03/2019
SAKTHI MASALA (P.) LTD.
6, Mamarathupalayam, Erode - 638 004
BODY INCORPORATE

Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.
Used Since :01/07/2004

To be associated with:
1298177, 1298178, 1298179, 1298181

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; PICKLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD
4128381    26/03/2019
CAMEL CHARISMA PVT. LTD.
253, SHAKTI NAGAR, NANDRI, BANAD ROAD, JODHPUR-342001
Private limited company
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2013
AHMEDABAD
DAIRY PRODUCTS AND DAIRY SUBSTITUTES
A THARVES MEERAN
209, Parakkai Road Junction, Kottar, Nagercoil, Kanniyakumari, Tamil Nadu - 629002
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food
PremBahar
4128576    26/03/2019
YOGENDRA SINGH
H.no.358/203, Sana Hospital, Biharipur, Saadatganj, Lucknow
proprietor
Address for service in India/Attorney address:
RAM
320/30 Shankri Tola Chowk, Lucknow-226003
Proposed to be Used
DELHI
Processed Betel nut
MAA TARA
4128734  26/03/2019
RAJESH KUMAR
DHANAWAN, BODHGAYA,GAYA,BIHAR-823001
PROPRIETORSHIP

Address for service in India/Attorney address:
MOHAMMAD ALI ANSARI
Plot No.-48, Ansal Golf link-1, GReater Noida-20310,UP
Used Since :01/03/2019

KOLKATA
Refined palm oil, Palmolein oil, Mustard oil, Sunflower oil, Rice bran oil and Soybean oil
Trade Marks Journal No: 1902  20/05/2019  Class 29

MICHAEL RUDOLPH FONSECA
Cassvern, 1st Floor, 39/A Chapel Road, Bandra (West), Mumbai 400 050, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4128966  26/03/2019
M/S. REEM TRADERS
D. NO. 10-14-620, PORT ROAD, BUNDER, MANGALORE - 575 001.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.

Proposed to be Used
To be associated with:
2340711, 4037870

CHENNAI
DATES
4128967   26/03/2019
M/S. REEM TRADERS
D. NO. 10-14-620, PORT ROAD, BUNDER, MANGALORE - 575 001.
PARTNERSHIP FIRM

Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.

Proposed to be Used
To be associated with:

3977888

CHENNAI
DATES
MINNAT PRODUCT MARKETING (OPC) PRIVATE LIMITED
95 EKSANA URF KARKASA, EKSANA DALMAU RAE BAREALI, RAE BARELI, UTTAR PRADESH, INDIA, 229207
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
DELHI
Edible Oils in class 29
4129279  26/03/2019
M/S. U&V AGRO PRIVATE LIMITED
No.4/417, Pollachi Main Road, Nasuvampalayam, Venkittapuram (PO) Palladam, Tirupur - 641 664, Tamil Nadu
Company incorporated
Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.
Used Since :01/04/2016
CHENNAI
EGG. MANUFACTURER AND MERCHANTS.
4129485    27/03/2019
SAYYED SUFIYAN ALI
Row House No – 6, Ashrafi Manzil, Namdar Park A, Near Anjum Park, Fatema Nagar, Pakhal Road, Nashik - 422006
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jams, eggs, milk and milk products; edible oils and fats, Pickle & Dry Fruits
RANG MADHUR

4129579   27/03/2019
MITUL DEVSHIBHAI DHAMELIYA (PROPRIETOR) TRADING AS CHARNAMRUT DAIRY & FOOD PRODUCTS
81, AKSHARPARK SOCIETY, GANESHPURA, CHAPRABHATHA ROAD, AMROLI, SURAT-394107, GUJARAT, INDIA

PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD
GHEE, CREAM (DAIRY PRODUCTS), DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, MILK, MILK PRODUCTS, CURD, CHEESE, BUTTER, BUTTER MILK, PANEER (MILK PRODUCT), CREAM, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, POWDERED MILK, SKIMMED MILK, DRY WHEY, POWDERED CREAM (DAIRY PRODUCTS), COFFEE WHITENERS CONSISTING PRIMARILY OF DAIRY PRODUCTS
4130547  27/03/2019
ARYAOM MILK PRODUCTS & AGRO PRIVATE LIMITED
C/O DR.PRAVIN PATIL, OM NIVAS, BEHIND OM HOSPITAL, TAPDIYA NAGAR, AKOLA – 444005
The Private Limited Company Incorporated Under Company’s Act 1956
Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206
Proposed to be Used
MUMBAI
Milk and milk products included in class 29
Trade Marks Journal No: 1902 20/05/2019  Class 29

4130619  27/03/2019
R.MATHIYALAGAN TRADING AS R.MATHIYALAGAN
NO.16/47C, GANGAI GARDENS, KAVILIPALAYAM ROAD, SIRUPOOLUVAPATTI POST, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGE, MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS, OILS AND FATS FOR FOOD.
AGYA
4131052   28/03/2019
ASHOK PATEL
PLOT NO. 1873/4601 NUASAHI, NAYAPALLI, BHUBANESWAR KHORDHA OR-751012
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4131336 28/03/2019
M/S, HARSH PAN PRODUCTS PVT. LTD.
11/2A, PUSA ROAD, NEW DELHI
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.

Proposed to be Used
DELHI
PAN MASALA SADA, MOUTH FRESHNER, SCENTED SUPARI,
4131524    28/03/2019
G. K TOBACCO INDUSTRIES PVT. LTD,
29, Industrial Area, Behind New Power House, Jodhpur – 342003
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
AHMEDABAD
PROCESSED BETEL NUTS, PAN MASALA, MEETHA MASALA, MOUTH FRESHNER, SWEET SUPARI, SCENTED SUPARI
URI

4131640  29/03/2019
ASHWIN VANASPATI INDUSTRIES PRIVATE LIMITED
Third Floor, Premier Chambers, R.C. Dutt Road, Vadodara 390 007, Gujarat
COMPANY INCORPORATED UNDER COMPANIES ACT, 1956

Address for service in India/Agents address:
PIYUSH A LUKTUKE
16/A, UMA COLONY, WAGHODIA ROAD, VADODARA

Proposed to be Used
AHMEDABAD

All kinds of edible oil included in class 29
4132526  29/03/2019
PRITISANGAM MILK AND MILK PRODUCTS
Survey No 84, Pawar Vasti, Goleshwar, Karad, Maharashtra - 415124
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Milk and milk products.
4132812  29/03/2019
A.JEYASEELAN
1/70 A, NORTH STREET, MANUR, TIRUNELVELI- 627201, TAMILNADU, INDIA.
Natural Person
Address for service in India/Attorney address:
MISSION LEGAL ADVOCATES
NO.12, CANAL BANK ROAD, GANDHI NAGAR,ADYAR,CHENNAI-600020

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
4132931  29/03/2019

HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since : 12/10/2018

To be associated with:
2831340, 2831346

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
KAKOSHA
4133243    30/03/2019
JAYANTILAL
NO11, 3RD FLOOR, PURNAIAH CHATHRAM, CHIKKALABAGH, BANGALORESOUTH, CHICKPET, PIN 560053
INDIVIDUAL
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463, 13 TH CROSS, 10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used
CHENNAI
CASHEWS, PREPARED; CASHEWS, PROCESSED; ROASTED CASHEWS; SPICED CASHEWS; WALNUTS PROCESSED; RAISINS.
4134934  02/04/2019
ODI-RAY INDUSTRIES LIMITED
PLOT NO: 321, GROUND FLOOR, MAHANADI RING ROAD, Nr. HOTEL MAHANADI INN, CUTTACK 753007, ODISHA, INDIA
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Proposed to be Used
To be associated with:
4107467, 4107469
KOLKATA
Dairy products based on milk substitutes; milk; cheese; butter; ghee; yoghurt; milk products; edible oils and fats; preserved, dried and cooked fruits and vegetables; jellies; jams; Dried fruit-based, nut-based, vegetable-based, meat-based snack foods.
Trade Marks Journal No: 1902, 20/05/2019 Class 29

4134939  02/04/2019
Mr. SADHASIVAM KAVERI
18B, kv Rathinam veethi, kamatchiyamman street, Dharmapuri, Tamilnadu 636 701
Individual
Address for service in India/Attorney address:
KARTHIKEYAN. N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Proposed to be Used
CHENNAI
Oils for food
4135436  01/04/2019
JINSHARNAM FOODS PVT. LTD.
4/2771, STREET NO.-03, BIHARI COLONY, SHAHDARA, DELHI-110032.
BODY INCORPORATE

Address for service in India/Attorney address:
HOUSE OF REGISTRATION
CHAMBER NO.-203, PLOT NO.-1333, 2ND FLOOR, DURGA CHAMBER, D.B. GUPTA ROAD, KAROL BAGH, NEW DELHI-110005

Proposed to be Used
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Aamla murabba (processed gooseberries), Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
MOHAMMAD MOHSIN
trading as ;ROYAL KING MASALA
WARD NO. 42, RUIGOLA, MADHOPARA, DIST- PURNEA- 854301, BIHAR.
MANUFACTURER & TRADERS.
Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.

Proposed to be Used
KOLKATA
EDIBLE OIL, MUSTARD OIL, VANASPATI OIL, REFINE SOYBEAN OIL BEING INCLUDED IN CLASS-29.
4136708  03/04/2019
SARVANAND DAIRY FARM
KADAM WAK WASTI, GAIKWAD WASTI, PANDAVDAND ROAD, GAT NO. 735, LONI KALBHOR, PUNE 412201
PARTNERSHIP FIRM - MANUFACTURER
Address for service in India/Attorney address:
SAGAR MORE
Jay Ambe Bamboo Marchant, Shevgaon Road, Tal- Newasa, Dist- Ahmednagar
Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS.